

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 712/ 2023

IN THE MATTER OF:

FARMAN QURASHI

...APPLICANT

VERSUS

MINISTRY OF ENVIRONMENT, FORESTS
AND CLIMATE CHANGE & ORS.

...RESPONDENTS

REPLY ON BEHALF OF RESPONDENT NO. 10 TO THE
ORIGINAL APPLICATION NO. 712 OF 2023.

ADVOCATE FOR RESPONDENT NO. 10: M/S AYYUBI LAW PRACTICES

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PRINCIPAL BENCH, NEW DELHI
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IN THE MATTER OF:

FARMAN QURASHI

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VERSUS

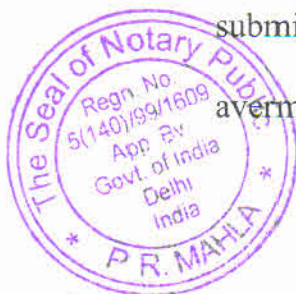
**MINISTRY OF ENVIRONMENT, FORESTS
AND CLIMATE CHANGE & ORS.**

...RESPONDENTS

**REPLY ON BEHALF OF RESPONDENT NO. 10 TO THE
ORIGINAL APPLICATION NO. 712 OF 2023.**

I, Salahuddin S/o Mohd. Din R/o 6299 Gali Marwari Nawab Road, Qureshi Nagar, Sadar Bazar, Delhi G.P.O. North Delhi, Delhi, Pin-110006, aged about 68 years, do hereby solemnly affirm and declare on oath as under:-

1. That I am the Director of M/s Meem Agro Foods Pvt. Ltd./Respondent No. 10 in Original Application No. 712 of 2023 and being familiar with the facts and circumstances of the case, I am competent to swear this Affidavit.
2. That I have gone through the contents of the captioned O.A. and its annexures and having gone through the same it is submitted that the answering respondent denies each and every averment and assertion made in the captioned O.A. unless



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specifically admitted in the present affidavit. Therefore, no part of the O.A. may be taken as admitted by reason only of its non-traversal in the present affidavit.

3. That before para-wise reply to the contents of the captioned Original Application, the following preliminary submissions are being advanced for the kind consideration of this Hon'ble Tribunal.

PRELIMINARY SUBMISSIONS:

1. That at the outset is submitted that the Applicant has no legitimate standing or stake in the captioned matter and the same has been filed with a *mala fide* intention and for derailing the business of the answering respondent besides causing unwanted mental harassment. It is pertinent to note that in Para 3 of the OA the only interest shown by the Applicant is to the effect that he is having a 'strong affinity towards the environmental well-being' and could identify a significant degradation of the local environment which, as per the applicant, has been sourced to the answering respondent specifically. It is submitted that the Applicant ought to be put to



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strict proof as to what are his qualifications as per which he could simply identify the answering respondent's operation as a source of pollution.

2. That the captioned O.A. was listed before this Hon'ble Tribunal and by order dated 05.12.2023 had directed issuance of notice to the respondents and had also constituted a joint Committee with a direction to the Committee to carry out spot inspection, ascertain the correct position on the spot and truthfulness of the allegation and file an action taken report.
3. That in compliance of the abovementioned order, an inspection was conducted by the competent officials on 27.01.2024 and an inspection report was thereafter filed before this Hon'ble Tribunal on 14.02.2024 and that report has denied the presence of any of the allegations raised by the applicant in the captioned O.A.. It is further submitted that the answering respondent has also relied on the findings of the aforesaid inspection report in the present reply affidavit.



Sabali Mahla

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4. That it is pertinent to bring to the attention of this Hon'ble Tribunal that the Applicant has a history of troubling the answering Respondent by filing frivolous complaints in order to extract monetary benefits and it is upon the denial of such illegitimate demands, that the Applicant out of personal malignance has resorted to filing the frivolous petition by abusing the process of law. This demonstrates the applicant's malafide intentions and vindictive approach towards the answering respondent.

5. That the answering respondent also wishes to highlight that the applicant possesses no technical knowledge, qualification, or expertise in the field of meat slaughtering and related operations or the applicable regulations governing the same; the applicant has neither expertise in the environmental science and issues related therein; nor any similar petitions/applications have been filed before this Hon'ble Tribunal or any other court raising environmental issues.



S. Mahla

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6. That it is further submitted that the applicant has not filed a single document which substantiates the alleged non-compliance/contraventions and has failed to demonstrate where, when, how and in what manner these contraventions have taken place. The OA, as preferred, is therefore nothing more than a fishing and roving attempt to harm the business of the answering respondent.
7. That the applicant has failed to provide any cogent proof or verifiable evidence to support the allegations made against the Respondent. Making vague and sweeping accusations without concrete proof demonstrates the lack of credibility in the allegations made by the Applicant.
8. That the answering respondent has been running its Slaughter House at Khasra No. 993-1005, Kandhla Road, Kairana, District, Shamli since 2012 and has been operating with a valid Consent Order granted to the answering respondent by the Uttar Pradesh Central Pollution Control Board to operate under the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 which is valid up to



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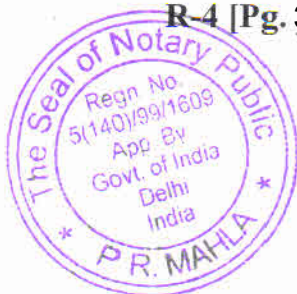
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31.12.2027. A copy of the Consent Order dated 28.01.2020 issued to the answering respondent by the UPPCB is attached herewith and is being marked as **Annexure R-1 [Pg. ___ to ___]**. A copy of the Consent Order dated 12.07.2023 issued to the answering respondent by the UPPCB is attached herewith and is being marked as **Annexure R-2 [Pg. 30 to 33]**.

9. That the answering respondent has a valid Certificate approving the operations of the said Slaughter House from the Food Safety and Standards Authority of India (FSSAI). A copy of the FSSAI Certificate of the answering respondent is attached herewith and is being marked as **Annexure R-3 [Pg. ___ to ___]**.

10. That the answering respondent has a valid Certificate approving the operations of the said Slaughter House from the Agricultural and Processed Food Products Export Development Authority (APEDA). A copy of the APEDA Certificate of the answering respondent is attached herewith and is being marked as **Annexure**

R-4 [Pg. 34 to 41].



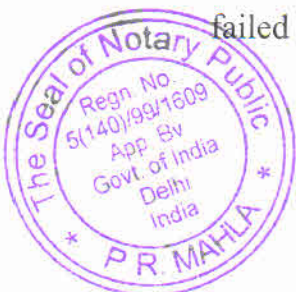
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11. That the answering respondent has been operating the said Slaughter House with all the necessary permissions and has been following all the mandatory norms as laid by the Consent Order dated 20.01.2020 & 12.07.2023. The same can also be seen from the inspection report dated 14.02.2024, which is already on record before this Hon'ble Tribunal, from which it can be clearly summarised that the mandatory requirements for the functioning of the Slaughter House are being complied with by the answering respondent.

12. That while the relevant authorities have granted relevant certifications under the statutory scheme, the Applicant cannot substitute such certifications and the satisfaction of such authorities by making bald allegations which have no basis in truth.

13. That, being motivated by an apparent *mala fide* intent, all the allegations raised by the Applicant against the answering respondent are vague, baseless, false and the applicant has even failed to provide any proof to substantiate his such allegations.



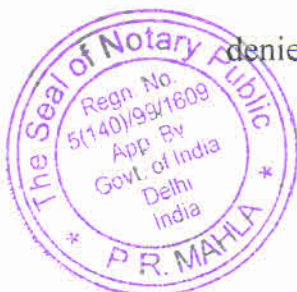
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PARA WISE REPLY:

14. That the contents of the Synopsis at Page 1 and 2 are denied. It is rather submitted that the answering respondent first received the Consent order under Section 21/22 of the Air (Prevention and Control of Pollution) Act, 1981 (as amended) and under Section 25/26 of the Water (Prevention and Control of Pollution) Act, 1974 (as amended) dated 28.01.2020 from the UPPCB from date commencing 01/01/2020 - 31/12/2023 and vide a subsequent Consent Order dated 12.07.2023 granted by the UPPCB, the date was extended to 31/12/2027. Therefore, the answering respondent had been lawfully operating its Slaughter House with all the due compliance of the conditions enumerated therein.

15. That the contents of Para 1 of the O.A. at Page 6 are formal in nature and needs no reply.

16. That the contents of Para 3 of the O.A. at Page 7 of the O.A are denied. It is denied that the answering respondent has been

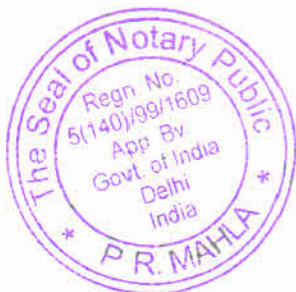


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causing water and air pollution and disposal of effluents in a improper manner thereby violating the norms as prescribed by the UPPCB for the proper operation of the Slaughter House. It is rather submitted that the answering has been operating the Slaughter House with all the due certifications, consent orders and mandatory compliance as prescribed by the UPPCB. It is pertinent to note that in Para 3 of the OA the only interest shown by the Applicant is to the effect that he is having a 'strong affinity towards the environmental well-being' and could identify a significant degradation of the local environment which, as per the applicant, has been sourced to the answering respondent specifically. It is submitted that the Applicant ought to be put to strict proof as to what are his qualifications as per which he could simply identify the answering respondent's operation as a source of pollution.

17. That the contents of Para 4 of the O.A. at Page 7 are formal in nature and needs no reply.

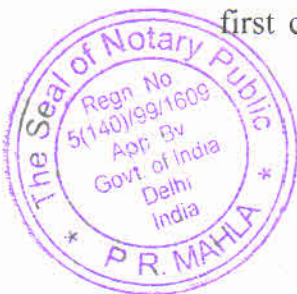


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18. That the contents of Para 5 of the O.A. at Page 7 & 8 alleging that the answering respondent has not been complying with the necessary norms and of waste treatment and discharge of effluents as prescribed by the Environment Protection Act, 1986 as well as the UPPCB are denied. On the contrary, the answering respondent has already been granted the necessary permission to operate the Slaughter House vide Consent Order dated 12.07.2023 issued by UPPCB for a period of 4 years i.e. until December 2027 and all the necessary conditions as prescribed by UPPCB for the functioning of the Slaughter House are being very well compiled. While the applicant herein has been making bald averments regarding the improper functioning of the slaughter house it fails to highlight as to how such contraventions/violations have been done.

19. That the contents of Para 6 of the O.A. at Page 8 are denied. On the contrary it is submitted that the applicant has been making mere baseless averments devoid of any merits without presenting any supporting evidence to the alleged facts. The first consent order was granted to the answering respondent by



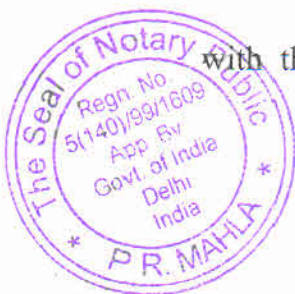
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the UPPCB for operating their Slaughter House on 28.01.2020 from date commencing 01/01/2020 - 31/12/2023 and vide a subsequent Consent Order dated 12.07.2023 granted by the UPPCB, the date was extended to 31/12/2027. It is pertinent to note that if at all the answering respondent would have been violating any of the norms prescribed by the UPPCB given in the Consent order governing the operation of the slaughter house, the Consent Order extending the date of operation to December 2027 ought not to have been granted at all. The extension of the Consent Order supplements the bonafide of the answering respondent that the slaughter house has been operating lawfully with all the due compliance of the conditions enumerated in the Consent Order passed by the UPPCB.

20. That the contents of Para 7 of the O.A. at page 8 are formal in nature and needs no reply.

21. That the contents of Para 8 of the O.A. at page 8 are denied. It is denied that the answering respondent has not been complying with the norms set out by the UPPCB as enumerated in the



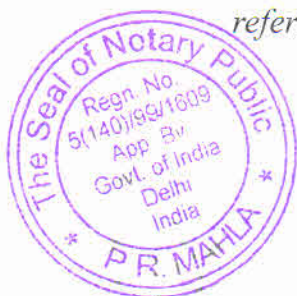
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Consent Order dated 28.01.2020. It is further reiterated that after the Consent order dated 28.01.2020 granted to the answering respondent by the UPPCB, a subsequent Consent Order was passed by UPPCB extending the time of the consent order from December 2023 to December 2027. If at all the answering respondent would have been violating any of the norms prescribed by the UPPCB given in the first Consent Order, the subsequent Consent Order extending the date of operation to December 2027 out not to have been granted at all. Therefore, the grant of the Consent Order itself validates the fact that all the norms as enumerated in the Consent Order 28.01.2020 were being very well followed by the answering respondent.

22. That the contents of Para 9 of the O.A. at Page 9 are denied.

While the applicant herein alleges that the answering respondent has been using wood along with briquettes in its boiler (6TPH) which does not falls under the ambit of fuel approved by the Central Pollution Control Boards (*hereinafter referred as "CPCB"*), the inspection report dated 14.02.2024



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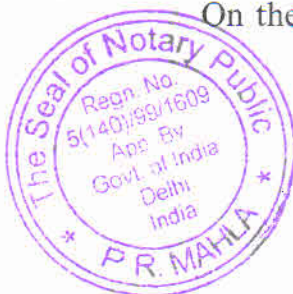
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depicts a completely different scenario. At Page 140 of the inspection report in the column highlighting Details of fuel and its Consumption, the report clearly states that Bio Briquettes are being used as fuel and not wood as alleged by the applicant herein. Therefore, while the applicant has been making nothing but bald averments regarding the improper functioning of the slaughter house, he fails to highlight as to how such contraventions/violations have been done by the answering respondent. Copy of Challans of Bio-Briquettes ordered by the answering respondent is attached herewith and is being marked as **Annexure R-5 (Colly) [Pg. 45 to 69]**.

23. That while the contents of Para 10 of the O.A. at Page 9 are formal in nature and need no reply, it is pertinent to highlight that the CPCB have encouraged the use of Bio briquettes which are already being used by the answering respondent as mentioned above in Para 13.

24. That the contents of Para 11 of the O.A. at Page 9 are denied.

On the contrary it is submitted that as per the inspection report



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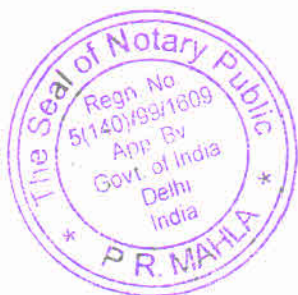
dated 14.02.2024 it is clearly stated on Page 140 of the report in the column stating source of air pollution that only one (1) Diesel Generator set of 600 KVA was found in the premises which was not functional. Therefore, the allegations of the applicant in the said para are devoid of any merit.

25. That the contents of Para 12 of the O.A. at Page 9 & 10 are formal in nature and need no reply.

26. That the contents of Para 13 of the O.A. at Page 10 are denied.

It is again reiterated that the applicant has only been making bald averments without having any evidence to substantiate such allegations. The Slaughter House of the answering respondent was inspected by the committee appointed by this Hon'ble Tribunal and it was found that the alleged premise had only one (1) Diesel Generator set of 600 KVA which was **non-functional**. A picture of the non-functional Diesel Generator found on the premises of the Slaughter House is also attached to the abovementioned report. Therefore, this claim of

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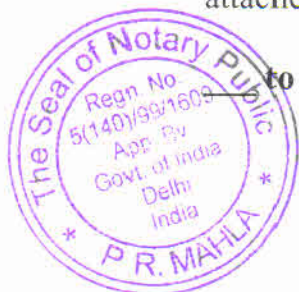


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the applicant is nothing but a failed attempt to tarnish the business image of the answering respondent.

27. That the contents of Para 14 of the O.A. at Page 10 are denied.

It is submitted that the the Air Pollution Control System of Slaughter House of the answering respondent is completely operational and the same can be seen from the inspection report wherein in "Part C: Air Pollution" at Page 143, clearly depicts that all necessary pollution control measures are being maintained by the answering respondent in their Slaughter House. It is further clarified that the inspection report at Page 143 at Point No. 26 states that the industry has not provided a separate energy meter for Air Pollution Control Devices (*hereinafter referred as "APCDs"*) however a separate meter for APCDs also known as stack monitoring meter which is very much installed at the premises of the answering respondent. A photograph of the separate meter (stack monitoring meter) for APCDs installed at the premises of the answering respondent is attached herewith and is being marked as **Annexure R-6** [Pg.



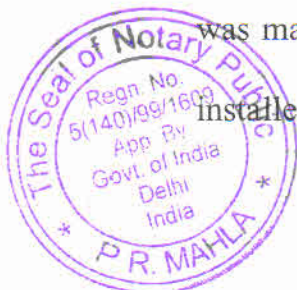
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28. That the contents of Para 15 & 16 of the O.A. at Page 10 & 11 are denied. It is denied that the answering respondent has not provided the data of Online Continuous Effluent Monitoring System (*hereinafter referred as "OCEMS"*) Station to the Central Pollution Control Boards. On the contrary it is submitted that the OCEMS is installed at the Final Outlet of ETP for continuous monitoring of treated water quality and connected to the server of CPCB and UPPCB and the same is also mentioned at Page 139 in the inspection report. Copies of the OCEMS data of the answering respondent from 08.11.2024 to 27.01.2024 is attached herewith and is being marked as **Annexure R-7 (Colly) [Pg. 71 to132]**.

29. That the contents of Para 17 of the O.A. at Page 11 are denied.

It is submitted that in the inspection conducted on the alleged premises the housekeeping and sanitation facility in the premises was found to be satisfactory and no such observation

was made by the inspecting officials. Moreover, Bio-Filters are installed on the premises of the Slaughter House to control

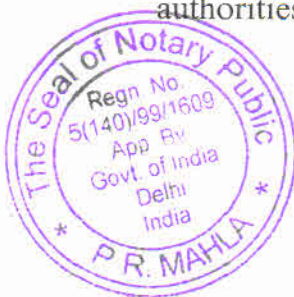


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Odour from the rendering plant. The applicant has been making bald averments without having any concrete proof to substantiate such claims.

30. That the contents of Para 18 and 19 are denied. It is submitted that while an inspection was conducted by a Flying Squad constituted by the Commission for Air Quality Management in National Capital Region and Adjoining Areas in the premises of the answering respondent on 04.10.2023 and the Commission passed a closure order with reference to the alleged premises however, on 30.10.2023 the aforesaid closure order was lifted by UPPCB after imposing a penalty of Rs. 3,30,000/- on the answering respondent towards environmental compensation which was duly paid and an undertaking was also submitted by the answering respondent stating that all the necessary guidelines shall be complied with and ever since the answering respondent has been complying with all the conditions/norms/guidelines as laid down by the governing authorities.



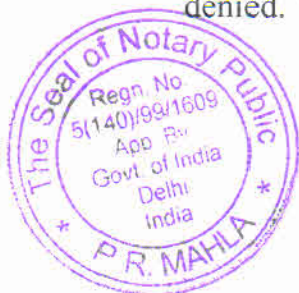
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31. That the contents of Para 20 of the O.A. at Page 12 are not addressed towards the answering respondent however it is submitted that the answering respondent is neither acting in contravention with the Consent Order dated 28.01.2020 nor the subsequent one dated 12.07.2023. It is pertinent to note that if at all the answering respondent would have been violating any of the norms prescribed by the UPPCB given in the Consent order governing the operation of the slaughter house, the Consent Order extending the date of operation to December 2027 ought not to have been granted at all.

32. That the contents of Para 21 of the O.A. at Page 12, 13 & 14 are denied. It is denied that the answering respondent has been violating conditions laid down in Consent Order dated 28.01.2020. The applicant has been making unnecessary bald averments with a malafide intention so as to affect the business of the answering respondent.

33. That the contents of Para 22 of the O.A. at Page 14 & 15 are denied. While a notice to stop to operations of the Slaughter



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House was issued to the answering respondent and the closure was also lifted upon a payment of penalty and submission of an undertaking to comply with the necessary norms of the Consent Order dated 28.01.2020, the answering respondent has been ever since complying with all the necessary norms and the same can be substantiated from the inspection report of the dated 14.02.2024 wherein the said Slaughter House has been found to be complying with all the necessary requirements of the Consent Order thereby negating the baseless claims made by the applicant.

34. That the contents of Para 23 of the O.A. at Page 15 are denied.

It is denied that the Slaughter House being run by the answering respondent has been violating the conditions of the Consent Order dated 28.01.2020. The said slaughter house is being managed and operated with all the necessary compliances as notified by the Consent Order and the inspection report is already before this Hon'ble Tribunal which clearly shows that all the necessary requirements to run a Slaughter House are being duly fulfilled by the answering respondent.



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35. That the contents of Para 24 of the O.A. at Page 15 are formal in nature and merit no response.

36. That the contents of Para 25, 26 and 27 of the O.A. at Page 16 are denied. It is denied that the answering respondent has been doing improper and illegal disposal of effluents rather the said Slaughter House is equipped with underground piping network for transmission and discharge of treated effluents onto its own land for ferti-irrigation and Online Continuous Effluent Monitoring System (OCEMS) is also installed at Final Outlet of ETP for continuous monitoring of treated water quality and connected to the server of CPCB and UPPCB. Further, the OCEMS data is also available with the CPCBs and PCBs. The answering respondent has also installed a Blood Meat Plant to ensure proper disposal of blood generated from the slaughtering operation. Photographs of the separate digital meter installed at the inlet and outlet of the ETP along with the photograph of the



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answering respondent is attached herewith and is being marked as **Annexure R-8 (Colly) [Pg. 133 to 137]**.

37. That the contents of Para 28 of the O.A. at Page 17 are denied.

It is denied that the blood generated from the slaughtering process is not disposed of in a proper manner. It is rather submitted that the answering respondent has installed a Blood Meat Plant to ensure proper disposal of blood generated from the slaughtering operation.

38. That the contents of Para 29 of the O.A. at Page 17 are denied.

On the contrary it is submitted that the Slaughter House is equipped with sufficient CCTVs for surveillance at the entry points, Lairage and meat processing unit and the same has also been confirmed by the inspection report.

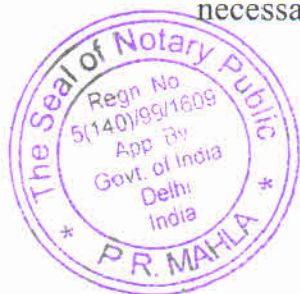
39. That the contents of Para 30 of the O.A. at Page 18-22 are

denied and having been already explained in the aforesaid paragraphs merit no response.



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40. That the contents of Para 31, 32 and 33 of the O.A. at Page 22 are denied. It is denied that the answering respondent has been violating conditions laid down in Consent Order dated 28.01.2020 (obtained under the Water Act, 1974). The applicant has been making unnecessary bald averments with a malafide intention so as to affect the business of the answering respondent. The said slaughter house is being managed and operated with all the necessary compliances as notified by the Consent Order and the inspection report submitted by the authorities is already before this Hon'ble Tribunal which clearly shows that all the necessary requirements to run a Slaughter House are being duly fulfilled by the answering respondent. While a notice directing closure of the operations of the Slaughter House was issued to the answering respondent however, the closure was lifted after payment of penalty and submission of undertaking to further comply with the necessary norms of the Consent Order dated 28.01.2020, the answering respondent has been ever since complying with all the necessary norms.



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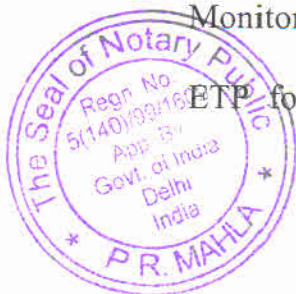
41. That the contents of Para 34 of the O.A. at Page 22 are denied.

It is rather submitted that since the answering respondent has been complying with all the necessary requirements of the Consent Order granted for the operation of the said Slaughter House and therefore possesses no threat to the environment or the public at large. Moreover, the answering respondent gets regular tests done for analysis of Effluent Water, Ground Water and Waste Water generated from the slaughterhouse of the answering respondent and all such reports are absolutely clean. A copy of latest laboratory reports of analysis of Effluent Water, Ground Water and Waste Water generated from the slaughter house of the answering respondent is attached herewith and is being marked as **Annexure R-9 (Colly) [Pg.138 to 141]**.

42. That the contents of Para 35 of the O.A. at Page 23 are denied.

The said slaughter house is equipped with underground piping network for transmission and discharge of treated effluents onto its own land for ferti-irrigation and Online Continuous Effluent Monitoring System (OCEMS) is also installed at Final Outlet of

ETP for continuous monitoring of treated water quality and



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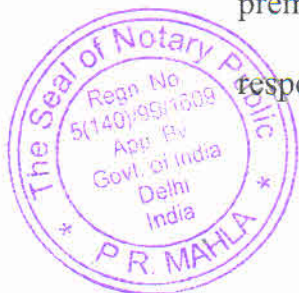
connected to the server of CPCB and UPPCB. Further, the OCEMS data is also available with the CPCBs and PCBs. The answering respondent has also installed a Blood Meat Plant to ensure proper disposal of blood generated from the slaughtering operation and an ETP of 500 KLD capacity for treatment of industrial waste water.

43. That the contents of Para 36 of the O.A. at Page 23 are formal in nature and merit no response.

44. That the contents of Para 37 of the O.A. at Page 24 are denied having been already answered in the aforesaid paragraphs.

45. That the contents of Para 38 of the O.A. at Page 24 are denied.

It is denied that the answering respondent is slaughtering more buffaloes per day against the sanctioned limit. On the contrary it is submitted that while the slaughter house has a sanction of slaughtering 600 buffaloes per day, upon the inspection of the premises dated 14.02.2024 it was found that the answering respondent has been slaughtering less number of buffaloes per



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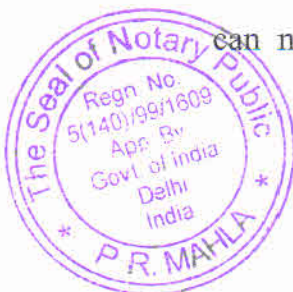
day (297) as opposed to its daily sanctioned limit of 600 buffaloes per day. Merely alleging that the slaughter house of the answering respondent is working round the clock does not necessarily imply that it is slaughtering more than its per day sanctioned limit.

46. That the contents of Para 39 of the O.A. at Page 24 are formal in nature and merit no response.

47. That the contents of Para 40 of the O.A. at Page 24 are denied.

While the applicant alleges that complaints/representations have been given by the local public to the government officials, he has failed to bring any such representation before this Hon'ble Tribunal and is making a baseless averment.

48. That the contents of Para 41 of the O.A. at Page 25 are denied. The applicant has failed to substantiate in any manner that the answering respondent is involved in slaughter of progeny. News articles, paper clippings and random pictures can not be used to determine if the answering respondent is



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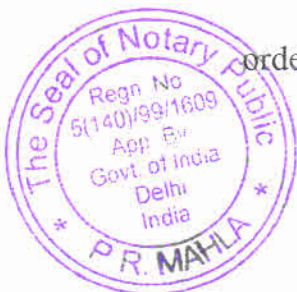
involved in slaughtering of progeny. The allegations made by the applicant are alleged with the sole intent to tarnish the image of the answering respondent and harm its business prospects.

49. That the contents of Para 42 of the O.A. at Page 25 are formal in nature and merit no response.

50. That the contents of Para 43 of the O.A. at Page 9 are denied.

While it is alleged that the answering respondent has been taking undue advantage of the first Consent Order dated 28.01.2020 it is submitted that the first Consent Order was granted to the answering respondent by the UPPCB for operating their Slaughter House on 28.01.2020 from date commencing 01/01/2020 - 31/12/2023 and vide a subsequent Consent Order dated 12.07.2023 granted by the UPPCB, the date was extended to 31/12/2027. It is pertinent to note that if at all the answering respondent would have been violating any of the norms prescribed by the UPPCB given in the Consent

order governing the operation of the slaughter house, the



S. Mahila

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Consent Order extending the date of operation to December 2027 out not to have been granted at all. The extension of the Consent Order supplements the bonafide of the answering respondent that the slaughter house has been operating lawfully with all the due compliance of the conditions enumerated in the Consent Order passed by the UPPCB.

51. That the contents of Para 44 of the O.A. at Page 25 are denied.

52. That the contents of Para 45 of the O.A. at Page 26 are denied.

The said slaughter house is equipped with underground piping network for transmission and discharge of treated effluents onto its own land for ferti-irrigation and Online Continuous Effluent Monitoring System (OCEMS) is also installed at Final Outlet of ETP for continuous monitoring of treated water quality and connected to the server of CPCB and UPPCB. Further, the OCEMS data is also available with the CPCBs and PCBs. The answering respondent has also installed a Blood Meat Plant to ensure proper disposal of blood generated from the slaughtering

operation and an ETP of 500 KLD capacity for treatment of



S. Salimuddin

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industrial waste water. Therefore, there appears to be no merit in the allegation that the slaughtering operation carried out by the answering respondent is triggering epidemic diseases in the surrounding area.

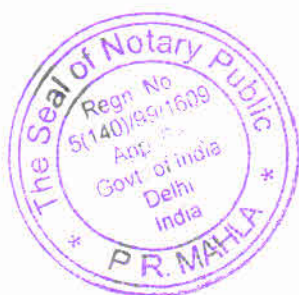
53. That the contents of Para 46 of the O.A. at Page 26 are not addressed towards the answering respondent and therefore, do not require any response from the answering respondent.

54. That the contents of Para 47 of the O.A. at Page 26 are denied.

It is submitted that the answering respondent is operating in compliance of all the necessary requirements for the function of the Slaughter House and the allegations made by the applicant are false, baseless and devoid of merits.

55. That the Ground A-U referred by the applicant in the cationed O.A. from Page 27-31 having been already answered in the aforesaid paragraphs of this reply are denied and need no reply.

S. Mahla



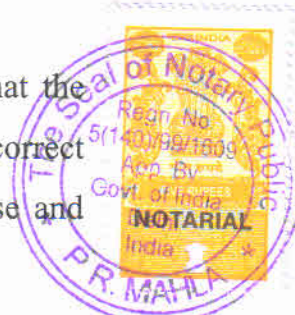
56. That the prayers in Para 48 & 49 of the O.A. at Page 31 & 32 may not be entertained for the submissions made above and the O.A be dismissed with exemplary costs.

57. That the answering respondent further craves liberty of this Hon'ble Court to add to, or amend, the present affidavit, with the liberty of this Hon'ble Court as and when required by this Hon'ble Court.

[Handwritten Signature]
DEPONENT

VERIFICATION:

Verified at New Delhi on this 21st day of November 2024 that the contents of the above affidavit from Para 01 to 57 are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.



[Handwritten Signature]
DEPONENT



21 NOV 2024

ATTESTED

Notary Public Delhi

[Handwritten Signature]



CONSENT ORDER

Ref No. - 70440/U PPCB/Circle3(U PPCBHO)/CTO/air/SHAMLI/2019

Dated : 28/01/2020

To ,

Shri SALAHUDDIN SALAHUDDIN
M/s MEEM AGRO FOODS PVT LTD
993 to 1005, Kandhla Road, Kairana, Shamli ,SHAMLI,247774
SHAMLI

Sub : Consent under section 21/22 of the Air (Prevention and control of Pollution) Act, 1981 (as amended) to M/s. MEEM AGRO FOODS PVT LTD

Reference Application No. 6301242

Dated : 28/01/2020

1. With reference to the application for consent for emission of air pollutants from the plant of M/s MEEM AGRO FOODS PVT LTD. under Air Act 1981. It is being authorised for said emissions, as per the standards, in environment, by the Board as per enclosed conditions .
2. This consent is valid for the period from 01/01/2020 to 31/12/2023 .
3. In spite of the conditions and provisions mentioned in this consent order UP Pollution Control Board reserves its right and powers to reconsider/amend any or all conditions under section 21 (6) of the Air (Prevention and Control of Pollution) Act, 1981 as amended.
This consent is being issued with the permission of competent authority .

Nishi Digitally signed
Kumar by Nishi Kumar
Chauhan Chauhan
Chauhan Date: 2020.01.28
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For and on behalf of U.P. Pollution Control Board

**CEO
C-3.**

**Enclosed : As above
(condition of consent):**

Copy to: Regional Officer, U.P. Pollution Control Board, Muzaffarnagar.

Nishi Digitally signed
Kumar by Nishi Kumar
Chauhan Chauhan
Chauhan Date: 2020.01.28
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**CEO
C-3.**

SHAMLI

U.P. Pollution Control Board

Dated : 28/01/2020

CONDITIONS OF CONSENT

1. This consent is valid for the approved maximum slaughtering capacity slaughtering of 300 Buffalo per day, Frozen Meat-45 MT/Day, Tallow-15 MT/Day and Bone Meal-4 MT/Day Buffalos per day.
2. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/ process /fuel/ plant machinery failing which consent would be deemed void.
3. The unit should follow the various provisions of "REVISED COMPREHENSIVE INDUSTRY DOCUMENT ON SLAUGHTER HOUSES" issued by Central pollution Control Board in October 2017.
4. The slaughtering of the cow & its progeny is not permitted under any circumstances.
5. The slaughter house will follow the various provisions of rules and regulations as mentioned in the "Compendium of Indian Standards on Slaughter House".
- 6(a) The maximum rate of emission of flue gas should not be more than the emission norms for the stacks.

6(b) Air Pollution Source Details.

Air Pollution Source Details					
S.No	Air Pollution Source	Type of Fuel	Stack No.	Parameters	Height
1	6 TPH Boiler	Wood and Coal (4 MTD)	1	Particulate Matter	30 Meter From Ground Level
2	600 KVA DG Set	Diese	1	Sulphur Dioxide	As per EPA Rules 1986
3	600 KVA DG Set	Diese	1	Sulphur Dioxide	As per EPA Rules 1986

6(c) The emissions by various stacks into the environment should be as per the norms of the Board .

Emission Quality Details Detail			
S.No	Stack No	Parameter	Standard
1	1	Particulate Matter	As per EPA Rules 1986
2	1	Sulphur Dioxide	As per EPA Rules 1986
3	1	Sulphur Dioxide	As per EPA Rules 1986

7. The industry should be operated in such a manner that it does not adversely affect the environment and the solid waste generated such as ash etc. is disposed in eco friendly manner .
8. Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board .
9. The industry should ensure the operation of the air pollution control system (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.
10. The industry shall submit Environmental Statement in prescribed format as per rule no.14 as per E.P Rules 1986 .
11. The industry shall abide by orders / directions issued by Hon'ble Supreme court Hon'ble High Court, Hon'ble National Green tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time .
12. Industry shall submit monthly monitoring reports of all stacks and ambient air quality from a certified / approved laboratory under E.P. Act 1986 .

13. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986.
14. The industry will ensure the continuous and uninterrupted data supply from the OCEEMS to the CPCB and SPCB .
15. The unit shall submit audited balance sheet for the current year and the details of fees deposited during last three years within a month failing which consent would be deemed void.
16. The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order .
17. The Industry will use minimum 20% Bio Briquette as fuel in the Boiler depending upon its availability .
18. The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).
19. Minimum 33% of the land on which industry is established will be covered and properly maintained by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf .
20. If closure order is issued by CPCB or UPPCB against the unit, then CTO issued earlier will remain suspended during the closure period and after ensuring the compliance and after revocation of closure order, the CTO will automatically be effective with additional conditions mentioned in the closure revocation order .
21. Industry shall abide by the directions given by Hon'ble Court, Central Pollution Control Board and UPPCB for protection and safe guard of environment from time to time .

Specific Conditions:

WNA/A2

1. This consent is valid for slaughtering of 300 Buffalo per day, Frozen Meat-45 MT/Day, Tallow-15 MT/Day and Bone Meal-4 MT/Day.
2. Unit shall regularly operate and maintain Air pollution control system i. e. Multicyclone and cyclone dust collector and ensure that stack emissions and ambient air quality is within the prescribed norms.
3. Unit shall install online emission monitoring system within 03 months and shall ensure its connectivity with the servers of CPCB and UPPCB .
4. Unit shall ensure that ambient air quality of nearby areas is not adversely affected due to operation and emissions of the unit.
5. Unit shall comply the provisions of Air (Prevention and Control of Pollution) Act 1981 as amended and Environment (Protection) Act 1986, and direction issued by Hon'ble National Green Tribunal, New Delhi in Order dated 13.07.2017 in OA no. 200/2014, M.C. Mehta v/s Union of India and orders of Hon'ble Courts and Hon'ble NGT.
6. The overall noise levels in and around area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc, on all sources of noise generation. The ambient noise level shall confirm to the standards under the Environment (Protection) Act 1986.
7. Unit shall use Bio-briquette as co-fuel with main fuel in the ratio of minimum 20 percent in boiler subject to its availability.
8. Unit shall submit the ambient air quality report and stack report of the air pollution sources from laboratory authorized from MOEF & CC, Govt. of India on quarterly basis.
9. Unit shall develop Green Belt in minimum 33 percent area of Industrial Premises as per the provisions laid down in office order no. H16405/220/2018/02 dated 16-02-2018 of U.P. Pollution Control Board. The copy of said office order is available on the website of U.P. Pollution Control Board www.uppcb.com.
10. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or water regime during rainy season by flowing along with storm water . Direct exposure of workers to fly ash & dust shall be avoided.
11. Unit shall comply with the document prepared by Central Pollution Control Board titled "Revised Comprehensive Industry Document on Slaughter House" for adoption of best available pollution control technologies, water consumption, effluent generation etc. and submit the compliance report within 03 months.
12. This Consent order shall automatically become invalid on issuance of Closure Order by C.P.C.B / UPPCB and further on Revoking of Closure order, the Consent order shall become valid.
13. To control the odour generated from the rendering plant industry should operate and maintain Bio-filter properly and efficiently.

Issued with the permission of competent authority .

Nishi Kumar Chauhan
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by Nishi Kumar
Chauhan
Date: 2020.01.28
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For and on behalf of U.P. Pollution Control Board .

**CEO
C-3.**



Uttar Pradesh Pollution Control Board

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.in, Website: www.uppcb.com

186534/UPPCB/Circle3(UPPCBHO)/CTO/both/SHAMLI/2023

Date: 12/07/2023

To,

M/s

MEEM AGRO FOODS PVT LTD

MEEM AGRO FOODS PVT. LTD, KANDLA ROAD, KAIRANA,
SHAMLI,SHAMLI,247774

Application Id-
21630459

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

CCA is hereby granted to **MEEM AGRO FOODS PVT LTD** located at **MEEM AGRO FOODS PVT. LTD, KANDLA ROAD, KAIRANA, SHAMLI,SHAMLI,247774.** subject to the provisions of the **Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA MEEM AGRO FOODS PVT LTD granted for the period from **12/07/2023 to 31/12/2027** and valid for manufacturing of following products.

S No	Product	Quantity	Unit
1	FROZEN MEAT FROM SLAUGHTERING OF BUFFALO 600/DAY	72	Metric Tonnes/Day
2	BY PRODUCT MEAT BONE MEAL – 8 MT/DAY	8	Metric Tonnes/Day
3	BY PRODUCT TALLOW- 30 MT/DAY	30	Metric Tonnes/Day

2. Conditions under Water(Prevention and Control of Pollution) Act -1974 as amended :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility	Discharge point
Domestic	2.0 KLD THROUGH SEPTIC TANK	Septic Tank	SEPTIC TANK
Industrial	264 KLD THROUGH ETP	ETP	IRRIGATION/GR EEN BELT/WASHING/ FLOUSHING IN OWN LAND

(ii) Trade Effluent Treatment and Disposal :-The applicant shall operate Effluent Treatment Plant consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

PRADEEP
SHARMA

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PRADEEP SHARMA
Date: 2023.11.29 19:14:24
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In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard
1	pH	AS PER E(P) RULES, 1986
2	BOD	AS PER E(P) RULES, 1986
3	COD	AS PER E(P) RULES, 1986
4	TOTAL SUSPENDED SOLIDS (TSS)	AS PER E(P) RULES, 1986
5	OIL AND GREASE	AS PER E(P) RULES, 1986

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening as far as possible. The STP shall be maintained continuously so as to achieve the quality of the treated sewage to the following standards.

S No.	Parameters	Standards
1	pH	AS PER E(P) RULES, 1986
2	BOD (mg/L)	AS PER E(P) RULES, 1986
3	TSS (mg/L)	AS PER E(P) RULES, 1986
4	Fecal Coliform (MPN/100ml)	AS PER E(P) RULES, 1986

3. Conditions under Air (Prevention and Control of Pollution) Act -1981 as amended :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards.

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	2 X 600 KVA DG SETS WITH ACOUSTIC ENCLOSURE	DIESEL/PN G- 0.10 KL/DAY	02	Sulphur Dioxide	7.5 METER ABOVE STACK HEIGHT FROM ROOF LEVEL ON EACH

2	1 X 6 TPH BOILER with MULTI CYCLONE DUST COLLECTOR, WET SCRUBBER	BIOMASS/ BIO BRIQUETTES AND DRY DUNG - 4 MT/DAY	01	Particulate Matter	30 METER STACK HEIGHT FROM GROUND LEVEL
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Emmission Quality Standards

S No.	Stack no	Parameters	Standards
1	01	Particulate Matter	AS PER CAQM DIRECTION
2	01	Sulphur Dioxide	AS PER CAQM DIRECTION
3	01	Sulphur Dioxide	AS PER CAQM DIRECTION

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

(ii) The unit will not use any type of restricted fuel.

iii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

4. Essential documents to be submitted by the Industry/Unit as Applicable :-

(i) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(ii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

5. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.

6. Unit has to comply with the following specific & general conditions. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will result in legal action under the aforesaid Acts and Rules.

7. In compliance to the G.O 1011/81-7-2021-09 (Writ)/2016 dated.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-<http://www.upecp.in/TrainingSession.aspx> for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent will be revoked by the Board.

8. If the unit uses the ground water and requires the permission from SGWA/CGWA for water abstraction then the industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the

competent authority and submit to the Board, within 3 months time failing which CTO will be revoked.

General Conditions:-

1. The applicant shall get analysed the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UPPCB.
2. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.
3. Treated Industrial waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.
4. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.
5. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof
6. The industry shall provide uninterrupted entry to the STP/ETP inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control systems.
7. The industry shall provide Inspection Book at the time of inspection to the Board's officials.
8. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.
9. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.
10. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
11. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/ production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
12. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.

Specific Conditions:-

1. This CTO is valid only for the production capacity of FROZEN MEAT- 72 MT/DAY FROM SLAUGHTERING OF BUFFALO- 600 NO./DAY AND BY PRODUCT MEAT BONE MEAL – 8 MT/DAY AND TALLOW- 30 MT/DAY only at site KANDLA ROAD, KAIRANA, DISTRICT-SHAMLI, 247774, U.P.
2. Industry shall submit the report on 24 compendium point and must comply the same for slaughter house units regularly to the Board.
3. The industry must complied the conditions of NOC issued to unit from the UPGWD for abstraction of ground water.
4. This consent order will be subject to the compliance of order passed by the Hon'ble N.G.T. in O.A no.231/2014 and O.A. no. 66/2015 (Doaba Paryavaran Samiti Vs. State of U.P & Ors.) and application No. 19/2018(M.A no.172/2018).
5. The industry shall ensure to comply the the Hon'ble Supreme Court in the Writ petition (Civil) no. 309/2003 Laxmi Narayan Modi v/s Union of India and others in the case of Slaughter Houses.
6. No plant and machinery shall be installed in the industry without obtaining CTE from UPPCB.

7. The unit should follow the various provisions of "REVISED COMPREHENSIVE INDUSTRY DOCUMENT ON SLAUGHTER HOUSES" issued by Central pollution Control Board in October 2017 and will submit the action plan for reduction in water consumption within 3 months.
8. All the slaughtered meat produced by slaughter house shall be supplied to its integrated frozen meat unit. The prior permission from U.P. Pollution Control Board is required if the slaughtered meat is to be given to other frozen meat unit for processing.
9. In compliance of the Central Pollution Control Board letter no. F. No. B-190193/WQMII/CPCB/P&P/14212 dated 08/12/2017, the industry will follow the Effluent discharge standards as notified under the Environment (Protection) Rules, 1986 and only the treated effluent meeting the effluent discharge norms notified under the Environment (Protection) Rules, 1986 is allowed to discharge.
10. No effluent shall be discharge outside the factory premises in any circumstances.
11. The unit shall maintain strict supervision upon fluctuations in operating parameters with respect to each treatment unit of the Effluent treatment plant.
12. The Unit shall install Piezometer for measurement of ground water level and the data generated from Piezometer will be provided to the SPCB on monthly basis.
13. Industry shall maintain Online Continuous Effluent and emission Monitoring System (OCEMS) on ETP and stack & connect it with SPCBs and CPCB server, before start of production as per the direction of CPCB.
14. The industry shall install and maintain electromagnetic flow meter at water source and outlet of ETP, and maintain the records of water abstracted and recycled treated effluent. The treated effluent from the Effluent Treatment Plant shall be used completely in the manufacturing process.
15. The unit shall ensure deployment of qualified manpower to step up self monitoring mechanism on 24 ×7 basis.
16. If the CPCB or UPPCB issues the Closure order against the industry this consent order stands automatically suspended for that period.
17. Any source of emission other than that mentioned in the Air consent seeking application will not be permitted by the Board.
18. The industry shall operate as per norms 6 TPH BOILER installed with MULTI CYCLONE DUST COLLECTOR, WET SCRUBBER and 30 Meter Stack Height From Ground Level. Fuel for Boiler is BIOMASS/BIO BRIQUETTES AND DRY DUNG- 4 MT/DAY. Unit also operate as per norms 2 X 600 KVA DG sets installed with acoustic enclosure and stack height 7.5 Meter above from nearest roof level. Fuel for DG sets is Diesel/PNG- 0.10 KL/DAY. Only approved Fuel for Boiler and DG sets is permitted as per direction given by CAQM.
19. The APCS will be maintained and operated in such a manner that emissions always conform to the standard laid down under the E.P Act 1986 as amended.
20. As per the directions given by Commission for Air Quality Management in National Capital Region and Adjoining Areas vide its letter no-A-110018/01/2021-CAQM, dated-04.02.2022, industry shall under all circumstances completely switch over to PNG or Bio Fuels latest by 30.09.2022. Industry should switch over to PNG Fuel as soon as PNG supply is available in the area. Unit must use Rice Husk/Biomass/Agriculture Refuse/Bio Fuel Pellets/Bio Briquettes as per direction given by CAQM at point no. 65.
21. Unit shall comply with direction issued under Graded Response Action Plan (GRAP) time to time by Hon'ble Supreme Court & Commission for Air Quality Management in NCR and Adjoining Areas (CAQM).
22. Operation and maintenance of APCS shall be done in such a way that the emission generated from stacks is always within prescribed norms of the Board.
23. Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining

Areas) direction no. 53 and 62 and other direction issued time to time regarding use of cleaner fuel.

24. Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction no. 55, 62 & 68 regarding DG sets.

25. The unit shall be monitored all sources of emissions from Boiler/Thermopack etc. after fuel conversion from Regional Laboratories, UPPCB on payment basis within a month. To ensure emissions parameters as per CAQM order.

26. DG sets under 800 KW have been fitted with Dual fuel system (70 % Gas + 30 % Diesel). For Capacity of DG Sets (>298 kW to <800 kW)' where authorised/certified agencies for RECDs are still not available provision of dual fuel system (70 % Gas + 30 % Diesel) in such DG Sets shall be considered as part compliance of the Directions No 54 to 57 dated 08.02.2022 and use of DG Sets shall be permitted for maximum 01 hour per day till September 30, 2023, in areas where gas infrastructure is available' as one-time as per CAQM direction dated-16.12.2022.

27. The industry should ensure the operation of the Air Pollution Control System (APCS) in such a manner that the air emission confirms with the standards prescribed under the E.P Act 1986 as amended.

28. The industry shall maintain and operate bio filter properly so that no odour problem is created in the within premises and outside premises.

29. The industry shall ensure the proper handling and disposal of dung and ingesta.

30. The industry shall install a salt recovery unit at hide preservation section.

31. Industry shall submit stack/ambient air quality monitoring report from Boards Laboratory, after issuing this certificate within one month and on quality basis from a certified / approved laboratory under E.P. Act 1986 to the Board.

32. The industry shall comply with various provisions of Air (Prevention and Control of Pollution) Act 1981 as amended, Water (Prevention and Control of Pollution) Act 1974 as amended and all other applicable rules notified under E.P. Act 1986 and the various orders issued by the MOEF&CC, CPCB and SPCB in time to time .

33. The use of Pet coke and Furnace oil as a fuel in the factory is restricted in compliance of the Hon'ble Supreme court order till further direction.

34. Fly ash shall be stored separately as per CPCB guidelines so that it should not adversely affect the air quality, becoming air borne by wind or water regime during rainy season by flowing along with storm water. Direct exposure of workers to fly ash & dust shall be avoided.

35. The industry shall obtain prior consents in the event of any addition of new emission generation sources such as- Boiler/ Furnace/ Heaters/ D.G. Sets or alteration of existing emission sources in accordance with section- 21/22 of air Act 1981 (as amended respectively).

36. Industry shall submit Environmental Statement in prescribed form V as per rule no.14 of E.P Rules 1986.

37. The industry shall ensure provisions of Roof Top Rain Water Harvesting system and Ground Water Recharging Proposal/compliance report should be sent to the Board within One month.

38. The industry shall provide adequate arrangement for fighting the accidental leakages/ discharge of any air pollutant/gas/liquid from the vessel, machinery etc. which are likely to cause fire hazard including environmental pollution.

39. This consent is valid only for products and quantity mentioned above. Industry shall obtain prior approval before making any modification in product/process /fuel/ Plant machinery failing which consent would be deemed void.

40. Industry shall abide by orders / directions issued by Hon'ble Supreme Court Hon'ble High Court, Hon'ble National Green Tribunal, Central Pollution Control Board and U.P Pollution Control Board for protection and safe guard of environment from time to time.

41. Industry shall comply with various Waste Management Rules as notified by MoEF &CC i.e. Plastic Waste Management Rules, 2016, Solid Waste Management Rules, 2016, Hazardous and Other Wastes (Management and Transboundary) Rules, 2016, E-waste (Management) Rules, 2016, Construction and

Demolition Waste Management Rules, 2016, Battery Rules 2000 and Noise Pollution (Regulation and Control) Rule, 2000.

42. The unit shall submit the audited balance sheet for the current year.

43. The industry shall establish Miyawaki forest inside the factory premises and outside the premises in sufficient area the treated effluent from the ETP shall be used for forestation/irrigation within premises.

44. Minimum 33% of the land on which industry is established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf.

45. The Unit shall submit Bank guarantee of Rs. 1,00,000/- for establishment of Miyawaki Forest as per the GO No. 1011/81-7-2021-09(writ)/2016, dated-13.10.2021 of Department of Environment, Forest and Climate Change within a month from the date of issue of this order with the proposal for proposed plantation.

PRADEEP SHARMA Digitally signed by PRADEEP SHARMA
Date: 2023.11.29 19:22:33 +05'30'

Chief Environmental Officer (Circle 3)

Copy to:

Regional Officer, U.P. Pollution Control Board, MuzaffarNagar to ensure the compliance of the conditions imposed in the certificate.

PRADEEP SHARMA Digitally signed by PRADEEP SHARMA
Date: 2023.11.29 19:22:56 +05'30'

Chief Environmental Officer (Circle 3)



मिशन LIFE - पर्यावरण के लिए जीवन शैली
(Lifestyle For Environment)
जनसहभागिता का सन्देश



- स्वच्छता – देशसेवा में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान सुनिश्चित करें
- संकल्प लें -एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र से 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- चक्रीय अर्थव्यवस्था (सर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेकने के पूर्व सोचें, ये किसी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेकने से रुकें | इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई – वेस्ट रीसाइकलर को दें | प्राधिकृत ई-रीसाइकिलिंग इकाई में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र से 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाते समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप से ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका प्रथाक्रीकरण करें
- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयास अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र से 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रेफिक लाइट/रेलवे क्रॉसिंग पर कार/स्कूटर के इंजन बंद करने मात्र से 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

1200

Fssai

42
Form C

ANNEXURE R-3

Government of India
Food Safety and Standards Authority of India
License under FSS Act, 2006



अनुज्ञप्ति संख्या / License Number: 10013051000827



- | | |
|---|--|
| 1. Name & Registered Office address of Licensee / अनुज्ञप्तिधारी के पंजीकृत कार्यालय का नाम और पता: | MEEM AGRO FOODS PVT LTD
T-239, 1ST FLOOR, GALI HAJI AMEER BAKHSH,
QURESH NAGAR, SADAR BAZAR, DELHI,
Central, Delhi-110006 |
| 2. Address of Authorized Premises / प्राधिकृत परिसरो का पता: | 993-1005, KANDHLA ROAD, KAIRANA, DIST-SHAMLI, Shamali, Uttar Pradesh-247774 |
| 3. Kind of Business / कारोबार का प्रकार: | Manufacturer - Meat processing units
Manufacturer - Slaughtering units |
| 4. Dairy Business Details / डेयरी कारोबार विवरण हेतु: | No |
| 5. Category of License / अनुज्ञप्ति का वर्ग: | Central License |

This license is granted under and is subject to the provisions of FSS Act, 2006 all of which must be complied with by the licensee. / यह अनुज्ञप्ति खाद्य संरक्षा और मानक अधिनियम, 2006 के अधीन अनुदत्त की गई और वह अधिनियम के उपबंधों के अध्यादीन है जिनका अनुज्ञप्तिधारी द्वारा अवश्य पालन किया जाना चाहिए.

Place / स्थान: FSSAI Delhi

Designated Officer

Issued On / दिनांक: 03-10-2022 (Modified License)

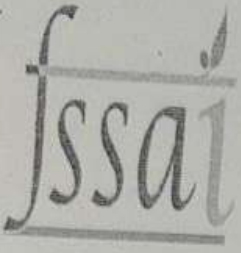
Valid Upto: / वैधता: 02-12-2024 (For details, refer Annexure)

Annexures:

1. Product Annexure
2. Validity Annexure
3. Non-Form C Annexure
4. Conditions Of License

Note:

1. Application for renewal of License can be filed as early as 180 days prior to expiry date of License. You can file application for renewal or modification of License by login into FSSAI's Food Safety Compliance System (<https://foscos.fssai.gov.in>) with your user id and password or call us at 1800112100 for any clarification.
2. This License is only to commence or carry on food businesses and not for any other purpose.
3. This is computer generated license and doesn't require any signature or stamp by authority.



Form C

Government of India
Food Safety and Standards Authority of India
License under FSS Act, 2006



अनुज्ञप्ति संख्या / License Number: 10013051000827

Kind Of Business: Manufacturer - Slaughtering units

Product Type	Animal Description	Production Capacity/Day
Large Animal	BUFFALO	600

Kind Of Business: Manufacturer - Meat processing units

Production Capacity(MT / annum): 90000

Sl.No.	Food Category	Sub-Food Category	Product	Kind of Business
1	08 - Meat and meat products, including poultry and game	08.1 - Fresh / frozen / chilled / ground meat and poultry	Fresh or Chilled or Frozen Beef [08.1]	Manufacturer - Meat processing units

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L128 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. 26	Dated 8-Nov-23
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Delivery Note	Mode/Terms of Payment
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Reference No. & Date.	Other References
Terms of Delivery		Buyer's Order No.	Dated
		Dispatch Doc No.	Delivery Note Date
		Dispatched through	Destination

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
	Biobriqutess	4401	7,500 KGS	6.00	KGS	45,000.00
						CGST
						1,125.00
						SGST
						1,125.00
Total			7,500 KGS			₹ 47,250.00

Amount Chargeable (in words) E. & O.E
INR Forty Seven Thousand Two Hundred Fifty Only

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	45,000.00	2.50%	1,125.00	2.50%	1,125.00	2,250.00
Total			1,125.00		1,125.00	2,250.00

Tax Amount (in words) : **INR Two Thousand Two Hundred Fifty Only**

Company's Bank Details
 A/c Holder's Name: **M/s Naba Trading Co.**
 Bank Name : **ICICI Bank A/c**
 A/c No. : **320905002975**
 Branch & IFS Code: **Kairana & ICIC0003209**

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for M/s Naba Trading Co.
For NABA TRADING Co.
Arvif
 Authorised Signatory

This is a Computer Generated Invoice

Received By.....
 Particulars.....
 Date 08/11/23 Time 9:30 PM
 Sing..... S. No.....

Meem Agro Foods Pvt. Ltd.
 Auth. Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. All Kala Near Block Office Shamli Road, Kairana Dist. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1ZB State Name: Uttar Pradesh, Code: 09 E-Mail: nabatradingcom@gmail.com		Invoice No. 27	Dated 11-Nov-23			
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Delivery Note	Mode/Terms of Payment			
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Reference No. & Date.	Other References			
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Buyer's Order No.	Dated			
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Dispatch Doc No.	Delivery Note Date			
		Dispatched through	Destination			
		Terms of Delivery				
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
	Biobriqutess	4401	7,605 KGS	6.00	KGS	45,630.00
				2.50 %		1,140.75
				2.50 %		1,140.75
						0.50
Total			7,605 KGS			₹ 47,912.00
Amount Chargeable (in words)						E. & O.E
INR Forty Seven Thousand Nine Hundred Twelve Only						
HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
4401	45,630.00	Rate	Amount	Rate	Amount	
		2.50%	1,140.75	2.50%	1,140.75	2,281.50
Total	45,630.00		1,140.75		1,140.75	2,281.50
Tax Amount (in words) : INR Two Thousand Two Hundred Eighty One and Fifty paise Only						
Company's Bank Details A/c Holder's Name: M/s Naba Trading Co. Bank Name : ICICI Bank A/c A/c No. : 320905002975 Branch & IFS Code: Kairana & ICIC0003209 for M/s Naba Trading Co.						
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.						
For NABA TRADING Co. Arif Authorised Signatory PROP						

This is a Computer Generated Invoice

Received By: *Arif*
 Particulars:
 Date: 11/11/23 Time: 11:30AM
 S. No.

For Meem Agro Foods Pvt. Ltd
 Authorised Signatory
Arif

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No.	Dated	
		29	14-Nov-23	
		Delivery Note	Mode/Terms of Payment	
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Reference No. & Date.	Other References	
		Buyer's Order No.	Dated	
		Dispatch Doc No.	Delivery Note Date	
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Dispatched through	Destination	
		Terms of Delivery		

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Blobriqutess	4401	7,750 KGS	6.00	KGS	46,500.00
	CGST			2.50	%	1,162.50
	SGST			2.50	%	1,162.50
Total			7,750 KGS			₹ 48,825.00

Amount Chargeable (in words) E. & O.E
INR Forty Eight Thousand Eight Hundred Twenty Five Only

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	46,500.00	2.50%	1,162.50	2.50%	1,162.50	2,325.00
Total			1,162.50		1,162.50	2,325.00

Tax Amount (in words) : **INR Two Thousand Three Hundred Twenty Five Only**

Company's Bank Details
 A/c Holder's Name: M/s Naba Trading Co.
 Bank Name : ICICI Bank A/c
 A/c No. : 320905002975
 Branch & IFS Code: Kairana & ICIC0003209

for M/s Naba Trading Co.
ACMIF
NABA TRADING Co.
 Authorised Signatory
 Prop

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

This is a Computer Generated Invoice

Received By.....
 Particulars.....
 Date: 14/11/23 Time: 10:10 AM
 Sing..... S. No.

For Meem Agro Foods Pvt. Ltd
 Auth. Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. 30	Dated 16-Nov-23
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Delivery Note	Mode/Terms of Payment
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Reference No. & Date.	Other References
		Buyer's Order No.	Dated
		Dispatch Doc No.	Delivery Note Date
		Dispatched through	Destination
Terms of Delivery			

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Bloubriqtess	4401	7,800 KGS	6.00	KGS	46,800.00
	CGST			2.50	%	1,170.00
	SGST			2.50	%	1,170.00
Total			7,800 KGS			₹ 49,140.00

Amount Chargeable (in words) **INR Forty Nine Thousand One Hundred Forty Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	46,800.00	2.50%	1,170.00	2.50%	1,170.00	2,340.00
Total			1,170.00		1,170.00	2,340.00

Tax Amount (in words) : **INR Two Thousand Three Hundred Forty Only**

Company's Bank Details
 A/c Holder's Name: **M/s Naba Trading Co.**
 Bank Name : **ICICI Bank A/c**
 A/c No. : **320905002975**
 Branch & IFS Code: **Kairana & ICIC0003209**

For NABA TRADING CO. *Aarif*
 Prop. Authorised Signatory

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

This is a Computer Generated Invoice

Received By.....
 Particulars.....
 Date...16/11/23...Time...1:00Pm
 Sing.....S. No.....

For Meem Agro Foods Pvt. Ltd
 Prop. Authorised Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. 31	Dated 20-Nov-23
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Delivery Note	Mode/Terms of Payment
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Reference No. & Date.	Other References
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Buyer's Order No.	Dated
Place of Supply : Uttar Pradesh		Dispatch Doc No.	Delivery Note Date
Terms of Delivery		Dispatched through	Destination

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Blobriqtess	4401	7,500 KGS	6.00	KGS	45,000.00
				2.50	%	1,125.00
				2.50	%	1,125.00
Total			7,500 KGS			₹ 47,250.00

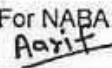
Amount Chargeable (in words) **INR Forty Seven Thousand Two Hundred Fifty Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	45,000.00	2.50%	1,125.00	2.50%	1,125.00	2,250.00
Total			1,125.00		1,125.00	2,250.00


Tax Amount (in words) : **INR Two Thousand Two Hundred Fifty Only**

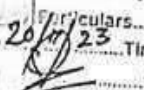
Company's Bank Details
 A/c Holder's Name: M/s Naba Trading Co.
 Bank Name : ICICI Bank A/c
 A/c No. : 320905002975
 Branch & IFS Code: Kairana & ICIC0003209

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For NABA TRADING CO.

 Authorized Signatory

This is a Computer Generated Invoice

Received By: 

Particulars: 

Date: 20/11/23 Time: 3:10 PM

S. No.

For Meem Agro Foods Private Ltd



Authorized Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. Ali Kala Near Block Office Shamli Road, Kairana Dist. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z0 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. 33	Dated 23-Nov-23
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Delivery Note	Mode/Terms of Payment
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Reference No. & Date.	Other References
Terms of Delivery		Buyer's Order No.	Dated
Dispatch Doc No.		Delivery Note Date	
Dispatched through		Destination	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Bloubriqutess	4401	7,650 KGS	6.00	KGS	46,900.00
	CGST			2.50	%	1,147.50
	SGST			2.50	%	1,147.50
Total			7,650 KGS			₹ 48,195.00

Amount Chargeable (in words) **INR Forty Eight Thousand One Hundred Ninety Five Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	45,900.00	2.50%	1,147.50	2.50%	1,147.50	2,295.00
Total			1,147.50		1,147.50	2,295.00

Tax Amount (in words) : **INR Two Thousand Two Hundred Ninety Five Only**

Company's Bank Details
 A/c Holder's Name: **M/s Naba Trading Co.**
 Bank Name : ICICI Bank A/c
 A/c No. : 320905002975
 Branch & IFS Code: Kairana & ICIC0003209

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For NABA TRADING Co. *Aarit*
 Prop. Authorised Signatory

This is a Computer Generated Invoice

Received By.....
 Particulars.....
 Date: 23/11/23 Time: 9:30 AM
 S. No.

For Meem Agro Foods Pvt. Ltd.
 Atithi Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : naba trading.com@gmail.com		Invoice No. 34	Dated 26-Nov-23
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Delivery Note	Mode/Terms of Payment
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Reference No. & Date.	Other References
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Buyer's Order No.	Dated
		Dispatch Doc No.	Delivery Note Date
		Dispatched through	Destination
		Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqutess	4401	7,750 KGS	6.00	KGS	46,500.00
						1,162.50
						1,162.50
	Total		7,750 KGS			₹ 48,825.00

Amount Chargeable (in words) **INR Forty Eight Thousand Eight Hundred Twenty Five Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	46,500.00	2.50%	1,162.50	2.50%	1,162.50	2,325.00
Total	46,500.00		1,162.50		1,162.50	2,325.00

Tax Amount (in words) : **INR Two Thousand Three Hundred Twenty Five Only**

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details
 A/c Holder's Name: **M/s Naba Trading Co.**
 Bank Name : **ICICI Bank A/c**
 A/c No. : **320905002975**
 Branch & IFS Code: **Kairana & ICIC0003209**

for M/s Naba Trading Co.
For NABA TRADING Co.
 Arif
 Authorised Signatory

This is a Computer Generated Invoice

Received By.....
 Particulars.....
 Date: **26/11/23** Time: **10:11 PM**
 S. No.....

For M/s Naba Trading Co. Ltd
 Arif

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. Ali Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UID: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : naba trading com@gmail.com		Invoice No. 36	Dated 30-Nov-23			
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UID : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Delivery Note	Mode/Terms of Payment			
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UID : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Reference No. & Date.	Other References			
		Buyer's Order No.	Dated			
		Dispatch Doc No.	Delivery Note Date			
		Dispatched through	Destination			
		Terms of Delivery				
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqutess	4401	7,305 KGS	6.50	KGS	47,482.50
	CGST			2.50	%	1,187.06
	SGST			2.50	%	1,187.06
	Round Off					0.38
Total			7,305 KGS			₹ 49,857.00
Amount Chargeable (in words) INR Forty Nine Thousand Eight Hundred Fifty Seven Only E. & O.E						
HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
4401	47,482.50	Rate	Amount	Rate	Amount	
		2.50%	1,187.06	2.50%	1,187.06	2,374.12
Total	47,482.50		1,187.06		1,187.06	2,374.12
Tax Amount (in words) : INR Two Thousand Three Hundred Seventy Four and Twelve paise Only						
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		Company's Bank Details A/c Holder's Name: M/s Naba Trading Co. Bank Name : ICICI Bank A/c A/c No. : 320905002975 Branch & IFS Code: Kairana & ICIC0003209				
		For NABA TRADING Co. <i>Aanf</i>			Prop Authorised Signatory	

This is a Computer Generated Invoice

Received By *Aanf*
 Particulars
 Date *30/11/23* Time *2:10 pm*
 Sing. *[Signature]* S. No.

For Meem Agro Foods Pvt Ltd
[Signature]
 Auth. Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh.All Kala Near Block Office Shamli Road,Kairana Distt.Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. 37	Dated 2-Dec-23			
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Delivery Note	Mode/Terms of Payment			
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Reference No. & Date.	Other References			
		Buyer's Order No.	Dated			
		Dispatch Doc No.	Delivery Note Date			
		Dispatched through	Destination			
		Terms of Delivery				
SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqtess	4401	7,505 KGS	6.25	KGS	46,906.25
	CGST			2.50	%	1,172.66
	SGST			2.50	%	1,172.66
	Round Off					0.43
Total			7,505 KGS			₹ 49,252.00
Amount Chargeable (in words) E. & O.E INR Forty Nine Thousand Two Hundred Fifty Two Only						
HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total
4401	46,906.25	Rate	Amount	Rate	Amount	Tax Amount
		2.50%	1,172.66	2.50%	1,172.66	2,345.32
Total	46,906.25		1,172.66		1,172.66	2,345.32
Tax Amount (in words) : INR Two Thousand Three Hundred Forty Five and Thirty Two paise Only						
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		Company's Bank Details A/c Holder's Name: M/s Naba Trading Co. Bank Name : ICICI Bank A/c A/c No. : 320905002975 Branch & IFS Code: Kairana & ICIC0003209				
		For NABA TRADING CO. Arif			for M/s Naba Trading Co. Prop Authorised Signatory	

This is a Computer Generated Invoice

Received By.....
 Particulars.....
 Date 02.12.23 Time 11:10 Am
 Sing..... S. No.....

For Meem Agro Foods Pvt. Ltd
 Auth. Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. 38 Dated 5-Dec-23				
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Delivery Note Mode/Terms of Payment Reference No. & Date. Other References				
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Buyer's Order No. Dated Dispatch Doc No. Delivery Note Date Dispatched through Destination				
Terms of Delivery						
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqutess	4401	7,010 KGS	6.50	KGS	45,565.00
	CGST			2.50	%	1,139.13
	SGST			2.50	%	1,139.13
	Round Off					(-)0.26
	Total		7,010 KGS			₹ 47,843.00
Amount Chargeable (in words) E. & O.E INR Forty Seven Thousand Eight Hundred Forty Three Only						
HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
4401	45,565.00	Rate	Amount	Rate	Amount	
		2.50%	1,139.13	2.50%	1,139.13	2,278.26
Total	45,565.00		1,139.13		1,139.13	2,278.26
Tax Amount (in words) : INR Two Thousand Two Hundred Seventy Eight and Twenty Six paise Only						
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		Company's Bank Details A/c Holder's Name: M/s Naba Trading Co. Bank Name : ICICI Bank A/c A/c No. : 320905002975 Branch & IFS Code: Kairana & ICIC0003209 for M/s Naba Trading Co. For NABA TRADING Co. <i>Aarjit</i> Authorised Signatory				

This is a Computer Generated Invoice

Received By.....
 Particulars.....
 Date: 5/12/23 Time: 9:00 AM
 S. No. S. No.

Meem Agro Foods Pvt Ltd
 Authorised Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. Ali Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. 39	Dated 9-Dec-23			
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhia Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Delivery Note	Mode/Terms of Payment			
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhia Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Reference No. & Date.	Other References			
Buyer's Order No.		Dated				
Dispatch Doc No.		Delivery Note Date				
Dispatched through		Destination				
Terms of Delivery						
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqutess	4401	7,110 KGS	6.50	KGS	46,215.00
						CGST
						SGST
						Round Off
						1,155.38
						1,155.38
						0.24
Total			7,110 KGS			₹ 48,526.00
Amount Chargeable (in words) INR Forty Eight Thousand Five Hundred Twenty Six Only						
E. & O.E						
HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
4401	46,215.00	Rate	Amount	Rate	Amount	2,310.76
		2.50%	1,155.38	2.50%	1,155.38	
Total	46,215.00		1,155.38		1,155.38	2,310.76
Tax Amount (in words) : INR Two Thousand Three Hundred Ten and Seventy Six paise Only						
Company's Bank Details A/c Holder's Name: M/s Naba Trading Co. Bank Name : ICICI Bank A/c A/c No. : 320905002975 Branch & IFS Code: Kairana & ICIC0003209						
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.						
for M/s Naba Trading Co. For NABA TRADING Co. Authorised Signatory						

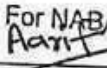
This is a Computer Generated Invoice

Received By: *[Signature]*
 Date: **09/10/23** Time: **11:00AM**
 S. No. *[Signature]*



[Signature]
 Authorised Signatory


Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : naba trading.com@gmail.com		Invoice No. 41	Dated 12-Dec-23				
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Delivery Note	Mode/Terms of Payment				
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Reference No. & Date.	Other References				
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Buyer's Order No.	Dated				
		Dispatch Doc No.	Delivery Note Date				
		Dispatched through	Destination				
		Terms of Delivery					
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount	
1	Biobriqutess	4401	7,010 KGS	6.50	KGS	45,565.00	
	Less:			2.50 %		1,139.13	
				2.50 %		1,139.13	
						(-0.26)	
Total			7,010 KGS			₹ 47,843.00	
Amount Chargeable (in words) E. & O.E INR Forty Seven Thousand Eight Hundred Forty Three Only							
HSN/SAC		Taxable Value	CGST		SGST/UTGST		Total
4401		45,565.00	Rate	Amount	Rate	Amount	Tax Amount
			2.50%	1,139.13	2.50%	1,139.13	2,278.26
Total		45,565.00		1,139.13		1,139.13	2,278.26
Tax Amount (in words) : INR Two Thousand Two Hundred Seventy Eight and Twenty Six paise Only							
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		Company's Bank Details A/c Holder's Name: M/s Naba Trading Co. Bank Name : ICICI Bank A/c A/c No. : 320905002975 Branch & IFS Code: Kairana & ICIC0003209 for M/s Naba Trading Co.					
		For NABA TRADING Co.  Authorized Signatory					

This is a Computer Generated Invoice

Received By: 
 Particulars:
 Date: 12/12/23 Time: 10:40 AM
 Sing:  S. No.

For Meem Agro Foods Pvt. Ltd

 Auth. Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPAG217L1ZB State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. 42	Dated 16-Dec-23
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Delivery Note	Mode/Terms of Payment
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Reference No. & Date.	Other References
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Buyer's Order No.	Dated
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Dispatch Doc No.	Delivery Note Date
Terms of Delivery		Dispatched through	Destination

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqutess	4401	7,060 KGS	6.50	KGS	45,890.00
	CGST			2.50	%	1,147.25
	SGST			2.50	%	1,147.25
	Round Off					0.50
Total			7,060 KGS			₹ 48,185.00

Amount Chargeable (in words) **INR Forty Eight Thousand One Hundred Eighty Five Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	45,890.00	2.50%	1,147.25	2.50%	1,147.25	2,294.50
Total			1,147.25		1,147.25	2,294.50

Tax Amount (in words) : **INR Two Thousand Two Hundred Ninety Four and Fifty paise Only**

Company's Bank Details
 A/c Holder's Name: M/s Naba Trading Co.
 Bank Name : ICICI Bank A/c
 A/c No. : 320905002975
 Branch & IFS Code: Kairana & ICIC0003209

for M/s Naba Trading Co.
For NABA TRADING Co.
Aarif
 Authorized Signatory

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

This is a Computer Generated Invoice

Received By: *[Signature]*
 Particulars: *[Signature]*
 Date: 16/12/23 Time: 11/10 AM
 S. No.:

For Meem Agro Foods Pvt. Ltd
[Signature]
 Auth. Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No.	Dated	
		44	19-Dec-23	
		Delivery Note	Mode/Terms of Payment	
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Reference No. & Date.	Other References	
		Buyer's Order No.	Dated	
		Dispatch Doc No.	Delivery Note Date	
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Dispatched through	Destination	
		Terms of Delivery		

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriquettes	4401	7,150 KGS	6.50	KGS	46,475.00
	CGST					1,161.88
	SGST					1,161.88
	Round Off					0.24
Total			7,150 KGS			₹ 48,799.00

Amount Chargeable (in words) E. & O.E
INR Forty Eight Thousand Seven Hundred Ninety Nine Only

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	46,475.00	2.50%	1,161.88	2.50%	1,161.88	2,323.76
Total	46,475.00		1,161.88		1,161.88	2,323.76

Tax Amount (in words) : **INR Two Thousand Three Hundred Twenty Three and Seventy Six paise Only**

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details
 A/c Holder's Name: M/s Naba Trading Co.
 Bank Name : ICICI Bank A/c
 A/c No. : 320905002975
 Branch & IFS Code: Kairana & ICIC0003209

For NABA TRADING Co.
Aarif
 Authorized Signatory

This is a Computer Generated Invoice

Received By.....
 Particulars.....
 Date: 19/12/23 Time: 2:15 PM
 S. No.....

M/s Meem Agro Foods Pvt. Ltd
 Auth. Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. Ali Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. 45	Dated 22-Dec-23			
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Delivery Note	Mode/Terms of Payment			
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Reference No. & Date.	Other References			
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Buyer's Order No.	Dated			
Place of Supply : Uttar Pradesh		Dispatch Doc No.	Delivery Note Date			
Terms of Delivery		Dispatched through	Destination			
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqutess	4401	7,230 KGS	6.50	KGS	46,995.00
	CGST			2.50	%	1,174.88
	SGST					1,174.88
	Round Off					0.24
Total			7,230 KGS			₹ 49,345.00
Amount Chargeable (in words)						E. & O.E
INR Forty Nine Thousand Three Hundred Forty Five Only						
HSN/SAC	Taxable Value	CGST Rate	CGST Amount	SGST/UTGST Rate	SGST/UTGST Amount	Total Tax Amount
4401	46,995.00	2.50%	1,174.88	2.50%	1,174.88	2,349.76
Total	46,995.00		1,174.88		1,174.88	2,349.76
Tax Amount (in words) : INR Two Thousand Three Hundred Forty Nine and Seventy Six paise Only						
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.						Company's Bank Details A/c Holder's Name: M/s Naba Trading Co. Bank Name : ICICI Bank A/c A/c No. : 320905002975 Branch & IFS Code: Kairana & ICIC0003209
						For M/s Naba Trading Co. For NABA TRADING Co. <i>Aarif</i> Authorised Signatory

This is a Computer Generated Invoice

Received By: *[Signature]*
 Particulars: *[Signature]*
 Date: 22/12/23 Time: 11:50AM
 S. No.: *[Signature]*

For Meem Agro Foods Pvt. Ltd
[Signature]
 Auth. Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. Ali Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. 60	Dated 30-Dec-23				
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Delivery Note	Mode/Terms of Payment				
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Reference No. & Date.	Other References				
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Buyer's Order No.	Dated				
Place of Supply : Uttar Pradesh		Dispatch Doc No.	Delivery Note Date				
Terms of Delivery		Dispatched through	Destination				
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount	
1	Bloubriqness	4401	7,450 KGS	6.25	KGS	46,562.50	
				2.50	%	1,164.06	
				2.50	%	1,164.06	
						0.38	
Total			7,450 KGS			₹ 48,891.00	
Amount Chargeable (in words) INR Forty Eight Thousand Eight Hundred Ninety One Only E & O.E							
HSN/SAC		Taxable Value	CGST		SGST/UTGST		Total Tax Amount
4401		46,562.50	2.50%	1,164.06	2.50%	1,164.06	2,328.12
Total		46,562.50		1,164.06		1,164.06	2,328.12
Tax Amount (in words) : INR Two Thousand Three Hundred Twenty Eight and Twelve paise Only							
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		Company's Bank Details A/c Holder's Name: M/s Naba Trading Co. Bank Name : ICICI Bank A/c A/c No. : 320905002975 Branch & IFS Code: Kairana & ICIC0003209					
		For NABA TRADING Co.			for M/s Naba Trading Co.		
		Acarif			Authorised Signatory		

This is a Computer Generated Invoice

Received By.....
 Particulars.....
 Date: 30/12/23 Time: 9:15 AM
 S. No.

M/s Meem Agro Foods Pvt. Ltd.
 Authorised Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPAG217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. 51	Dated 2-Jan-24
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Delivery Note	Mode/Terms of Payment
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Reference No. & Date.	Other References
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Buyer's Order No.	Dated
		Dispatch Doc No.	Delivery Note Date
		Dispatched through	Destination
Terms of Delivery			

SI No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Blobriquetess	4401	7,602 KGS	6.25	KGS	47,512.50
	Less:					CGST 1,187.81 SGST 1,187.81 Round Off (-)0.12
Total						7,602 KGS ₹ 49,888.00

Amount Chargeable (in words) **INR Forty Nine Thousand Eight Hundred Eighty Eight Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	47,512.50	2.50%	1,187.81	2.50%	1,187.81	2,375.62
Total			1,187.81		1,187.81	2,375.62

Tax Amount (in words) : **INR Two Thousand Three Hundred Seventy Five and Sixty Two paise Only**

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details
 A/c Holder's Name: M/s Naba Trading Co.
 Bank Name : ICICI Bank A/c
 A/c No. : 320905002975
 Branch & IFS Code: Kairana & ICIC0003209
 for M/s Naba Trading Co.
For NABA TRADING Co.
 Aarti
 Authorized Signatory

This is a Computer Generated Invoice

Received By.....
 Particulars.....
 D. to 2/1/24 Time 11/10 AM
 Sing..... S. No.....

For Meem Agro Foods Private Limited
 Auth. Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPAG217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. 62	Dated 6-Jan-24
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Delivery Note	Mode/Terms of Payment
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Reference No. & Date.	Other References
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Buyer's Order No.	Dated
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Dispatch Doc No.	Delivery Note Date
Terms of Delivery		Dispatched through	Destination

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqutess	4401	7,401 KGS	6.25	KGS	46,256.25
	Less:					
						CGST
						SGST
						Round Off
						2.50 %
						1,156.41
						1,156.41
						(-)0.07
Total			7,401 KGS			₹ 48,569.00

Amount Chargeable (in words) **INR Forty Eight Thousand Five Hundred Sixty Nine Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	46,256.25	2.50%	1,156.41	2.50%	1,156.41	2,312.82
Total	46,256.25		1,156.41		1,156.41	2,312.82

Tax Amount (in words) : **INR Two Thousand Three Hundred Twelve and Eighty Two paise Only**

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details
 A/c Holder's Name: M/s Naba Trading Co.
 Bank Name : ICICI Bank A/c
 A/c No. : 320905002975
 Branch & IFS Code: Kalrana & ICIC0003209

for M/s Naba Trading Co.
For NABA TRADING Co.
 [Signature]
 Authorised Signatory

This is a Computer Generated Invoice

Received By: [Signature]
 Particulars: [Signature]
 Date: 06/01/24
 Time: 9:30 AM
 S. No.:

For Meem Agro Foods Pvt. Ltd
 [Signature]
 Authorised Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. 55	Dated 12-Jan-24
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Delivery Note	Mode/Terms of Payment
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli		Reference No. & Date.	Other References
GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Buyer's Order No.	Dated
		Dispatch Doc No.	Delivery Note Date
		Dispatched through	Destination
		Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqtess	4401	7,340 KGS	6.25	KGS	45,875.00
				2.50	%	1,146.88
				2.50	%	1,146.88
						0.24
Total			7,340 KGS			₹ 48,169.00

Amount Chargeable (in words) **INR Forty Eight Thousand One Hundred Sixty Nine Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	45,875.00	2.50%	1,146.88	2.50%	1,146.88	2,293.76
Total	45,875.00		1,146.88		1,146.88	2,293.76

Tax Amount (in words) : **INR Two Thousand Two Hundred Ninety Three and Seventy Six paise Only**

Company's Bank Details
 A/c Holder's Name: M/s Naba Trading Co.
 Bank Name : ICICI Bank A/c
 A/c No. : 320905002975
 Branch & IFS Code: Kairana & ICIC0003209

for M/s Naba Trading Co.
For NABA TRADING Co.
Aurif
 Authorised Signatory

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

This is a Computer Generated Invoice

Received By.....
 Particulars.....
 Date 12/01/24 Time 12:20 PM
 Sing.....S. No.....

Meem Agro Foods Pvt. Ltd
 Auth. Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L12B State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No.	Dated	
		56	16-Jan-24	
		Delivery Note	Mode/Terms of Payment	
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Reference No. & Date.	Other References	
		Buyer's Order No.	Dated	
		Dispatch Doc No.	Delivery Note Date	
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Dispatched through	Destination	
		Terms of Delivery		

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqutess	4401	7,405 KGS	6.25	KGS	46,281.25
	Less:					CGST SGST Round Off 1,157.03 1,157.03 (-0.31)
Total			7,405 KGS			₹ 48,595.00

Amount Chargeable (in words) **INR Forty Eight Thousand Five Hundred Ninety Five Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	46,281.25	2.50%	1,157.03	2.50%	1,157.03	2,314.06
Total	46,281.25		1,157.03		1,157.03	2,314.06

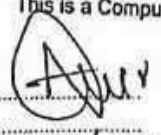
Tax Amount (in words) : **INR Two Thousand Three Hundred Fourteen and Six paise Only**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details
 A/c Holder's Name: M/s Naba Trading Co.
 Bank Name : ICICI Bank A/c
 A/c No. : 320905002975
 Branch & IFS Code: Kairana & ICIC0003209

for M/s Naba Trading Co.
For NABA TRADING Co.
 Aarit
 Authorised Signatory

This is a Computer Generated Invoice

Received By: 
 Particulars:
 Date: 16/01/24 Time: 10:10 AM
 S. No.

Meem Agro Foods Pvt Ltd
 Authorised Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. 58	Dated 20-Jan-24
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Delivery Note	Mode/Terms of Payment
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Reference No. & Date.	Other References
		Buyer's Order No.	Dated
		Dispatch Doc No.	Delivery Note Date
		Dispatched through	Destination
		Terms of Delivery	

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqutess	4401	7,530 KGS	6.25	KGS	47,062.50
				2.50	%	1,176.56
				2.50	%	1,176.56
						0.38
						CGST
						SGST
						Round Off
						Total
			7,530 KGS			₹ 49,416.00

Amount Chargeable (in words) **INR Forty Nine Thousand Four Hundred Sixteen Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	47,062.50	2.50%	1,176.56	2.50%	1,176.56	2,353.12
	Total		1,176.56		1,176.56	2,353.12

Tax Amount (in words) : **INR Two Thousand Three Hundred Fifty Three and Twelve paise Only**

Company's Bank Details
 A/c Holder's Name: M/s Naba Trading Co.
 Bank Name : ICICI Bank A/c
 A/c No. : 320905002975
 Branch & IFS Code: Kairana & ICIC0003209

Declaration
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

For NABA TRADING CO. *Aarif*
 Prop. Authorised Signatory

This is a Computer Generated Invoice

Received By: *[Signature]*
 Particulars: *[Signature]*
 Date: 21/01/24 Time: 11/3 AM
 S. No. *[Signature]*

For Meem Agro Foods Pvt. Ltd
 Auth. Signatory *[Signature]*

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. All Kala Near Block Office Shamli Road, Kairana Distt. Shamli Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L1Z8 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No.	Dated	
		69	23-Jan-24	
		Delivery Note	Mode/Terms of Payment	
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Reference No. & Date.	Other References	
		Buyer's Order No.	Dated	
		Dispatch Doc No.	Delivery Note Date	
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shamli GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Dispatched through	Destination	
		Terms of Delivery		

Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqutess	4401	7,360 KGS	6.25	KGS	46,000.00
	CGST					1,150.00
	SGST					1,150.00
Total			7,360 KGS			₹ 48,300.00

Amount Chargeable (in words) **INR Forty Eight Thousand Three Hundred Only** E. & O.E

HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
		Rate	Amount	Rate	Amount	
4401	46,000.00	2.50%	1,150.00	2.50%	1,150.00	2,300.00
Total			1,150.00		1,150.00	2,300.00


Tax Amount (in words) : **INR Two Thousand Three Hundred Only**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details
 A/c Holder's Name: M/s Naba Trading Co.
 Bank Name : ICICI Bank A/c
 A/c No. : 320905002975
 Branch & IFS Code: Kairana & ICIC0003209

for M/s Naba Trading Co.
For NABA TRADING Co.
 Axif
 Authorized Signatory

This is a Computer Generated Invoice

Received By: 
 Particulars: _____
 Date: 23/1/24 Time: 1:25 PM
 S. No. _____


 M/s Meem Agro Foods Pvt Ltd
 Authorized Signatory

Tax Invoice

(ORIGINAL FOR RECIPIENT)

M/s Naba Trading Co. Moh. All Kala Near Block Office Shaml Road, Kairana Distt. Shaml Uttar Pradesh - 247774, India GSTIN/UIN: 09BZHPA6217L128 State Name : Uttar Pradesh, Code : 09 E-Mail : nabatradingcom@gmail.com		Invoice No. 61	Dated 25-Jan-24			
Consignee (Ship to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shaml GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09		Delivery Note Mode/Terms of Payment	Reference No. & Date. Other References			
Buyer (Bill to) Meem Agro Foods Private Limited Plot No. 993- 1005 Kandhla Road Kairana Shaml GSTIN/UIN : 09AABCN9437C3ZD PAN/IT No : AABCN9437C State Name : Uttar Pradesh, Code : 09 Place of Supply : Uttar Pradesh		Buyer's Order No. Dated	Dispatch Doc No. Delivery Note Date			
Terms of Delivery		Dispatched through Destination				
Sl No.	Description of Goods	HSN/SAC	Quantity	Rate	per	Amount
1	Biobriqtess	4401	7,280 KGS	6.25	KGS	45,500.00
						CGST 1,137.50 SGST 1,137.50
Total			7,280 KGS			₹ 47,775.00
Amount Chargeable (in words) E. & O.E INR Forty Seven Thousand Seven Hundred Seventy Five Only						
HSN/SAC	Taxable Value	CGST		SGST/UTGST		Total Tax Amount
4401	45,500.00	Rate	Amount	Rate	Amount	2,275.00
		2.50%	1,137.50	2.50%	1,137.50	
Total	45,500.00		1,137.50		1,137.50	2,275.00
Tax Amount (in words) : INR Two Thousand Two Hundred Seventy Five Only						
Declaration We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.		Company's Bank Details A/c Holder's Name: M/s Naba Trading Co. Bank Name : ICICI Bank A/c A/c No. : 320905002975 Branch & IFS Code: Kairana & ICIC0003209 for M/s Naba Trading Co. For NABA TRADING Co. Aarit Authorised Signatory				

This is a Computer Generated Invoice

Received By... *[Signature]*
 Particulars...
 Date: 25/01/24 Time: 11:40 AM
 S. No.

For Meem Agro Foods Pvt. Ltd
[Signature]
 Authorised Signatory

ANNEXURE R-6



Seperate meter for APCDs

Company Name	Meem Agro Foods Pvt Ltd			
Station Name	Effluent Treatment Plant			
Parameter Name	pH	BOD	COD	TSS
Permissible Range	5.5-9.0 (pH)	30 (Mg/l)	250 (Mg/l)	100 (Mg/l)
08-11-2023 01:00:00	6.96	22.14	161.95	50.58
08-11-2023 02:00:00	6.96	22.13	161.87	50.51
08-11-2023 03:00:00	6.97	22.1	161.9	50.59
08-11-2023 04:00:00	6.97	22.1	161.58	50.23
08-11-2023 05:00:00	6.98	22.09	161.66	50.34
08-11-2023 06:00:00	6.98	22.1	161.74	50.38
08-11-2023 07:00:00	6.99	22.1	161.83	50.63
08-11-2023 08:00:00	6.99	22.1	161.7	50.47
08-11-2023 09:00:00	7	21.79	159.5	45.18
08-11-2023 10:00:00	7	21.45	157.1	39.9
08-11-2023 11:00:00	7.02	21.03	153.78	37.45
08-11-2023 12:00:00	7.03	20.37	149	34.87
08-11-2023 13:00:00	NA	NA	NA	NA
08-11-2023 14:00:00	NA	NA	NA	NA
08-11-2023 15:00:00	NA	NA	NA	NA
08-11-2023 16:00:00	NA	NA	NA	NA
08-11-2023 17:00:00	NA	NA	NA	NA
08-11-2023 18:00:00	NA	NA	NA	NA
08-11-2023 19:00:00	NA	NA	NA	NA
08-11-2023 20:00:00	NA	NA	NA	NA
08-11-2023 21:00:00	NA	NA	NA	NA
08-11-2023 22:00:00	6.98	21.17	154.77	44.71
08-11-2023 23:00:00	6.99	21.13	154.68	44.72
09-11-2023 00:00:00	7	21.1	154.6	44.7
09-11-2023 01:00:00	7	21.1	154.52	44.71
09-11-2023 02:00:00	7.01	21.1	154.59	44.79
09-11-2023 03:00:00	7.02	21.1	154.48	44.79
09-11-2023 04:00:00	7.02	21.1	154.51	44.81
09-11-2023 05:00:00	7.03	21.1	154.44	44.81

For Meem Agro Foods Pvt. Ltd

Authorized Signatory

09-11-2023 06:00:00	7.03	21.1	154.45	44.88
09-11-2023 07:00:00	7.04	21.1	154.6	44.89
09-11-2023 08:00:00	7.04	21.1	154.58	44.89
09-11-2023 09:00:00	7.04	21.12	154.56	44.42
09-11-2023 10:00:00	7.05	21.01	153.73	38.03
09-11-2023 11:00:00	7.05	19.94	146.07	31.21
09-11-2023 12:00:00	7.02	17.12	125.28	17.87
09-11-2023 13:00:00	7.02	17.28	126.53	18.37
09-11-2023 14:00:00	7.01	17.96	131.22	20.22
09-11-2023 15:00:00	7.01	17.54	128.27	18.99
09-11-2023 16:00:00	7	17.5	128.11	18.86
09-11-2023 17:00:00	7	17.53	128.36	18.88
09-11-2023 18:00:00	6.99	17.5	127.83	18.63
09-11-2023 19:00:00	6.99	17.52	128.04	18.8
09-11-2023 20:00:00	6.99	21.37	156.17	40.57
09-11-2023 21:00:00	6.99	20.64	151.03	38.1
09-11-2023 22:00:00	6.99	19.88	145.46	35.13
09-11-2023 23:00:00	7	19.11	139.78	31.86
10-11-2023 00:00:00	7	20.3	148.38	39.38
10-11-2023 01:00:00	7	20.31	148.63	40.88
10-11-2023 02:00:00	7	19.94	145.97	39.63
10-11-2023 03:00:00	7	19.49	142.63	37.75
10-11-2023 04:00:00	7.01	18.87	138.18	34.77
10-11-2023 05:00:00	7.01	19.81	144.7	40.52
10-11-2023 06:00:00	7.01	20.2	147.92	42.98
10-11-2023 07:00:00	7.02	20.23	148.08	43.07
10-11-2023 08:00:00	7.02	20.23	148.13	43.12
10-11-2023 09:00:00	7.03	20.79	152.06	41.96
10-11-2023 10:00:00	7.03	21.72	158.9	43.33
10-11-2023 11:00:00	7.04	20.18	147.78	37.06
10-11-2023 12:00:00	7.02	20.2	147.72	33.43
10-11-2023 13:00:00	7.01	17.18	125.88	17.98
10-11-2023 14:00:00	7.02	17.03	124.61	17.54

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

10-11-2023 15:00:00	7.01	17.08	125.04	17.74
10-11-2023 16:00:00	7.01	19.89	145.29	29.38
10-11-2023 17:00:00	7.01	20.34	149.01	31.39
10-11-2023 18:00:00	7.01	18.67	136.53	26.26
10-11-2023 19:00:00	7.02	19.01	138.52	28.93
10-11-2023 20:00:00	7.02	18.28	133.82	29.06
10-11-2023 21:00:00	7.03	17.52	128.29	26.48
10-11-2023 22:00:00	7.04	17.07	124.82	24.19
10-11-2023 23:00:00	7.05	17.68	129.29	27.82
11-11-2023 00:00:00	7.05	17.97	131.35	30.6
11-11-2023 01:00:00	7.06	19.19	140.48	39.68
11-11-2023 02:00:00	7.06	19.3	141.05	40.22
11-11-2023 03:00:00	7.06	19.32	141.46	40.56
11-11-2023 04:00:00	7.07	19.38	141.63	40.68
11-11-2023 05:00:00	7.07	19.32	141.54	40.7
11-11-2023 06:00:00	7.08	19.46	142.38	41.08
11-11-2023 07:00:00	7.08	19.4	141.68	40.81
11-11-2023 08:00:00	7.09	19.4	141.65	40.83
11-11-2023 09:00:00	7.1	19.4	141.78	40.87
11-11-2023 10:00:00	7.11	19.48	142.58	40.5
11-11-2023 11:00:00	7.07	16.92	124.12	18.33
11-11-2023 12:00:00	7.07	16.43	120.27	16.51
11-11-2023 13:00:00	7.07	16.48	120.43	16.66
11-11-2023 14:00:00	7.07	16.48	120.49	16.69
11-11-2023 15:00:00	7.07	16.98	124.19	19.19
11-11-2023 16:00:00	7.07	16.74	122.46	18.38
11-11-2023 17:00:00	7.07	16.66	121.98	17.56
11-11-2023 18:00:00	7.07	18.34	133.8	25.83
11-11-2023 19:00:00	7.07	19.15	140.32	31.29
11-11-2023 20:00:00	7.07	18.91	138.31	30.45
11-11-2023 21:00:00	7.07	18.68	136.74	30.43
11-11-2023 22:00:00	7.07	18.26	133.54	28.44
11-11-2023 23:00:00	7.07	17.17	125.72	23.56

For Meern Agro Foods Pvt. Ltd

Auth. Signatory

12-11-2023 00:00:00	7.07	16.89	123.32	24.04
12-11-2023 01:00:00	7.08	19.81	144.89	41.21
12-11-2023 02:00:00	7.08	19.78	144.71	41.51
12-11-2023 03:00:00	7.09	19.71	144.32	41.64
12-11-2023 04:00:00	7.09	19.7	144.18	41.8
12-11-2023 05:00:00	7.1	19.7	144.08	41.84
12-11-2023 06:00:00	7.1	19.7	143.94	41.83
12-11-2023 07:00:00	7.1	19.7	143.96	41.91
12-11-2023 08:00:00	7.1	19.7	143.99	41.93
12-11-2023 09:00:00	7.1	19.7	143.96	41.93
12-11-2023 10:00:00	7.11	19.7	144.04	41.87
12-11-2023 11:00:00	7.13	19.7	144.27	41.78
12-11-2023 12:00:00	7.15	19.79	144.88	41.85
12-11-2023 13:00:00	7.16	19.88	145.27	41.88
12-11-2023 14:00:00	7.16	19.9	145.41	41.88
12-11-2023 15:00:00	7.16	19.9	145.51	41.83
12-11-2023 16:00:00	7.15	19.9	145.55	41.88
12-11-2023 17:00:00	7.13	19.9	145.45	41.88
12-11-2023 18:00:00	7.12	19.9	145.36	41.93
12-11-2023 19:00:00	7.11	19.83	145.2	42.04
12-11-2023 20:00:00	7.11	19.8	145.08	42.11
12-11-2023 21:00:00	7.11	19.8	145.03	42.13
12-11-2023 22:00:00	7.11	19.8	144.97	42.19
12-11-2023 23:00:00	7.12	19.8	145.02	42.22
13-11-2023 00:00:00	7.12	19.8	144.98	42.28
13-11-2023 01:00:00	7.12	19.8	144.95	42.3
13-11-2023 02:00:00	7.13	19.8	144.94	42.33
13-11-2023 03:00:00	7.13	19.8	144.97	42.39
13-11-2023 04:00:00	7.13	19.8	144.97	42.38
13-11-2023 05:00:00	7.13	19.8	144.93	42.4
13-11-2023 06:00:00	7.14	19.8	144.87	42.46
13-11-2023 07:00:00	7.14	19.8	144.84	42.46
13-11-2023 08:00:00	7.14	19.8	144.92	42.53

For M/s M/s Agro Food Pvt. Ltd

Aud. [Signature]

13-11-2023 09:00:00	7.15	19.8	144.94	42.51
13-11-2023 10:00:00	7.16	19.8	145.03	42.38
13-11-2023 11:00:00	7.18	19.86	145.25	42.26
13-11-2023 12:00:00	7.18	20.47	149.92	39.92
13-11-2023 13:00:00	7.14	17.97	131.71	22.55
13-11-2023 14:00:00	7.13	16.44	120.4	16.73
13-11-2023 15:00:00	7.12	19.17	139.93	30.38
13-11-2023 16:00:00	7.12	19.8	144.91	36.48
13-11-2023 17:00:00	7.12	19.47	142.46	38.13
13-11-2023 18:00:00	7.11	19.54	142.81	38.73
13-11-2023 19:00:00	7.11	20.5	150.02	43.84
13-11-2023 20:00:00	7.1	20.38	149.09	43.92
13-11-2023 21:00:00	7.1	20.3	148.57	43.93
13-11-2023 22:00:00	7.1	20.23	148.11	43.83
13-11-2023 23:00:00	7.1	20.22	147.93	43.78
14-11-2023 00:00:00	7.11	20.17	147.57	43.75
14-11-2023 01:00:00	7.11	20.23	147.98	43.66
14-11-2023 02:00:00	7.11	20.23	148.02	43.77
14-11-2023 03:00:00	7.12	20.09	146.98	43.54
14-11-2023 04:00:00	7.12	20.12	147.07	43.47
14-11-2023 05:00:00	7.12	20.23	147.9	43.53
14-11-2023 06:00:00	7.13	20.13	147.37	43.56
14-11-2023 07:00:00	7.13	20.08	147	43.5
14-11-2023 08:00:00	7.14	20.14	147.33	43.38
14-11-2023 09:00:00	7.14	20.07	146.81	43.37
14-11-2023 10:00:00	7.15	20.06	146.73	43.29
14-11-2023 11:00:00	7.14	19.41	142.19	34.95
14-11-2023 12:00:00	7.12	16.46	120.43	16.73
14-11-2023 13:00:00	7.12	16.65	121.89	17.16
14-11-2023 14:00:00	7.12	16.62	121.56	16.99
14-11-2023 15:00:00	7.11	16.86	123.29	17.65
14-11-2023 16:00:00	7.11	16.54	121.04	16.75
14-11-2023 17:00:00	7.11	16.5	120.62	16.67

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

14-11-2023 18:00:00	7.1	16.43	120.34	16.5
14-11-2023 19:00:00	7.1	17.43	127.38	22.92
14-11-2023 20:00:00	7.1	18.46	135.06	30.1
14-11-2023 21:00:00	7.09	17.89	130.88	27.84
14-11-2023 22:00:00	7.09	17.14	125.43	24.79
14-11-2023 23:00:00	7.09	18.62	136.09	33.99
15-11-2023 00:00:00	7.1	18.53	135.55	34.33
15-11-2023 01:00:00	7.1	19.73	144.42	41.04
15-11-2023 02:00:00	7.1	19.73	144.43	41.16
15-11-2023 03:00:00	7.11	19.7	144.26	41.17
15-11-2023 04:00:00	7.11	19.7	144.12	41.33
15-11-2023 05:00:00	7.11	19.7	144.03	41.33
15-11-2023 06:00:00	7.12	19.68	143.87	41.37
15-11-2023 07:00:00	7.12	19.64	143.78	41.38
15-11-2023 08:00:00	7.13	19.61	143.64	41.31
15-11-2023 09:00:00	7.13	19.64	143.75	41.3
15-11-2023 10:00:00	7.13	19.62	143.47	39.98
15-11-2023 11:00:00	7.11	17.32	126.85	19.55
15-11-2023 12:00:00	7.11	16.76	122.62	17.58
15-11-2023 13:00:00	7.1	16.66	121.88	17.23
15-11-2023 14:00:00	7.1	16.58	121.24	16.96
15-11-2023 15:00:00	7.09	16.48	120.53	16.55
15-11-2023 16:00:00	7.09	16.5	120.66	16.71
15-11-2023 17:00:00	7.08	16.51	120.75	16.65
15-11-2023 18:00:00	7.07	16.88	123.29	17.71
15-11-2023 19:00:00	7.06	18.38	134.38	25.23
15-11-2023 20:00:00	7.06	19.67	144.03	34.2
15-11-2023 21:00:00	7.05	19.05	139.47	31.58
15-11-2023 22:00:00	7.05	17.98	131.62	26.28
15-11-2023 23:00:00	7.04	17.97	131.39	26.36
16-11-2023 00:00:00	7.04	20.09	146.95	41.08
16-11-2023 01:00:00	7.04	20.83	152.5	45.76
16-11-2023 02:00:00	7.04	20.8	152.34	45.69

For Meem Agro Foods Pvt. Ltd

Auth Signatory

16-11-2023 03:00:00	7.04	20.8	152.19	45.62
16-11-2023 04:00:00	7.04	20.8	152.11	45.65
16-11-2023 05:00:00	7.05	20.8	151.94	45.62
16-11-2023 06:00:00	7.06	20.78	151.98	45.63
16-11-2023 07:00:00	7.06	20.79	151.87	45.58
16-11-2023 08:00:00	7.06	20.78	151.92	45.67
16-11-2023 09:00:00	7.07	20.8	152.04	45.68
16-11-2023 10:00:00	7.05	18.85	138.18	29.43
16-11-2023 11:00:00	7.04	16.67	121.91	17.3
16-11-2023 12:00:00	7.04	17.02	124.33	18.1
16-11-2023 13:00:00	7.04	17.86	130.54	20.41
16-11-2023 14:00:00	7.03	17.35	126.98	18.88
16-11-2023 15:00:00	7.03	16.88	123.46	17.42
16-11-2023 16:00:00	7.02	16.8	122.78	17.12
16-11-2023 17:00:00	7.02	16.71	122.25	16.89
16-11-2023 18:00:00	7.01	16.74	122.49	17.03
16-11-2023 19:00:00	7	17.33	126.69	22.77
16-11-2023 20:00:00	6.99	17.32	126.75	24.68
16-11-2023 21:00:00	6.99	16.76	122.59	21.78
16-11-2023 22:00:00	6.99	17.18	125.5	24.96
16-11-2023 23:00:00	6.99	18.77	137.12	35.18
17-11-2023 00:00:00	6.98	19.56	143.08	39.88
17-11-2023 01:00:00	6.98	19.6	143.18	40.51
17-11-2023 02:00:00	6.98	19.6	143.36	40.84
17-11-2023 03:00:00	6.99	19.6	143.36	40.86
17-11-2023 04:00:00	6.99	19.6	143.51	41
17-11-2023 05:00:00	7	19.6	143.49	41.08
17-11-2023 06:00:00	7	19.6	143.5	41.05
17-11-2023 07:00:00	7	19.6	143.47	41.06
17-11-2023 08:00:00	7.01	19.6	143.54	41.14
17-11-2023 09:00:00	7.01	19.6	143.61	41.14
17-11-2023 10:00:00	7.01	19.03	139.36	33.28
17-11-2023 11:00:00	6.99	17.58	128.8	20.3

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

17-11-2023 12:00:00	6.99	17.3	126.48	18.83
17-11-2023 13:00:00	6.99	17.27	126.38	18.73
17-11-2023 14:00:00	6.99	17.98	131.62	21.25
17-11-2023 15:00:00	6.98	17.13	125.27	17.76
17-11-2023 16:00:00	6.97	18.12	132.34	24.07
17-11-2023 17:00:00	6.97	19.45	142.25	36.68
17-11-2023 18:00:00	6.97	20.65	151.07	43.89
17-11-2023 19:00:00	6.97	20.7	151.45	44.13
17-11-2023 20:00:00	6.97	20.7	151.47	44.23
17-11-2023 21:00:00	6.96	20.7	151.4	44.21
17-11-2023 22:00:00	6.97	20.7	151.34	44.22
17-11-2023 23:00:00	6.97	20.7	151.35	44.23
18-11-2023 00:00:00	6.97	20.7	151.18	44.2
18-11-2023 01:00:00	6.97	20.7	151.16	44.23
18-11-2023 02:00:00	6.97	20.7	151.14	44.28
18-11-2023 03:00:00	6.98	20.62	151.04	44.28
18-11-2023 04:00:00	6.98	20.6	150.98	44.32
18-11-2023 05:00:00	6.99	20.6	150.9	44.36
18-11-2023 06:00:00	6.99	20.6	150.87	44.44
18-11-2023 07:00:00	7	20.6	150.92	44.46
18-11-2023 08:00:00	7	20.6	150.9	44.43
18-11-2023 09:00:00	7	20.23	148.4	39.7
18-11-2023 10:00:00	6.98	19.1	139.56	29.72
18-11-2023 11:00:00	6.99	19.64	143.97	30.57
18-11-2023 12:00:00	6.97	17.48	128.01	18.87
18-11-2023 13:00:00	6.97	17.78	130.15	19.61
18-11-2023 14:00:00	6.96	17.53	128.15	18.46
18-11-2023 15:00:00	6.95	17.68	129.38	18.71
18-11-2023 16:00:00	6.94	18.44	134.85	20.9
18-11-2023 17:00:00	6.93	18.1	132.41	19.71
18-11-2023 18:00:00	6.93	18.29	133.92	20.28
18-11-2023 19:00:00	6.92	19.49	142.37	29.4
18-11-2023 20:00:00	6.92	18.72	137.07	27.69

For Meem Agro Foods Pvt. Ltd

Authorized Signatory

18-11-2023 21:00:00	6.92	17.96	131.54	24.63
18-11-2023 22:00:00	6.91	19.09	139.48	34.88
18-11-2023 23:00:00	6.91	20.49	149.87	43.36
19-11-2023 00:00:00	6.92	20.5	150.14	43.47
19-11-2023 01:00:00	6.92	20.52	150.25	43.55
19-11-2023 02:00:00	6.92	20.51	150.27	43.58
19-11-2023 03:00:00	6.93	20.5	150.15	43.57
19-11-2023 04:00:00	6.93	20.5	150.05	43.64
19-11-2023 05:00:00	6.94	20.5	150	43.63
19-11-2023 06:00:00	6.94	20.5	150.14	43.72
19-11-2023 07:00:00	6.95	20.5	150.11	43.68
19-11-2023 08:00:00	6.95	20.5	150.11	43.71
19-11-2023 09:00:00	6.95	20.5	150.09	43.7
19-11-2023 10:00:00	6.93	19.15	140.06	25.15
19-11-2023 11:00:00	6.92	37.34	272.34	90.49
19-11-2023 12:00:00	6.9	20.72	151.8	39.4
19-11-2023 13:00:00	6.91	18.21	133.24	29.83
19-11-2023 14:00:00	6.93	19.08	139.44	37.23
19-11-2023 15:00:00	6.95	19.8	144.72	40.96
19-11-2023 16:00:00	6.95	19.8	144.72	40.97
19-11-2023 17:00:00	6.95	19.8	144.75	41
19-11-2023 18:00:00	6.95	19.8	144.7	41.02
19-11-2023 19:00:00	6.95	19.8	144.68	41.04
19-11-2023 20:00:00	6.96	19.8	144.65	41.05
19-11-2023 21:00:00	6.96	19.8	144.6	41.09
19-11-2023 22:00:00	6.97	19.8	144.59	41.1
19-11-2023 23:00:00	6.97	19.8	144.57	41.13
20-11-2023 00:00:00	6.98	19.77	144.5	41.11
20-11-2023 01:00:00	6.98	19.76	144.48	41.14
20-11-2023 02:00:00	6.98	19.73	144.44	41.22
20-11-2023 03:00:00	6.99	19.7	144.39	41.2
20-11-2023 04:00:00	7	19.7	144.33	41.28
20-11-2023 05:00:00	7	19.7	144.22	41.3

For Maam Agro Foods Pvt. Ltd

Auth. Signatory

20-11-2023 06:00:00	7	19.7	144.26	41.29
20-11-2023 07:00:00	7	19.7	144.22	41.33
20-11-2023 08:00:00	7.01	19.7	144.18	41.3
20-11-2023 09:00:00	7.01	19.7	144.31	41.3
20-11-2023 10:00:00	7	19.67	143.86	35.44
20-11-2023 11:00:00	6.99	18.3	133.93	26.91
20-11-2023 12:00:00	6.98	17.56	128.44	18.3
20-11-2023 13:00:00	6.97	17.66	129.19	18.42
20-11-2023 14:00:00	6.96	17.78	130.03	18.71
20-11-2023 15:00:00	6.95	17.88	130.88	18.88
20-11-2023 16:00:00	6.94	20.55	150	26.78
20-11-2023 17:00:00	6.93	18.79	137.73	21.24
20-11-2023 18:00:00	6.92	18.35	134.21	19.87
20-11-2023 19:00:00	6.92	18.05	132.16	20.73
20-11-2023 20:00:00	6.92	18.12	132.37	28.08
20-11-2023 21:00:00	6.92	21.45	156.83	46.47
20-11-2023 22:00:00	6.92	21.23	155.32	45.97
20-11-2023 23:00:00	6.92	21.22	155.34	46.02
21-11-2023 00:00:00	6.92	21.2	155.25	45.84
21-11-2023 01:00:00	6.92	21.2	155.23	45.85
21-11-2023 02:00:00	6.92	21.2	155.03	45.78
21-11-2023 03:00:00	6.93	21.2	154.91	45.79
21-11-2023 04:00:00	6.94	21.2	154.97	45.87
21-11-2023 05:00:00	6.94	21.2	154.98	45.9
21-11-2023 06:00:00	6.95	21.2	155.03	45.89
21-11-2023 07:00:00	6.95	21.2	154.97	45.87
21-11-2023 08:00:00	6.94	21.2	154.91	45.9
21-11-2023 09:00:00	6.95	21.41	156.48	45.01
21-11-2023 10:00:00	6.95	21.75	159.14	42.13
21-11-2023 11:00:00	6.95	21.68	158.64	37.74
21-11-2023 12:00:00	6.93	18.82	137.85	21.77
21-11-2023 13:00:00	6.93	18.24	133.5	20.02
21-11-2023 14:00:00	6.92	18.03	131.86	19.19

For Measm Agro Foods Pvt. Ltd

Auth. Signatory

21-11-2023 15:00:00	6.91	18.05	132.09	19.17
21-11-2023 16:00:00	6.9	21.65	157.73	30.55
21-11-2023 17:00:00	6.89	19.42	142.27	34.38
21-11-2023 18:00:00	6.89	20.51	150.23	33.18
21-11-2023 19:00:00	6.87	18.2	133.25	20.12
21-11-2023 20:00:00	6.87	18.97	138.57	32.94
21-11-2023 21:00:00	6.87	20.67	151.17	43.62
21-11-2023 22:00:00	6.87	20.7	151.62	43.9
21-11-2023 23:00:00	6.87	20.71	151.71	43.8
22-11-2023 00:00:00	6.87	20.7	151.66	43.81
22-11-2023 01:00:00	6.88	20.7	151.67	43.88
22-11-2023 02:00:00	6.88	20.7	151.69	43.93
22-11-2023 03:00:00	6.89	20.7	151.67	43.99
22-11-2023 04:00:00	6.89	20.7	151.57	43.98
22-11-2023 05:00:00	6.9	20.7	151.56	44.04
22-11-2023 06:00:00	6.9	20.7	151.62	44.08
22-11-2023 07:00:00	6.91	20.7	151.59	44.11
22-11-2023 08:00:00	6.91	20.7	151.68	44.18
22-11-2023 09:00:00	6.91	20.7	151.69	44.17
22-11-2023 10:00:00	6.9	20.05	146.93	32.83
22-11-2023 11:00:00	6.9	18.53	135.58	22.31
22-11-2023 12:00:00	6.9	18.83	137.85	30.62
22-11-2023 13:00:00	6.9	20.69	151.41	40.61
22-11-2023 14:00:00	6.89	18.18	133.05	19.73
22-11-2023 15:00:00	6.88	18.44	134.88	20.33
22-11-2023 16:00:00	6.87	18.74	137.1	21.02
22-11-2023 17:00:00	6.87	18.65	136.41	20.68
22-11-2023 18:00:00	6.86	19.14	139.72	22.07
22-11-2023 19:00:00	6.86	20.6	150.55	37.16
22-11-2023 20:00:00	6.86	22.87	167.28	51.12
22-11-2023 21:00:00	6.87	22.19	162.5	45.88
22-11-2023 22:00:00	6.87	19.86	145.21	33.48
22-11-2023 23:00:00	6.87	21.81	159.28	46.33

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

23-11-2023 00:00:00	6.88	22.4	164.11	50.11
23-11-2023 01:00:00	6.89	22.4	163.92	50.07
23-11-2023 02:00:00	6.9	22.4	163.83	50.07
23-11-2023 03:00:00	6.9	22.4	163.82	50.1
23-11-2023 04:00:00	6.91	22.4	163.81	50.1
23-11-2023 05:00:00	6.91	22.4	163.72	50.11
23-11-2023 06:00:00	6.91	22.4	163.8	50.18
23-11-2023 07:00:00	6.92	22.4	163.97	50.22
23-11-2023 08:00:00	6.93	22.4	163.99	50.26
23-11-2023 09:00:00	6.93	22.71	166.12	50.14
23-11-2023 10:00:00	6.92	21.53	157.63	36.96
23-11-2023 11:00:00	6.91	18.85	138.04	21.67
23-11-2023 12:00:00	6.91	18.54	135.63	20.63
23-11-2023 13:00:00	6.9	18.58	135.93	20.6
23-11-2023 14:00:00	6.9	18.92	138.3	21.39
23-11-2023 15:00:00	6.89	19.69	143.71	23.93
23-11-2023 16:00:00	6.89	23.42	171.18	42.45
23-11-2023 17:00:00	6.89	24.15	176.69	47.3
23-11-2023 18:00:00	6.89	23.68	173.19	46.53
23-11-2023 19:00:00	6.88	19.45	142.44	31.98
23-11-2023 20:00:00	6.89	19.65	143.7	32.9
23-11-2023 21:00:00	6.9	20.68	151.24	40.77
23-11-2023 22:00:00	6.9	20.34	148.84	39.4
23-11-2023 23:00:00	6.91	20.03	146.45	38.14
24-11-2023 00:00:00	6.91	19.61	143.5	36.18
24-11-2023 01:00:00	6.91	20.08	146.84	39.49
24-11-2023 02:00:00	6.92	20.98	153.37	44.8
24-11-2023 03:00:00	6.92	21	153.33	44.86
24-11-2023 04:00:00	6.93	20.95	153.28	44.83
24-11-2023 05:00:00	6.93	20.9	153.19	44.83
24-11-2023 06:00:00	6.94	20.93	153.24	44.9
24-11-2023 07:00:00	6.94	20.91	153.22	44.87
24-11-2023 08:00:00	6.95	20.95	153.27	44.9

For Meem Agro Foods Pvt. Ltd

Authorized Signatory

24-11-2023 09:00:00	6.95	20.91	153.24	44.9
24-11-2023 10:00:00	6.96	20.98	153.29	44.93
24-11-2023 11:00:00	6.97	21	153.51	44.84
24-11-2023 12:00:00	6.97	20.98	153.67	39.95
24-11-2023 13:00:00	6.93	18.86	138.06	21.32
24-11-2023 14:00:00	6.93	19.13	139.79	21.68
24-11-2023 15:00:00	6.91	27.78	202.8	49.77
24-11-2023 16:00:00	6.9	20.1	146.91	28.34
24-11-2023 17:00:00	6.89	21.82	159.73	46.68
24-11-2023 18:00:00	6.89	21.62	158.25	41.13
24-11-2023 19:00:00	6.87	19.22	140.63	27.69
24-11-2023 20:00:00	6.87	21.82	159.39	43.56
24-11-2023 21:00:00	6.87	22.73	166.17	48.37
24-11-2023 22:00:00	6.87	22.7	165.85	48
24-11-2023 23:00:00	6.87	22.68	165.74	47.93
25-11-2023 00:00:00	6.87	22.64	165.68	47.94
25-11-2023 01:00:00	6.87	22.61	165.58	47.95
25-11-2023 02:00:00	6.87	22.61	165.57	48
25-11-2023 03:00:00	6.87	22.61	165.51	47.98
25-11-2023 04:00:00	6.87	22.6	165.38	48.03
25-11-2023 05:00:00	6.88	22.6	165.36	48.04
25-11-2023 06:00:00	6.89	22.6	165.31	48.07
25-11-2023 07:00:00	6.89	22.6	165.37	48.14
25-11-2023 08:00:00	6.89	22.6	165.36	48.15
25-11-2023 09:00:00	6.9	22.73	166.2	47.88
25-11-2023 10:00:00	6.87	21.63	158.62	35.58
25-11-2023 11:00:00	6.87	19.59	143.37	30.78
25-11-2023 12:00:00	6.88	19.52	142.51	34.98
25-11-2023 13:00:00	6.88	21.77	159.33	39.61
25-11-2023 14:00:00	6.87	19.23	140.78	31.09
25-11-2023 15:00:00	6.86	19.76	144.5	29.74
25-11-2023 16:00:00	6.85	19.43	142.11	22.48
25-11-2023 17:00:00	6.85	19.5	142.78	30.4

For Meem Agro Foods Pvt. Ltd

Authorizatory

25-11-2023 18:00:00	6.85	19.83	144.86	32.48
25-11-2023 19:00:00	6.84	24.03	175.59	39.85
25-11-2023 20:00:00	6.85	22.16	162.3	41.52
25-11-2023 21:00:00	6.85	21.46	157	37.69
25-11-2023 22:00:00	6.86	20.83	152.34	34.91
25-11-2023 23:00:00	6.86	19.89	145.58	30.35
26-11-2023 00:00:00	6.87	21.64	158.2	40.55
26-11-2023 01:00:00	6.87	22.18	162.39	44.54
26-11-2023 02:00:00	6.88	22.98	167.96	49.42
26-11-2023 03:00:00	6.89	23.54	172.23	52.61
26-11-2023 04:00:00	6.89	23.48	171.78	52.23
26-11-2023 05:00:00	6.9	23.46	171.58	52.08
26-11-2023 06:00:00	6.9	23.41	171.38	51.91
26-11-2023 07:00:00	6.91	23.4	171.32	51.85
26-11-2023 08:00:00	6.91	23.4	171.32	51.9
26-11-2023 09:00:00	6.91	23.4	171.28	51.84
26-11-2023 10:00:00	6.92	24.01	175.49	47.84
26-11-2023 11:00:00	6.91	23.65	173.16	38.05
26-11-2023 12:00:00	6.91	19.6	143.4	29.95
26-11-2023 13:00:00	6.9	19.41	142.04	22.33
26-11-2023 14:00:00	6.89	19.3	141.2	21.78
26-11-2023 15:00:00	6.88	19.41	142.02	22
26-11-2023 16:00:00	6.87	19.49	142.6	22.14
26-11-2023 17:00:00	6.86	19.57	143.09	22.3
26-11-2023 18:00:00	6.86	19.61	143.37	22.45
26-11-2023 19:00:00	6.86	20.93	152.91	42.79
26-11-2023 20:00:00	6.86	21.1	154.24	44.94
26-11-2023 21:00:00	6.86	21.18	154.94	44.95
26-11-2023 22:00:00	6.86	21.2	154.98	44.95
26-11-2023 23:00:00	6.87	21.2	154.98	44.94
27-11-2023 00:00:00	6.87	21.2	155.12	44.94
27-11-2023 01:00:00	6.87	21.2	155.08	44.93
27-11-2023 02:00:00	6.88	21.2	155.1	44.93

For Meem Agro Foods Pvt. Ltd

Auth. Signature

27-11-2023 03:00:00	6.89	21.2	155.08	44.95
27-11-2023 04:00:00	6.89	21.2	155.09	44.98
27-11-2023 05:00:00	6.9	21.2	155.15	44.97
27-11-2023 06:00:00	6.9	21.2	155.08	44.96
27-11-2023 07:00:00	6.91	21.2	155.08	45.03
27-11-2023 08:00:00	6.91	21.2	155.1	45.03
27-11-2023 09:00:00	6.92	21.2	155.08	45.02
27-11-2023 10:00:00	6.91	21.78	159.44	38.77
27-11-2023 11:00:00	6.9	18.35	134.31	26.73
27-11-2023 12:00:00	6.91	21.03	153.89	38.88
27-11-2023 13:00:00	6.9	19.24	140.81	23.43
27-11-2023 14:00:00	6.89	19.52	142.75	25.48
27-11-2023 15:00:00	6.88	19.93	145.73	29.13
27-11-2023 16:00:00	6.87	19.28	141.23	25.53
27-11-2023 17:00:00	6.87	19.24	140.75	24.69
27-11-2023 18:00:00	6.86	19.48	142.55	25.54
27-11-2023 19:00:00	6.86	19.3	141.3	24.45
27-11-2023 20:00:00	6.88	21.13	154.5	39.54
27-11-2023 21:00:00	6.88	21.26	155.53	41.02
27-11-2023 22:00:00	6.89	20.88	152.75	39.68
27-11-2023 23:00:00	6.89	20.57	150.47	38.29
28-11-2023 00:00:00	6.9	19.98	146.26	35.68
28-11-2023 01:00:00	6.91	19.46	142.25	33.47
28-11-2023 02:00:00	6.91	20.66	151.22	41.95
28-11-2023 03:00:00	6.92	20.58	150.58	41.68
28-11-2023 04:00:00	6.92	20.17	147.66	40.18
28-11-2023 05:00:00	6.93	19.89	145.49	38.86
28-11-2023 06:00:00	6.93	19.55	142.99	37.26
28-11-2023 07:00:00	6.94	19.06	139.51	34.87
28-11-2023 08:00:00	6.94	18.58	135.99	32.47
28-11-2023 09:00:00	6.95	19.76	144.42	39.57
28-11-2023 10:00:00	6.93	20.93	153.13	30.28
28-11-2023 11:00:00	6.93	19.23	140.67	23.92

For Maem Agro Foods Pvt. Ltd

Auth. Signatory

28-11-2023 12:00:00	6.93	19.55	142.83	25.23
28-11-2023 13:00:00	6.91	19.3	141.33	24.38
28-11-2023 14:00:00	6.9	19.08	139.65	23.63
28-11-2023 15:00:00	6.89	19.09	139.62	24.57
28-11-2023 16:00:00	6.89	19.23	140.78	25.66
28-11-2023 17:00:00	6.88	18.6	136.07	22.58
28-11-2023 18:00:00	6.88	18.8	137.58	23.63
28-11-2023 19:00:00	6.88	18.87	138.06	26.34
28-11-2023 20:00:00	6.88	17.85	130.49	24.49
28-11-2023 21:00:00	6.88	19.5	142.6	35.84
28-11-2023 22:00:00	6.88	19	139.08	33.48
28-11-2023 23:00:00	6.88	19.81	144.85	38.63
29-11-2023 00:00:00	6.89	20.5	149.97	41.96
29-11-2023 01:00:00	6.89	20.59	150.43	42.27
29-11-2023 02:00:00	6.89	20.6	150.52	42.4
29-11-2023 03:00:00	6.89	20.6	150.69	42.59
29-11-2023 04:00:00	6.9	20.6	150.58	42.6
29-11-2023 05:00:00	6.9	20.6	150.58	42.68
29-11-2023 06:00:00	6.91	20.6	150.5	42.69
29-11-2023 07:00:00	6.91	20.6	150.46	42.72
29-11-2023 08:00:00	6.92	20.6	150.42	42.74
29-11-2023 09:00:00	6.92	20.57	150.43	42.72
29-11-2023 10:00:00	6.92	20.8	151.89	36.42
29-11-2023 11:00:00	6.91	20.08	147.04	26.81
29-11-2023 12:00:00	6.91	18.6	135.97	28.64
29-11-2023 13:00:00	6.91	20.44	149.42	35.43
29-11-2023 14:00:00	6.9	19.12	139.93	23.44
29-11-2023 15:00:00	6.89	20.02	146.08	26.27
29-11-2023 16:00:00	6.89	19.56	143	25.64
29-11-2023 17:00:00	6.88	18.76	137.25	22.08
29-11-2023 18:00:00	6.87	18.64	136.5	21.33
29-11-2023 19:00:00	6.87	19.67	143.65	29.06
29-11-2023 20:00:00	6.87	19.94	145.92	33.46

For Meem Agro Foods Pvt. Ltd

Authorizatory

29-11-2023 21:00:00	6.87	19.01	139.17	29.28
29-11-2023 22:00:00	6.88	19.41	141.86	33.2
29-11-2023 23:00:00	6.88	19.78	144.67	36.13
30-11-2023 00:00:00	6.88	20.91	152.85	41.88
30-11-2023 01:00:00	6.88	21.5	157.1	44.55
30-11-2023 02:00:00	6.88	21.5	157.08	44.55
30-11-2023 03:00:00	6.89	21.5	157.13	44.63
30-11-2023 04:00:00	6.9	21.5	157.08	44.58
30-11-2023 05:00:00	6.9	21.5	157.06	44.61
30-11-2023 06:00:00	6.9	21.5	157.01	44.58
30-11-2023 07:00:00	6.91	21.45	156.93	44.61
30-11-2023 08:00:00	6.91	21.41	156.88	44.64
30-11-2023 09:00:00	6.92	21.42	156.86	44.66
30-11-2023 10:00:00	6.92	21.43	156.91	44.68
30-11-2023 11:00:00	6.93	21.41	156.85	44.62
30-11-2023 12:00:00	6.94	21.41	156.85	44.6
30-11-2023 13:00:00	6.93	22.13	161.66	41.8
30-11-2023 14:00:00	6.92	20.23	148.44	27.45
30-11-2023 15:00:00	6.92	18.61	136.16	22.09
30-11-2023 16:00:00	6.91	18.82	137.81	22.44
30-11-2023 17:00:00	6.91	18.61	136.05	21.98
30-11-2023 18:00:00	6.9	18.73	136.84	23.1
30-11-2023 19:00:00	6.91	18.22	133.4	26.54
30-11-2023 20:00:00	6.91	17.68	129.37	23.47
30-11-2023 21:00:00	6.91	17.17	125.49	20.77
30-11-2023 22:00:00	6.91	18.92	138.23	32.39
30-11-2023 23:00:00	6.91	20.53	150.25	40.78
01-12-2023 00:00:00	6.91	20.6	150.69	41.47
01-12-2023 01:00:00	6.92	20.6	150.72	41.67
01-12-2023 02:00:00	6.92	20.6	150.6	41.8
01-12-2023 03:00:00	6.92	20.6	150.64	41.93
01-12-2023 04:00:00	6.93	20.6	150.64	41.97
01-12-2023 05:00:00	6.93	20.6	150.65	42.01

For Moom Agro Foods Pvt. Ltd.

Auth. Signatory

01-12-2023 06:00:00	6.93	20.6	150.62	42
01-12-2023 07:00:00	6.93	20.6	150.65	42.09
01-12-2023 08:00:00	6.94	20.6	150.59	42.12
01-12-2023 09:00:00	6.94	20.6	150.61	42.12
01-12-2023 10:00:00	6.93	19.8	145.17	29.48
01-12-2023 11:00:00	6.92	18.44	134.89	21.31
01-12-2023 12:00:00	6.93	18.03	132.05	19.7
01-12-2023 13:00:00	6.92	19.65	143.18	27.86
01-12-2023 14:00:00	6.91	19.33	141.43	27.81
01-12-2023 15:00:00	6.9	18.58	135.97	24.26
01-12-2023 16:00:00	6.9	18.62	136.2	23.84
01-12-2023 17:00:00	6.89	18.37	134.32	22.23
01-12-2023 18:00:00	6.89	18.38	134.44	21.81
01-12-2023 19:00:00	6.89	19.41	141.96	29.39
01-12-2023 20:00:00	6.89	19.95	145.88	33.87
01-12-2023 21:00:00	6.89	19.29	141.17	31.22
01-12-2023 22:00:00	6.89	18.3	134.01	26.61
01-12-2023 23:00:00	6.89	17.63	128.88	24
02-12-2023 00:00:00	6.9	20.68	151.04	42.62
02-12-2023 01:00:00	6.9	20.8	151.97	43.11
02-12-2023 02:00:00	6.9	20.8	152.03	43.16
02-12-2023 03:00:00	6.91	20.8	152.02	43.16
02-12-2023 04:00:00	6.91	20.8	151.96	43.16
02-12-2023 05:00:00	6.92	20.8	151.98	43.17
02-12-2023 06:00:00	6.92	20.8	152.03	43.2
02-12-2023 07:00:00	6.92	20.8	152.01	43.21
02-12-2023 08:00:00	6.92	20.8	152	43.24
02-12-2023 09:00:00	6.93	20.8	152.1	43.28
02-12-2023 10:00:00	6.93	20.8	152.13	43.22
02-12-2023 11:00:00	6.92	19.76	144.7	27.29
02-12-2023 12:00:00	6.92	18.16	132.91	20.27
02-12-2023 13:00:00	6.92	18.08	132.21	19.83
02-12-2023 14:00:00	6.91	18.03	131.82	19.54

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

02-12-2023 15:00:00	6.91	17.73	129.79	18.32
02-12-2023 16:00:00	6.9	17.71	129.55	18.18
02-12-2023 17:00:00	6.9	17.71	129.63	18.08
02-12-2023 18:00:00	6.89	17.67	129.27	18.02
02-12-2023 19:00:00	6.89	17.69	129.24	18.01
02-12-2023 20:00:00	6.89	17.63	129.03	20.79
02-12-2023 21:00:00	6.89	17.44	127.6	22.95
02-12-2023 22:00:00	6.88	17.34	126.96	22.72
02-12-2023 23:00:00	6.89	18.83	137.76	32.3
03-12-2023 00:00:00	6.89	19.93	145.78	39.31
03-12-2023 01:00:00	6.89	20.3	148.43	40.97
03-12-2023 02:00:00	6.89	20.3	148.66	41.11
03-12-2023 03:00:00	6.9	20.3	148.7	41.19
03-12-2023 04:00:00	6.9	20.3	148.69	41.2
03-12-2023 05:00:00	6.91	20.3	148.71	41.21
03-12-2023 06:00:00	6.91	20.3	148.69	41.2
03-12-2023 07:00:00	6.91	20.3	148.64	41.26
03-12-2023 08:00:00	6.91	20.3	148.63	41.28
03-12-2023 09:00:00	6.92	20.3	148.64	41.3
03-12-2023 10:00:00	6.92	20.33	148.93	39.85
03-12-2023 11:00:00	6.91	18.2	133.26	20.62
03-12-2023 12:00:00	6.91	18.84	137.83	30.16
03-12-2023 13:00:00	6.91	18	131.79	22.04
03-12-2023 14:00:00	6.9	17.6	128.58	17.82
03-12-2023 15:00:00	6.9	17.59	128.5	17.75
03-12-2023 16:00:00	6.9	17.59	128.55	17.74
03-12-2023 17:00:00	6.9	17.6	128.73	17.73
03-12-2023 18:00:00	6.9	17.6	128.86	17.76
03-12-2023 19:00:00	6.89	17.92	131.03	22.41
03-12-2023 20:00:00	6.89	17.75	129.8	24.02
03-12-2023 21:00:00	6.89	17.11	125.19	20.77
03-12-2023 22:00:00	6.89	17.85	130.35	26.19
03-12-2023 23:00:00	6.9	19.86	145.14	39.16

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

04-12-2023 00:00:00	6.9	20.19	147.84	40.85
04-12-2023 01:00:00	6.9	20.21	148.05	40.95
04-12-2023 02:00:00	6.91	20.23	148.13	41.03
04-12-2023 03:00:00	6.91	20.22	148.11	41.08
04-12-2023 04:00:00	6.92	20.24	148.13	41.1
04-12-2023 05:00:00	6.92	20.2	148.1	41.11
04-12-2023 06:00:00	6.93	20.2	148.1	41.16
04-12-2023 07:00:00	6.93	20.23	148.14	41.19
04-12-2023 08:00:00	6.93	20.22	148.12	41.2
04-12-2023 09:00:00	6.93	20.26	148.15	41.19
04-12-2023 10:00:00	6.94	20.28	148.21	41.21
04-12-2023 11:00:00	6.93	19.38	141.9	30.54
04-12-2023 12:00:00	6.93	17.62	128.83	18.21
04-12-2023 13:00:00	6.93	17.78	130.1	18.55
04-12-2023 14:00:00	6.92	17.79	130.35	18.47
04-12-2023 15:00:00	6.91	17.74	129.8	18.08
04-12-2023 16:00:00	6.91	17.71	129.62	18.03
04-12-2023 17:00:00	6.9	17.7	129.56	18
04-12-2023 18:00:00	6.9	17.7	129.45	17.9
04-12-2023 19:00:00	6.9	18.12	132.47	22.2
04-12-2023 20:00:00	6.9	18.42	134.74	27.28
04-12-2023 21:00:00	6.9	18.05	132.07	25.48
04-12-2023 22:00:00	6.9	17.49	127.95	22.33
04-12-2023 23:00:00	6.9	17.12	125.03	20.51
05-12-2023 00:00:00	6.9	20.1	146.89	39.98
05-12-2023 01:00:00	6.9	20.2	147.94	40.62
05-12-2023 02:00:00	6.9	20.2	147.93	40.66
05-12-2023 03:00:00	6.91	20.28	148.23	40.86
05-12-2023 04:00:00	6.91	20.3	148.3	40.93
05-12-2023 05:00:00	6.92	20.3	148.3	41
05-12-2023 06:00:00	NA	NA	NA	NA
05-12-2023 07:00:00	NA	NA	NA	NA
05-12-2023 08:00:00	NA	NA	NA	NA

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

05-12-2023 09:00:00	NA	NA	NA	NA	NA
05-12-2023 10:00:00	NA	NA	NA	NA	NA
05-12-2023 11:00:00	NA	NA	NA	NA	NA
05-12-2023 12:00:00	NA	NA	NA	NA	NA
05-12-2023 13:00:00	NA	NA	NA	NA	NA
05-12-2023 14:00:00	NA	NA	NA	NA	NA
05-12-2023 15:00:00	6.9	18.58	135.73	22.7	
05-12-2023 16:00:00	6.89	18.1	132.54	19.37	
05-12-2023 17:00:00	6.89	17.94	131.23	18.85	
05-12-2023 18:00:00	6.89	17.87	130.66	18.44	
05-12-2023 19:00:00	6.89	18.95	138.57	28.89	
05-12-2023 20:00:00	6.89	18.6	136.1	27.78	
05-12-2023 21:00:00	6.89	18.06	132.14	25.16	
05-12-2023 22:00:00	6.89	17.52	128.14	22.63	
05-12-2023 23:00:00	6.89	20.23	147.9	39.93	
06-12-2023 00:00:00	6.9	20.4	149.51	41.29	
06-12-2023 01:00:00	6.9	20.4	149.49	41.33	
06-12-2023 02:00:00	6.9	20.4	149.5	41.4	
06-12-2023 03:00:00	6.91	20.4	149.5	41.43	
06-12-2023 04:00:00	6.92	20.4	149.48	41.44	
06-12-2023 05:00:00	6.92	20.4	149.44	41.48	
06-12-2023 06:00:00	6.92	20.4	149.45	41.49	
06-12-2023 07:00:00	6.92	20.42	149.58	41.48	
06-12-2023 08:00:00	6.93	20.44	149.62	41.52	
06-12-2023 09:00:00	6.93	20.44	149.58	41.54	
06-12-2023 10:00:00	6.93	20.21	147.83	37.26	
06-12-2023 11:00:00	6.92	18.27	133.65	20.94	
06-12-2023 12:00:00	6.93	18.98	138.78	27.18	
06-12-2023 13:00:00	6.92	17.93	131.02	18.7	
06-12-2023 14:00:00	6.91	17.76	129.89	18.17	
06-12-2023 15:00:00	6.9	17.65	129.06	17.85	
06-12-2023 16:00:00	6.9	17.63	128.88	17.85	
06-12-2023 17:00:00	6.9	17.6	128.82	17.75	

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

06-12-2023 18:00:00	6.89	17.66	129.2	17.78
06-12-2023 19:00:00	6.89	18.5	135.22	22.97
06-12-2023 20:00:00	6.89	19.53	142.92	31.24
06-12-2023 21:00:00	6.89	19.14	140	29.37
06-12-2023 22:00:00	6.89	18.64	136.29	27.4
06-12-2023 23:00:00	6.89	19.18	140.26	30.95
07-12-2023 00:00:00	6.89	20.73	151.52	41.9
07-12-2023 01:00:00	6.9	20.8	152	42.23
07-12-2023 02:00:00	6.9	20.8	152.05	42.31
07-12-2023 03:00:00	6.91	20.8	152.15	42.37
07-12-2023 04:00:00	6.92	20.8	152.18	42.33
07-12-2023 05:00:00	6.92	20.8	152.28	42.37
07-12-2023 06:00:00	6.92	20.8	152.28	42.4
07-12-2023 07:00:00	6.93	20.8	152.33	42.43
07-12-2023 08:00:00	6.93	20.8	152.26	42.4
07-12-2023 09:00:00	6.93	20.8	152.32	42.48
07-12-2023 10:00:00	6.94	20.8	152.4	42.49
07-12-2023 11:00:00	6.94	20.85	152.57	42.44
07-12-2023 12:00:00	6.94	19.42	142.18	28.42
07-12-2023 13:00:00	6.92	17.71	129.49	18.05
07-12-2023 14:00:00	6.92	17.63	129.02	17.88
07-12-2023 15:00:00	6.92	17.61	128.94	17.76
07-12-2023 16:00:00	6.91	17.73	129.77	17.97
07-12-2023 17:00:00	6.91	17.84	130.68	18.26
07-12-2023 18:00:00	6.9	18.1	132.48	18.79
07-12-2023 19:00:00	6.9	18.81	137.6	29.19
07-12-2023 20:00:00	6.9	20.7	151.37	41.28
07-12-2023 21:00:00	6.9	20.78	151.81	41.4
07-12-2023 22:00:00	6.9	20.8	151.92	41.48
07-12-2023 23:00:00	6.91	20.8	151.98	41.51
08-12-2023 00:00:00	6.91	20.8	151.97	41.58
08-12-2023 01:00:00	6.91	20.8	152.03	41.69
08-12-2023 02:00:00	6.92	20.8	152.06	41.7

For Mbeem Agro Foods Pvt. Ltd

Auth. Signatory

08-12-2023 03:00:00	6.92	20.8	152.05	41.74
08-12-2023 04:00:00	6.93	20.8	152.09	41.81
08-12-2023 05:00:00	6.93	20.8	152.04	41.81
08-12-2023 06:00:00	6.93	20.8	152.07	41.87
08-12-2023 07:00:00	6.94	20.8	152.07	41.88
08-12-2023 08:00:00	6.94	20.8	152.11	41.9
08-12-2023 09:00:00	6.94	20.8	152.11	41.9
08-12-2023 10:00:00	6.95	20.8	152.27	41.9
08-12-2023 11:00:00	6.95	20.63	150.92	33.63
08-12-2023 12:00:00	6.93	18.57	135.98	24.97
08-12-2023 13:00:00	6.94	20.24	147.97	37.43
08-12-2023 14:00:00	6.93	17.86	130.66	18.13
08-12-2023 15:00:00	6.92	17.86	130.68	18.03
08-12-2023 16:00:00	6.91	20.36	148.58	25.68
08-12-2023 17:00:00	6.9	20.37	149.31	33.52
08-12-2023 18:00:00	6.91	20.5	149.83	38.18
08-12-2023 19:00:00	6.91	21.73	159.04	45.59
08-12-2023 20:00:00	6.91	21.7	158.93	45.57
08-12-2023 21:00:00	6.91	21.74	159.09	45.83
08-12-2023 22:00:00	6.91	21.7	159.06	45.8
08-12-2023 23:00:00	6.91	21.7	158.96	45.82
09-12-2023 00:00:00	6.91	21.7	158.9	45.85
09-12-2023 01:00:00	6.91	21.7	158.86	45.84
09-12-2023 02:00:00	6.92	21.7	158.79	45.9
09-12-2023 03:00:00	6.92	21.7	158.78	45.96
09-12-2023 04:00:00	6.93	21.7	158.81	46.01
09-12-2023 05:00:00	6.93	21.7	158.73	45.98
09-12-2023 06:00:00	6.93	21.7	158.69	46.03
09-12-2023 07:00:00	6.94	21.7	158.74	46.1
09-12-2023 08:00:00	6.94	21.7	158.75	46.1
09-12-2023 09:00:00	6.94	21.7	158.76	46.12
09-12-2023 10:00:00	6.95	21.7	158.89	46.14
09-12-2023 11:00:00	6.96	22.03	161.27	43.01

For Meem Agro Foods Pvt. Ltd

Audit Subatory

09-12-2023 12:00:00	6.93	20.94	153.41	24.79
09-12-2023 13:00:00	6.93	20.23	148.04	22.48
09-12-2023 14:00:00	6.93	19.65	143.75	21.32
09-12-2023 15:00:00	6.91	19.29	141.11	20.77
09-12-2023 16:00:00	6.9	18.82	137.81	20.78
09-12-2023 17:00:00	6.9	18.12	132.42	23.07
09-12-2023 18:00:00	6.89	19.47	142.35	32.47
09-12-2023 19:00:00	6.89	20.8	151.92	40.97
09-12-2023 20:00:00	6.89	20.9	153.16	41.6
09-12-2023 21:00:00	6.89	20.99	153.36	41.68
09-12-2023 22:00:00	6.89	20.96	153.29	41.67
09-12-2023 23:00:00	6.9	20.95	153.25	41.77
10-12-2023 00:00:00	6.9	20.91	153.22	41.79
10-12-2023 01:00:00	6.91	20.93	153.23	41.88
10-12-2023 02:00:00	6.91	20.9	153.2	41.89
10-12-2023 03:00:00	6.92	20.92	153.18	41.91
10-12-2023 04:00:00	6.93	20.93	153.21	41.9
10-12-2023 05:00:00	6.93	20.9	153.14	41.98
10-12-2023 06:00:00	6.93	20.92	153.22	42.01
10-12-2023 07:00:00	6.94	20.93	153.21	42.06
10-12-2023 08:00:00	6.94	20.9	153.2	42.01
10-12-2023 09:00:00	6.94	20.94	153.26	42.03
10-12-2023 10:00:00	6.95	21	153.44	42.07
10-12-2023 11:00:00	6.96	21	153.54	41.99
10-12-2023 12:00:00	6.94	31.57	230.34	65.28
10-12-2023 13:00:00	6.93	22.27	163.08	27.25
10-12-2023 14:00:00	6.92	20.23	148.16	24.69
10-12-2023 15:00:00	6.91	19.98	145.99	31.78
10-12-2023 16:00:00	6.9	22.1	161.6	43.82
10-12-2023 17:00:00	6.9	22.03	161.29	43.7
10-12-2023 18:00:00	6.89	22	161.18	43.73
10-12-2023 19:00:00	6.88	22	161.21	43.83
10-12-2023 20:00:00	6.88	22.09	161.49	43.98

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

10-12-2023 21:00:00	6.88	22.1	161.48	44.06
10-12-2023 22:00:00	6.88	22.1	161.48	44.1
10-12-2023 23:00:00	6.88	22.1	161.52	44.12
11-12-2023 00:00:00	6.88	22.1	161.55	44.13
11-12-2023 01:00:00	6.88	22.1	161.45	44.12
11-12-2023 02:00:00	6.88	22.08	161.36	44.16
11-12-2023 03:00:00	6.88	22.04	161.33	44.22
11-12-2023 04:00:00	6.89	22.04	161.31	44.26
11-12-2023 05:00:00	6.9	22.03	161.31	44.3
11-12-2023 06:00:00	6.9	22.06	161.36	44.34
11-12-2023 07:00:00	6.91	22.05	161.35	44.36
11-12-2023 08:00:00	6.91	22.03	161.31	44.37
11-12-2023 09:00:00	6.91	22.06	161.29	44.39
11-12-2023 10:00:00	6.92	22.1	161.47	44.43
11-12-2023 11:00:00	6.92	22.1	161.5	44.36
11-12-2023 12:00:00	6.93	22.1	161.6	44.26
11-12-2023 13:00:00	6.9	22.63	165.57	31.24
11-12-2023 14:00:00	6.9	20.9	152.97	23.61
11-12-2023 15:00:00	6.89	20.05	146.69	21.55
11-12-2023 16:00:00	6.88	19.72	144.26	20.84
11-12-2023 17:00:00	6.87	20.08	146.63	22.33
11-12-2023 18:00:00	6.87	20.68	151.21	30.97
11-12-2023 19:00:00	6.86	23.13	169.12	46.64
11-12-2023 20:00:00	6.86	23.04	168.57	46.35
11-12-2023 21:00:00	6.87	23	168.31	46.05
11-12-2023 22:00:00	6.87	23	168.3	46.08
11-12-2023 23:00:00	6.87	23	168.18	45.98
12-12-2023 00:00:00	7.3	19.4	186.1	43.5
12-12-2023 01:00:00	7.4	19.5	186.3	43.5
12-12-2023 02:00:00	7.3	19.6	186.2	43.6
12-12-2023 03:00:00	7.1	19.7	186.1	43.5
12-12-2023 04:00:00	7.2	19.8	186	43.4
12-12-2023 05:00:00	7.2	19.8	186.5	43.3

For Maem Agro Foods Pvt. Ltd

Authorized Signatory

12-12-2023 06:00:00	7.5	19.3	186.1	43.2
12-12-2023 07:00:00	7.6	19.5	186	43.4
12-12-2023 08:00:00	7.4	19.9	186	43.3
12-12-2023 09:00:00	7.4	19.9	186.8	43.7
12-12-2023 10:00:00	7.7	19.7	186.9	43.3
12-12-2023 11:00:00	7.4	19.9	186.4	43.1
12-12-2023 12:00:00	7.09	19.8	186.3	43.2
12-12-2023 13:00:00	7.09	20.1	186.7	43.3
12-12-2023 14:00:00	7.2	20.2	186.5	43.5
12-12-2023 15:00:00	7.3	19.8	186.4	43.6
12-12-2023 16:00:00	7.4	19.9	186.6	43.9
12-12-2023 17:00:00	7.1	19.5	186.7	43.2
12-12-2023 18:00:00	7.9	19.9	186	43.5
12-12-2023 19:00:00	7.5	19.6	186	43.3
12-12-2023 20:00:00	7.6	19.7	186.1	43.4
12-12-2023 21:00:00	7.7	19.9	186.2	43.6
12-12-2023 22:00:00	7.5	21.1	186.3	43.3
12-12-2023 23:00:00	7.3	20.1	185.4	43.4
13-12-2023 00:00:00	6.9	23.5	172.04	41.69
13-12-2023 01:00:00	6.91	22.93	167.75	39.03
13-12-2023 02:00:00	6.92	22.45	164.32	36.22
13-12-2023 03:00:00	6.93	21.86	159.97	33.95
13-12-2023 04:00:00	6.93	23.4	171.23	44.76
13-12-2023 05:00:00	6.94	22.96	168	42.53
13-12-2023 06:00:00	6.94	22.4	163.98	39.58
13-12-2023 07:00:00	6.95	24.12	176.27	47.22
13-12-2023 08:00:00	6.95	24.59	180.08	51.08
13-12-2023 09:00:00	6.96	24.62	180.22	51.09
13-12-2023 10:00:00	6.96	24.66	180.37	51.13
13-12-2023 11:00:00	6.97	24.65	180.34	51
13-12-2023 12:00:00	6.99	24.7	180.42	50.91
13-12-2023 13:00:00	6.98	25.54	186.8	44.58
13-12-2023 14:00:00	6.95	24.01	175.78	32.59

For Meem Agro Foods Pvt. Ltd

Authorizatory

13-12-2023 15:00:00	6.94	25.04	183.39	36.65
13-12-2023 16:00:00	6.93	21.59	158.04	25.66
13-12-2023 17:00:00	6.92	21.6	158.01	25.52
13-12-2023 18:00:00	6.92	21.79	159.41	25.93
13-12-2023 19:00:00	6.93	22.46	164.31	36.13
13-12-2023 20:00:00	6.93	21.91	160.38	36.41
13-12-2023 21:00:00	6.93	22.16	162.08	37.92
13-12-2023 22:00:00	6.94	21.79	159.59	38.32
13-12-2023 23:00:00	6.95	22.09	161.64	41.61
14-12-2023 00:00:00	6.96	22.4	163.99	43.4
14-12-2023 01:00:00	6.96	22.4	164.04	43.4
14-12-2023 02:00:00	6.97	22.4	163.93	43.4
14-12-2023 03:00:00	6.98	22.4	163.91	43.43
14-12-2023 04:00:00	6.99	22.4	163.9	43.53
14-12-2023 05:00:00	6.99	22.4	163.96	43.52
14-12-2023 06:00:00	7	22.4	164.03	43.54
14-12-2023 07:00:00	7	22.4	164.07	43.52
14-12-2023 08:00:00	7.01	22.4	164.01	43.54
14-12-2023 09:00:00	7.01	22.4	164.1	43.6
14-12-2023 10:00:00	7.02	22.43	164.2	43.57
14-12-2023 11:00:00	7.04	22.48	164.32	43.53
14-12-2023 12:00:00	7.02	23.14	169.42	39.1
14-12-2023 13:00:00	7.01	23.03	167.99	40.72
14-12-2023 14:00:00	7	23.91	175.21	35.11
14-12-2023 15:00:00	6.98	22.2	162.48	30.44
14-12-2023 16:00:00	6.97	22.98	168.13	44.33
14-12-2023 17:00:00	6.97	23	168.17	44.28
14-12-2023 18:00:00	6.96	23	167.97	44.2
14-12-2023 19:00:00	6.95	23	168.16	44.33
14-12-2023 20:00:00	6.95	23	168.08	44.34
14-12-2023 21:00:00	6.94	23	168.08	44.4
14-12-2023 22:00:00	6.94	22.98	167.97	44.35
14-12-2023 23:00:00	6.94	23	167.96	44.44

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

15-12-2023 00:00:00	6.94	23	168.04	44.47
15-12-2023 01:00:00	6.94	23	168.05	44.53
15-12-2023 02:00:00	6.94	23	168.13	44.57
15-12-2023 03:00:00	6.95	23	168.07	44.61
15-12-2023 04:00:00	6.95	23	168.02	44.6
15-12-2023 05:00:00	6.96	23	168.15	44.66
15-12-2023 06:00:00	6.96	23	168.16	44.68
15-12-2023 07:00:00	6.97	23	168.18	44.7
15-12-2023 08:00:00	6.97	23	168.18	44.68
15-12-2023 09:00:00	6.97	23	168.18	44.68
15-12-2023 10:00:00	6.98	23	168.24	44.7
15-12-2023 11:00:00	6.99	23	168.37	44.77
15-12-2023 12:00:00	6.99	23.03	168.48	44.72
15-12-2023 13:00:00	7	23.09	168.59	44.73
15-12-2023 14:00:00	7.01	23.11	168.72	44.72
15-12-2023 15:00:00	6.97	23.45	168.86	44.58
15-12-2023 16:00:00	6.96	22.44	171.58	31.23
15-12-2023 17:00:00	6.95	22.59	164.03	27.05
15-12-2023 18:00:00	6.95	20.68	165.21	27.35
15-12-2023 19:00:00	6.95	21.23	151.48	29.9
15-12-2023 20:00:00	6.95	22.17	155.28	35.47
15-12-2023 21:00:00	6.95	23.44	162.06	40.54
15-12-2023 22:00:00	6.95	23.44	171.55	47.06
15-12-2023 23:00:00	6.96	23.5	171.82	47.03
16-12-2023 00:00:00	6.96	23.46	171.82	47.16
16-12-2023 01:00:00	6.96	23.45	171.66	47.15
16-12-2023 02:00:00	6.96	23.49	171.61	47.25
16-12-2023 03:00:00	6.97	23.5	171.7	47.3
16-12-2023 04:00:00	6.98	23.5	171.7	47.4
16-12-2023 05:00:00	6.98	23.5	171.68	47.38
16-12-2023 06:00:00	6.98	23.5	171.71	47.44
16-12-2023 07:00:00	6.98	23.5	171.69	47.48
16-12-2023 08:00:00	6.99	23.5	171.73	47.53
16-12-2023 08:00:00	6.99	23.5	171.74	47.55

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

16-12-2023 09:00:00	6.99	23.5	171.77	47.57
16-12-2023 10:00:00	7	23.5	171.9	47.62
16-12-2023 11:00:00	7	24.31	177.81	48.9
16-12-2023 12:00:00	6.99	24.1	176.33	43.78
16-12-2023 13:00:00	6.99	22.69	166.01	36.18
16-12-2023 14:00:00	6.97	22.81	166.89	28.42
16-12-2023 15:00:00	6.97	22.7	166.08	27.6
16-12-2023 16:00:00	6.96	22.92	167.78	30.24
16-12-2023 17:00:00	6.96	22.41	163.77	37.98
16-12-2023 18:00:00	6.96	24.5	179.12	48.53
16-12-2023 19:00:00	6.96	24.67	180.34	49.16
16-12-2023 20:00:00	6.96	24.67	180.33	49.18
16-12-2023 21:00:00	6.96	24.62	180.3	49.18
16-12-2023 22:00:00	6.96	24.63	180.28	49.22
16-12-2023 23:00:00	6.97	24.6	180.17	49.16
17-12-2023 00:00:00	6.97	24.6	180	49.09
17-12-2023 01:00:00	6.97	24.6	179.98	49.15
17-12-2023 02:00:00	6.98	24.6	179.78	49.09
17-12-2023 03:00:00	6.98	24.6	179.92	49.19
17-12-2023 04:00:00	6.99	24.6	179.97	49.26
17-12-2023 05:00:00	6.99	24.6	179.97	49.27
17-12-2023 06:00:00	7	24.6	179.95	49.28
17-12-2023 07:00:00	7	24.6	179.92	49.3
17-12-2023 08:00:00	7.01	24.6	180.03	49.37
17-12-2023 09:00:00	7.01	24.6	180.05	49.39
17-12-2023 10:00:00	7.02	24.6	180.15	49.4
17-12-2023 11:00:00	7.03	24.57	179.82	47.62
17-12-2023 12:00:00	7	23.48	171.83	38.73
17-12-2023 13:00:00	7	22.6	165.57	26.93
17-12-2023 14:00:00	7	22.33	163.22	25.88
17-12-2023 15:00:00	6.99	22.47	164.37	26.35
17-12-2023 16:00:00	6.98	22.61	165.45	26.78
17-12-2023 17:00:00	6.97	22.8	166.75	27.3

For Meem Agro Foods Pvt. Ltd

Authorizatory

17-12-2023 18:00:00	6.97	20.4	149.6	25.67
17-12-2023 19:00:00	6.97	18.68	136.58	20.41
17-12-2023 20:00:00	6.97	20.39	148.89	31.95
17-12-2023 21:00:00	6.98	22.08	161.36	41.03
17-12-2023 22:00:00	6.98	22.11	161.81	41.36
17-12-2023 23:00:00	6.99	22.1	162	41.49
18-12-2023 00:00:00	6.99	22.1	161.97	41.5
18-12-2023 01:00:00	7	22.1	161.91	41.53
18-12-2023 02:00:00	7	22.1	161.94	41.6
18-12-2023 03:00:00	7.01	22.1	161.94	41.58
18-12-2023 04:00:00	7.02	22.1	161.99	41.62
18-12-2023 05:00:00	7.02	22.1	161.91	41.67
18-12-2023 06:00:00	7.03	22.1	161.9	41.72
18-12-2023 07:00:00	7.03	22.1	161.86	41.7
18-12-2023 08:00:00	7.03	22.1	161.93	41.7
18-12-2023 09:00:00	7.04	22.1	161.92	41.7
18-12-2023 10:00:00	7.05	22.11	162.01	41.7
18-12-2023 11:00:00	7.05	22.19	162.08	41.7
18-12-2023 12:00:00	7.05	22.77	166.17	40.39
18-12-2023 13:00:00	7.02	22.13	161.94	25.51
18-12-2023 14:00:00	7.03	22.05	161.28	25.13
18-12-2023 15:00:00	7.02	22.34	163.35	26.04
18-12-2023 16:00:00	7.02	22.58	165.12	26.82
18-12-2023 17:00:00	7	23.46	171.49	34.42
18-12-2023 18:00:00	7	23.02	168.35	28.03
18-12-2023 19:00:00	7	22.69	166.08	36.9
18-12-2023 20:00:00	7	22.29	163.12	36.76
18-12-2023 21:00:00	7.01	22.09	161.64	35.87
18-12-2023 22:00:00	7.01	21.49	157.37	33.35
18-12-2023 23:00:00	7.01	20.78	151.87	29.78
19-12-2023 00:00:00	7.02	19.57	143.21	24.38
19-12-2023 01:00:00	7.03	21.03	153.62	32.66
19-12-2023 02:00:00	7.03	22.71	166.09	43.87

For Meem Agro Foods Pvt. Ltd.

Auth. Signatory

19-12-2023 03:00:00	7.04	22.7	166.33	43.84
19-12-2023 04:00:00	7.04	22.74	166.41	43.93
19-12-2023 05:00:00	7.05	22.71	166.28	43.93
19-12-2023 06:00:00	7.06	22.72	166.3	44.01
19-12-2023 07:00:00	7.06	22.72	166.32	44.05
19-12-2023 08:00:00	7.06	22.72	166.36	44.11
19-12-2023 09:00:00	7.07	22.74	166.42	44.13
19-12-2023 10:00:00	7.07	22.8	166.56	44.18
19-12-2023 11:00:00	7.08	22.8	166.68	44.1
19-12-2023 12:00:00	7.07	23.96	175.11	39.03
19-12-2023 13:00:00	7.05	22.53	164.85	26.12
19-12-2023 14:00:00	7.05	22.27	162.87	25.38
19-12-2023 15:00:00	7.04	22.16	162.01	25.13
19-12-2023 16:00:00	7.03	22.29	163.13	25.83
19-12-2023 17:00:00	7.02	22.56	164.91	26.76
19-12-2023 18:00:00	7.02	21.46	157.23	32.02
19-12-2023 19:00:00	7.02	22.3	162.83	40.09
19-12-2023 20:00:00	7.02	23.35	170.86	45.62
19-12-2023 21:00:00	7.02	23.4	170.91	45.48
19-12-2023 22:00:00	7.02	23.33	170.8	45.38
19-12-2023 23:00:00	7.02	23.3	170.8	45.46
20-12-2023 00:00:00	7.03	23.32	170.78	45.44
20-12-2023 01:00:00	7.03	23.3	170.77	45.47
20-12-2023 02:00:00	7.03	23.3	170.73	45.48
20-12-2023 03:00:00	7.04	23.3	170.73	45.51
20-12-2023 04:00:00	7.05	23.3	170.75	45.54
20-12-2023 05:00:00	7.05	23.3	170.75	45.58
20-12-2023 06:00:00	7.05	23.32	170.76	45.55
20-12-2023 07:00:00	7.06	23.31	170.75	45.57
20-12-2023 08:00:00	7.06	23.3	170.77	45.62
20-12-2023 09:00:00	7.06	23.32	170.79	45.62
20-12-2023 10:00:00	7.07	23.4	170.89	45.7
20-12-2023 11:00:00	7.07	23.4	170.93	45.62

For Maam Agro Foods Pvt. Ltd

Auth. Signatory

20-12-2023 12:00:00	7.07	24.58	179.58	45.47
20-12-2023 13:00:00	7.04	23.78	173.97	30.04
20-12-2023 14:00:00	7.04	21.63	158.42	32.11
20-12-2023 15:00:00	7.04	23.63	172.58	44.28
20-12-2023 16:00:00	7.04	23.98	175.25	45.7
20-12-2023 17:00:00	7.03	23.92	175.14	45.66
20-12-2023 18:00:00	7.02	23.9	175.06	45.73
20-12-2023 19:00:00	7.01	23.93	175.17	45.83
20-12-2023 20:00:00	7.01	23.98	175.27	45.88
20-12-2023 21:00:00	7.01	24	175.58	46.12
20-12-2023 22:00:00	7	24	175.58	46.2
20-12-2023 23:00:00	7	24	175.67	46.23
21-12-2023 00:00:00	7	24	175.72	46.24
21-12-2023 01:00:00	7	24	175.73	46.33
21-12-2023 02:00:00	7.01	24.01	175.89	46.41
21-12-2023 03:00:00	7.01	24	175.8	46.37
21-12-2023 04:00:00	7.01	24	175.75	46.38
21-12-2023 05:00:00	7.01	24	175.75	46.39
21-12-2023 06:00:00	7.02	24	175.75	46.38
21-12-2023 07:00:00	7.02	24	175.78	46.48
21-12-2023 08:00:00	7.03	24	175.72	46.5
21-12-2023 09:00:00	7.03	24	175.83	46.51
21-12-2023 10:00:00	7.03	24.02	175.92	46.53
21-12-2023 11:00:00	7.04	24.08	176.01	46.52
21-12-2023 12:00:00	7.01	23.75	173.7	39.63
21-12-2023 13:00:00	7.02	24.64	180.28	45.3
21-12-2023 14:00:00	7.03	23.48	171.72	39.37
21-12-2023 15:00:00	7.02	23.12	169.33	32.65
21-12-2023 16:00:00	7	21.43	156.88	23.05
21-12-2023 17:00:00	6.99	20.99	153.56	21.9
21-12-2023 18:00:00	6.97	21.76	159.05	24.72
21-12-2023 19:00:00	6.97	19.18	140.56	19.77
21-12-2023 20:00:00	6.97	18.83	137.78	18.69

For Meem Agro Foods Pvt. Ltd

Ausp. Signatory

21-12-2023 21:00:00	6.97	22.09	161.4	37.35
21-12-2023 22:00:00	6.97	23.27	170.17	43.26
21-12-2023 23:00:00	6.97	23.3	170.4	43.35
22-12-2023 00:00:00	6.97	23.3	170.58	43.47
22-12-2023 01:00:00	6.97	23.37	170.87	43.65
22-12-2023 02:00:00	6.97	23.4	170.97	43.71
22-12-2023 03:00:00	6.98	23.4	171.08	43.78
22-12-2023 04:00:00	6.98	23.4	171.04	43.79
22-12-2023 05:00:00	6.99	23.4	171.04	43.83
22-12-2023 06:00:00	7	23.4	171.14	43.94
22-12-2023 07:00:00	7	23.4	171.08	43.94
22-12-2023 08:00:00	7	23.4	171.12	43.99
22-12-2023 09:00:00	7.01	23.4	171.06	44
22-12-2023 10:00:00	7.01	23.4	171.18	44.06
22-12-2023 11:00:00	7.01	23.4	171.24	44.07
22-12-2023 12:00:00	7.01	23.68	173.3	40.93
22-12-2023 13:00:00	6.99	23.87	174.54	30.33
22-12-2023 14:00:00	6.99	21.39	156.6	26.26
22-12-2023 15:00:00	6.99	25.01	182.59	45.98
22-12-2023 16:00:00	7	24.51	179.52	43.47
22-12-2023 17:00:00	6.99	22.76	166.59	36.38
22-12-2023 18:00:00	6.99	22.84	167.15	39.61
22-12-2023 19:00:00	6.99	23.03	168.43	40.67
22-12-2023 20:00:00	6.99	22.65	165.73	39.2
22-12-2023 21:00:00	6.99	22.54	164.88	38.29
22-12-2023 22:00:00	6.99	23.56	172.14	44.32
22-12-2023 23:00:00	6.99	24.13	176.58	46.68
23-12-2023 00:00:00	6.99	24.1	176.21	46.64
23-12-2023 01:00:00	7	24.1	176.19	46.63
23-12-2023 02:00:00	7	24.09	176.13	46.66
23-12-2023 03:00:00	7	24.08	176.11	46.75
23-12-2023 04:00:00	7	24.1	176.25	46.94
23-12-2023 05:00:00	7	24.1	176.41	47.01

For Maam: Agrio Foods Pvt. Ltd

Auth. Signatory

23-12-2023 06:00:00	7.01	24.1	176.32	46.94
23-12-2023 07:00:00	7.01	24.1	176.47	47.09
23-12-2023 08:00:00	7.01	24.1	176.47	47.12
23-12-2023 09:00:00	7.01	24.11	176.49	47.08
23-12-2023 10:00:00	7.02	24.1	176.41	46.92
23-12-2023 11:00:00	7.02	24.12	176.51	46.98
23-12-2023 12:00:00	7.03	24.16	176.72	47.05
23-12-2023 13:00:00	7.04	24.23	177.24	47.41
23-12-2023 14:00:00	7.02	23.83	174.41	36.36
23-12-2023 15:00:00	7.01	23.05	168.68	36.74
23-12-2023 16:00:00	7.01	23.26	170.27	31.06
23-12-2023 17:00:00	7	22.3	162.91	37.31
23-12-2023 18:00:00	7	23.8	173.84	44.58
23-12-2023 19:00:00	7	23.8	173.89	44.65
23-12-2023 20:00:00	6.99	23.8	173.9	44.72
23-12-2023 21:00:00	6.99	23.8	173.85	44.69
23-12-2023 22:00:00	6.99	23.8	173.88	44.71
23-12-2023 23:00:00	6.98	23.8	173.9	44.8
24-12-2023 00:00:00	6.98	23.8	173.96	44.81
24-12-2023 01:00:00	6.98	23.8	173.92	44.82
24-12-2023 02:00:00	6.99	23.8	173.98	44.88
24-12-2023 03:00:00	6.99	23.8	173.96	44.87
24-12-2023 04:00:00	6.99	23.8	173.92	44.83
24-12-2023 05:00:00	6.99	23.79	173.85	44.9
24-12-2023 06:00:00	7	23.73	173.75	44.91
24-12-2023 07:00:00	7	23.8	173.82	44.97
24-12-2023 08:00:00	7.01	23.8	173.84	45
24-12-2023 09:00:00	7.01	23.8	173.9	45.01
24-12-2023 10:00:00	7.02	23.8	174.04	45
24-12-2023 11:00:00	7.03	23.8	174.03	44.96
24-12-2023 12:00:00	7.01	24.94	182.47	39.55
24-12-2023 13:00:00	7	23.94	175.14	30.24
24-12-2023 14:00:00	7	30.16	220.31	55.5

For Maam Agro Foods Pvt. Ltd

Auth. Signatory

24-12-2023 15:00:00	7.01	26.6	195.15	48.88
24-12-2023 16:00:00	7.02	23.02	168.36	36.57
24-12-2023 17:00:00	7.01	24.69	180.66	45.61
24-12-2023 18:00:00	7.01	23.99	175.68	42.63
24-12-2023 19:00:00	7.01	25.67	187.56	50.05
24-12-2023 20:00:00	7.02	24.66	180.36	44.68
24-12-2023 21:00:00	7.02	24.42	178.75	43.55
24-12-2023 22:00:00	7.02	24.16	176.77	42.02
24-12-2023 23:00:00	7.03	23.6	172.63	39.37
25-12-2023 00:00:00	7.03	23.05	168.63	36.64
25-12-2023 01:00:00	7.04	22.93	167.68	34.56
25-12-2023 02:00:00	7.04	23.7	173.26	41.07
25-12-2023 03:00:00	7.04	24.24	177.32	44.32
25-12-2023 04:00:00	7.05	23.78	174.03	42.28
25-12-2023 05:00:00	7.06	23.25	170.08	39.78
25-12-2023 06:00:00	7.06	24.16	176.34	45.56
25-12-2023 07:00:00	7.06	25.4	185.87	50.43
25-12-2023 08:00:00	7.07	25.43	186.16	50.55
25-12-2023 09:00:00	7.07	25.43	186.17	50.54
25-12-2023 10:00:00	7.08	25.48	186.23	50.62
25-12-2023 11:00:00	7.08	25.5	186.35	50.69
25-12-2023 12:00:00	7.09	25.48	186.21	50.52
25-12-2023 13:00:00	7.07	23.73	173.77	34.07
25-12-2023 14:00:00	7.06	23.23	169.85	28.51
25-12-2023 15:00:00	7.06	21.95	160.66	30.18
25-12-2023 16:00:00	7.06	22.97	168.07	37.58
25-12-2023 17:00:00	7.05	24.75	180.78	46.61
25-12-2023 18:00:00	7.05	25.24	184.71	48.84
25-12-2023 19:00:00	7.04	25.22	184.65	48.84
25-12-2023 20:00:00	7.04	25.25	184.84	49.09
25-12-2023 21:00:00	7.03	25.3	184.97	49.22
25-12-2023 22:00:00	7.03	25.3	184.94	49.21
25-12-2023 23:00:00	7.03	25.3	184.95	49.22

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

26-12-2023 00:00:00	7.03	25.3	184.95	49.24
26-12-2023 01:00:00	7.03	25.3	184.93	49.19
26-12-2023 02:00:00	7.03	25.3	184.93	49.28
26-12-2023 03:00:00	7.04	25.3	184.98	49.29
26-12-2023 04:00:00	7.04	25.3	184.92	49.25
26-12-2023 05:00:00	7.04	25.3	184.86	49.25
26-12-2023 06:00:00	7.05	25.3	184.88	49.28
26-12-2023 07:00:00	7.05	25.3	184.81	49.24
26-12-2023 08:00:00	7.05	25.3	184.84	49.28
26-12-2023 09:00:00	7.06	25.3	184.83	49.3
26-12-2023 10:00:00	7.06	25.3	184.93	49.38
26-12-2023 11:00:00	7.06	25.3	184.95	49.43
26-12-2023 12:00:00	7.07	25.3	184.97	49.36
26-12-2023 13:00:00	7.06	23.93	175.19	37.51
26-12-2023 14:00:00	7.04	21.3	155.86	22.29
26-12-2023 15:00:00	7.04	21.5	157.27	23
26-12-2023 16:00:00	7.03	23.1	168.93	30.85
26-12-2023 17:00:00	7.02	24.27	177.38	44.63
26-12-2023 18:00:00	7.01	24.32	178.09	44.9
26-12-2023 19:00:00	7.01	24.33	178.07	44.91
26-12-2023 20:00:00	7	24.34	178.14	45
26-12-2023 21:00:00	7	24.3	178.09	45.01
26-12-2023 22:00:00	7	24.3	178.04	45.01
26-12-2023 23:00:00	7	24.31	178.04	45.02
27-12-2023 00:00:00	7	24.3	178.03	45.05
27-12-2023 01:00:00	7	24.3	178.02	45.07
27-12-2023 02:00:00	7	24.3	177.98	45.07
27-12-2023 03:00:00	7.01	24.3	177.97	45.08
27-12-2023 04:00:00	7.01	24.3	177.94	45.11
27-12-2023 05:00:00	7.02	24.3	177.92	45.12
27-12-2023 06:00:00	7.02	24.3	177.9	45.17
27-12-2023 07:00:00	7.02	24.3	177.89	45.18
27-12-2023 08:00:00	7.02	24.3	177.88	45.2

For Mleem Agro Foods Pvt. Ltd

Audit: Signatory

27-12-2023 09:00:00	7.02	24.3	177.91	45.2
27-12-2023 10:00:00	7.03	24.3	177.97	45.24
27-12-2023 11:00:00	7.03	24.3	178.01	45.24
27-12-2023 12:00:00	7.03	24.32	178.07	45.22
27-12-2023 13:00:00	7.02	23.32	170.75	33.42
27-12-2023 14:00:00	7	21.16	154.89	22.02
27-12-2023 15:00:00	7	22.12	161.66	25.15
27-12-2023 16:00:00	6.99	22.8	166.79	27.21
27-12-2023 17:00:00	6.98	23.28	170.13	34.97
27-12-2023 18:00:00	6.98	24.8	181.39	46.05
27-12-2023 19:00:00	6.97	24.8	181.73	46.4
27-12-2023 20:00:00	6.97	24.8	181.53	46.19
27-12-2023 21:00:00	6.97	24.8	181.51	46.14
27-12-2023 22:00:00	6.97	24.8	181.37	46.08
27-12-2023 23:00:00	6.97	24.8	181.37	46.08
28-12-2023 00:00:00	6.97	24.8	181.4	46.13
28-12-2023 01:00:00	6.97	24.8	181.45	46.17
28-12-2023 02:00:00	6.97	24.8	181.32	46.11
28-12-2023 03:00:00	6.97	24.8	181.3	46.12
28-12-2023 04:00:00	6.98	24.8	181.3	46.16
28-12-2023 05:00:00	6.98	24.8	181.28	46.1
28-12-2023 06:00:00	6.98	24.8	181.24	46.11
28-12-2023 07:00:00	6.99	24.8	181.23	46.17
28-12-2023 08:00:00	6.99	24.8	181.22	46.19
28-12-2023 09:00:00	7	24.8	181.24	46.22
28-12-2023 10:00:00	7	24.8	181.29	46.26
28-12-2023 11:00:00	7	24.8	181.24	46.21
28-12-2023 12:00:00	7	24.8	181.29	46.22
28-12-2023 13:00:00	6.99	24.63	179.96	41.69
28-12-2023 14:00:00	6.98	27.58	201.44	53.34
28-12-2023 15:00:00	6.98	22.12	162.06	24.44
28-12-2023 16:00:00	6.98	22.19	162.3	24.54
28-12-2023 17:00:00	6.97	22.48	164.45	25.58

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

28-12-2023 18:00:00	6.96	22.51	164.62	25.73
28-12-2023 19:00:00	6.96	21.06	154.12	26.31
28-12-2023 20:00:00	6.96	22.32	163.19	34.6
28-12-2023 21:00:00	6.96	23.64	172.87	42.41
28-12-2023 22:00:00	6.96	23.6	172.71	42.43
28-12-2023 23:00:00	6.96	23.63	172.97	42.57
29-12-2023 00:00:00	6.96	23.66	173.04	42.6
29-12-2023 01:00:00	6.97	23.69	173.28	42.72
29-12-2023 02:00:00	6.97	23.7	173.69	42.99
29-12-2023 03:00:00	6.97	23.74	173.75	43.03
29-12-2023 04:00:00	6.98	23.8	173.8	43.1
29-12-2023 05:00:00	6.98	23.8	173.86	43.12
29-12-2023 06:00:00	6.98	23.8	173.92	43.16
29-12-2023 07:00:00	6.99	23.8	173.88	43.18
29-12-2023 08:00:00	6.99	23.8	173.9	43.2
29-12-2023 09:00:00	6.99	23.8	173.9	43.22
29-12-2023 10:00:00	7	23.8	173.88	43.22
29-12-2023 11:00:00	7	23.8	173.92	43.23
29-12-2023 12:00:00	7	23.8	173.95	43.22
29-12-2023 13:00:00	6.98	22.81	166.99	28.08
29-12-2023 14:00:00	6.98	21.99	160.77	23.68
29-12-2023 15:00:00	6.98	22.3	163.07	24.73
29-12-2023 16:00:00	6.98	22.59	165.28	25.62
29-12-2023 17:00:00	6.97	25.68	187.75	42.38
29-12-2023 18:00:00	6.97	22.38	164.02	25.17
29-12-2023 19:00:00	6.96	21.23	155.2	27.24
29-12-2023 20:00:00	6.96	22.95	167.8	35.53
29-12-2023 21:00:00	6.96	24.09	176.21	43.17
29-12-2023 22:00:00	6.96	24.1	176.2	43.2
29-12-2023 23:00:00	6.96	24.14	176.64	43.5
30-12-2023 00:00:00	6.97	24.2	177.2	43.89
30-12-2023 01:00:00	6.97	24.22	177.25	43.92
30-12-2023 02:00:00	6.97	24.21	177.36	43.98

For Meem Agro Foods Pvt. Ltd.

Aut. Signatory

30-12-2023 03:00:00	6.98	24.23	177.32	43.95
30-12-2023 04:00:00	6.98	24.21	177.33	43.98
30-12-2023 05:00:00	6.99	24.2	177.29	43.97
30-12-2023 06:00:00	6.99	24.21	177.36	44.01
30-12-2023 07:00:00	6.99	24.21	177.31	44.04
30-12-2023 08:00:00	7	24.21	177.36	44.09
30-12-2023 09:00:00	7	24.2	177.3	44.05
30-12-2023 10:00:00	7.01	24.2	177.3	44.1
30-12-2023 11:00:00	7.01	24.2	177.34	44.1
30-12-2023 12:00:00	6.99	23.48	172.01	33.65
30-12-2023 13:00:00	6.99	22.55	164.95	25.08
30-12-2023 14:00:00	6.99	22.1	161.7	23.77
30-12-2023 15:00:00	6.98	22.28	162.9	24.42
30-12-2023 16:00:00	6.97	22	161.05	23.6
30-12-2023 17:00:00	NA	NA	NA	NA
30-12-2023 18:00:00	NA	NA	NA	NA
30-12-2023 19:00:00	NA	NA	NA	NA
30-12-2023 20:00:00	NA	NA	NA	NA
30-12-2023 21:00:00	NA	NA	NA	NA
30-12-2023 22:00:00	NA	NA	NA	NA
30-12-2023 23:00:00	NA	NA	NA	NA
31-12-2023 00:00:00	NA	NA	NA	NA
31-12-2023 01:00:00	NA	NA	NA	NA
31-12-2023 02:00:00	6.99	24.33	177.9	42.17
31-12-2023 03:00:00	6.99	24.75	181.22	44.52
31-12-2023 04:00:00	6.99	24.5	179.44	43.5
31-12-2023 05:00:00	7	24.25	177.47	42.46
31-12-2023 06:00:00	7	24.23	177.2	42.22
31-12-2023 07:00:00	7	23.94	175.14	40.89
31-12-2023 08:00:00	7.01	23.53	172.21	39.15
31-12-2023 09:00:00	7.01	23.24	170.06	37.77
31-12-2023 10:00:00	7.01	22.68	166.06	35.16
31-12-2023 11:00:00	7.01	22.58	165.09	35.96

For Meem Agro Foods Pvt. Ltd

Audit Signatory

31-12-2023 12:00:00	7.02	25.21	184.17	46
31-12-2023 13:00:00	7	21.2	155.24	20.91
31-12-2023 14:00:00	7	21.2	155.03	20.87
31-12-2023 15:00:00	6.99	21.41	156.86	21.63
31-12-2023 16:00:00	6.99	21.43	156.88	21.82
31-12-2023 17:00:00	7	25.16	183.34	42.94
31-12-2023 18:00:00	6.99	23.72	173.18	39.03
31-12-2023 19:00:00	6.99	24.23	177.13	38.33
31-12-2023 20:00:00	7	24.36	178.24	40.68
31-12-2023 21:00:00	7	24.34	178.1	40.18
31-12-2023 22:00:00	7	24.2	177.26	39.64
31-12-2023 23:00:00	7.01	24.17	176.76	38.97
01-01-2024 00:00:00	7.01	23.77	173.97	37.34
01-01-2024 01:00:00	7.01	23.13	169.28	34.8
01-01-2024 02:00:00	7.02	22.44	164.21	32.11
01-01-2024 03:00:00	7.02	21.63	158.38	28.59
01-01-2024 04:00:00	7.02	20.75	151.89	24.41
01-01-2024 05:00:00	7.02	20.87	152.54	25.52
01-01-2024 06:00:00	7.02	21.74	159.1	32.16
01-01-2024 07:00:00	7.03	23.8	174.04	41.84
01-01-2024 08:00:00	7.03	23.9	174.87	42.35
01-01-2024 09:00:00	7.03	23.9	175.05	42.45
01-01-2024 10:00:00	7.04	24	175.49	42.65
01-01-2024 11:00:00	7.03	23.61	172.9	37.87
01-01-2024 12:00:00	7.01	21.58	157.76	21.59
01-01-2024 13:00:00	7.01	21.6	157.93	21.67
01-01-2024 14:00:00	7.01	22.1	161.74	24.99
01-01-2024 15:00:00	7	21.87	159.99	24.12
01-01-2024 16:00:00	6.99	21.91	160.38	26.93
01-01-2024 17:00:00	6.98	21.63	158.29	21.78
01-01-2024 18:00:00	6.98	21.48	157.26	23.22
01-01-2024 19:00:00	6.98	23.9	173.45	39.55
01-01-2024 20:00:00	6.98	26.4	185.77	44

For Meem Agro Food Pvt. Ltd

Auth: Kalyan

01-01-2024 21:00:00	6.98	23.6	173.08	36.58
01-01-2024 22:00:00	6.98	22.28	162.88	32.36
01-01-2024 23:00:00	6.99	24.13	176.42	42.22
02-01-2024 00:00:00	6.99	24.27	177.47	42.83
02-01-2024 01:00:00	6.99	24.3	177.81	43
02-01-2024 02:00:00	7	24.3	177.93	43.11
02-01-2024 03:00:00	7	24.3	177.98	43.2
02-01-2024 04:00:00	7	24.3	177.95	43.18
02-01-2024 05:00:00	7.01	24.3	178	43.2
02-01-2024 06:00:00	7.01	24.3	178.03	43.27
02-01-2024 07:00:00	7.01	24.3	178	43.2
02-01-2024 08:00:00	7.02	24.3	178.02	43.24
02-01-2024 09:00:00	7.02	24.3	178	43.21
02-01-2024 10:00:00	7.02	24.36	178.18	43.35
02-01-2024 11:00:00	7.02	24.4	178.41	43.5
02-01-2024 12:00:00	7.02	24.34	178.1	42.13
02-01-2024 13:00:00	7	21.48	157.3	21.3
02-01-2024 14:00:00	7	21.35	156.3	20.9
02-01-2024 15:00:00	7	21.25	155.45	20.35
02-01-2024 16:00:00	6.99	21.5	157.2	21.13
02-01-2024 17:00:00	6.98	22.3	163.1	23.72
02-01-2024 18:00:00	6.98	22.16	162.07	25.71
02-01-2024 19:00:00	6.99	23.59	172.84	36.2
02-01-2024 20:00:00	6.99	22.11	161.77	29.99
02-01-2024 21:00:00	6.99	21.91	160.41	29.15
02-01-2024 22:00:00	6.99	21.73	158.98	28.32
02-01-2024 23:00:00	7	21.59	157.98	27.53
03-01-2024 00:00:00	7.01	22.79	166.46	34.1
03-01-2024 01:00:00	7.01	23.57	172.5	38.3
03-01-2024 02:00:00	7.02	23.3	170.43	37.07
03-01-2024 03:00:00	7.02	22.98	168.18	35.78
03-01-2024 04:00:00	7.02	22.69	166.05	34.2
03-01-2024 05:00:00	7.03	22.38	163.69	33.78

For Meem Agro Foods P.V.L Ltd

Aulik Signatory

03-01-2024 06:00:00	7.03	24.59	179.93	43.71
03-01-2024 07:00:00	7.03	24.66	180.36	43.9
03-01-2024 08:00:00	7.04	24.65	180.33	43.95
03-01-2024 09:00:00	7.04	24.7	180.41	43.97
03-01-2024 10:00:00	7.04	24.66	180.36	43.9
03-01-2024 11:00:00	7.05	24.7	180.47	44
03-01-2024 12:00:00	7.03	22.35	163.9	26.5
03-01-2024 13:00:00	7.02	21.4	156.63	20.53
03-01-2024 14:00:00	7.02	21.47	157.02	20.52
03-01-2024 15:00:00	7.01	23.58	172.26	35.11
03-01-2024 16:00:00	7	22.89	167.82	29.5
03-01-2024 17:00:00	6.99	21.75	159.23	21.26
03-01-2024 18:00:00	6.98	21.79	159.51	21.19
03-01-2024 19:00:00	6.97	21.18	154.9	21.13
03-01-2024 20:00:00	6.97	23.03	168.22	32.32
03-01-2024 21:00:00	6.97	24.93	182.25	43.01
03-01-2024 22:00:00	6.97	25	182.75	43.41
03-01-2024 23:00:00	6.97	25.03	183.04	43.59
04-01-2024 00:00:00	6.97	25.1	183.44	43.85
04-01-2024 01:00:00	6.97	25.1	183.51	43.93
04-01-2024 02:00:00	6.98	25.1	183.51	43.99
04-01-2024 03:00:00	6.98	25.1	183.53	44
04-01-2024 04:00:00	6.99	25.1	183.53	44.06
04-01-2024 05:00:00	7	25.1	183.5	44.06
04-01-2024 06:00:00	7	25.1	183.52	44.07
04-01-2024 07:00:00	7	25.1	183.52	44.03
04-01-2024 08:00:00	7	25.1	183.51	44.07
04-01-2024 09:00:00	7.01	25.1	183.48	44.08
04-01-2024 10:00:00	7.01	25.1	183.56	44.1
04-01-2024 11:00:00	7.01	25.1	183.51	44.1
04-01-2024 12:00:00	7	24.74	181.13	39.95
04-01-2024 13:00:00	6.98	21.71	158.92	20.6
04-01-2024 14:00:00	6.98	24.16	176.41	36.18

For Masam Agro Foods Pvt. Ltd

Auth. Signatory

04-01-2024 15:00:00	6.98	22.96	168.14	27.18
04-01-2024 16:00:00	6.97	22.03	161.13	21.43
04-01-2024 17:00:00	6.96	21.91	160.33	20.87
04-01-2024 18:00:00	6.96	22.64	165.54	25.78
04-01-2024 19:00:00	6.95	22.82	166.49	24.44
04-01-2024 20:00:00	6.95	25.96	189.87	44.21
04-01-2024 21:00:00	6.95	25.74	188.17	43.93
04-01-2024 22:00:00	6.94	25.79	188.5	44.28
04-01-2024 23:00:00	6.94	25.8	188.67	44.33
05-01-2024 00:00:00	6.94	25.8	188.86	44.37
05-01-2024 01:00:00	6.95	25.81	189.06	44.53
05-01-2024 02:00:00	6.95	25.83	189.09	44.54
05-01-2024 03:00:00	6.96	25.82	189.11	44.6
05-01-2024 04:00:00	6.97	25.87	189.12	44.6
05-01-2024 05:00:00	6.97	25.83	189.07	44.61
05-01-2024 06:00:00	6.97	25.81	189.09	44.64
05-01-2024 07:00:00	6.97	25.86	189.11	44.7
05-01-2024 08:00:00	6.97	25.8	189.04	44.68
05-01-2024 09:00:00	6.97	25.84	189.1	44.7
05-01-2024 10:00:00	6.98	25.86	189.09	44.69
05-01-2024 11:00:00	6.98	25.79	188.92	44.02
05-01-2024 12:00:00	6.95	22.86	167.53	23.5
05-01-2024 13:00:00	6.95	22.32	163.37	21.46
05-01-2024 14:00:00	6.95	22.45	164.26	21.75
05-01-2024 15:00:00	6.95	22.58	165.19	22.03
05-01-2024 16:00:00	6.94	22.75	166.42	22.45
05-01-2024 17:00:00	6.94	23.02	168.35	23.15
05-01-2024 18:00:00	6.93	23.41	171.24	24.3
05-01-2024 19:00:00	6.93	24.33	177.93	30.65
05-01-2024 20:00:00	6.93	24.41	178.63	34.03
05-01-2024 21:00:00	6.93	24.2	177.03	33.15
05-01-2024 22:00:00	6.93	24	175.64	32.27
05-01-2024 23:00:00	6.93	23.59	172.63	30.53

For Measim Agro Foods Pvt. Ltd

Auth. Signatory

06-01-2024 00:00:00	6.94	22.97	168.16	27.87
06-01-2024 01:00:00	6.94	22.43	164.14	25.22
06-01-2024 02:00:00	6.95	23.09	168.83	28.49
06-01-2024 03:00:00	6.95	23.83	174.4	33.31
06-01-2024 04:00:00	6.95	25.5	186.49	42.26
06-01-2024 05:00:00	6.96	26.02	190.24	44.4
06-01-2024 06:00:00	6.96	26.02	190.38	44.47
06-01-2024 07:00:00	6.97	26.03	190.47	44.54
06-01-2024 08:00:00	6.97	26.05	190.52	44.62
06-01-2024 09:00:00	6.97	26.08	190.67	44.68
06-01-2024 10:00:00	6.98	26.08	190.67	44.7
06-01-2024 11:00:00	6.98	26.03	190.35	43.73
06-01-2024 12:00:00	6.95	24.04	175.98	25.92
06-01-2024 13:00:00	6.96	25.82	188.66	40.37
06-01-2024 14:00:00	6.96	26.98	197.23	45.9
06-01-2024 15:00:00	6.96	26.98	197.23	45.91
06-01-2024 16:00:00	6.95	24.31	178.15	28.55
06-01-2024 17:00:00	6.94	23.41	171.31	23.15
06-01-2024 18:00:00	6.94	23.64	172.92	26.61
06-01-2024 19:00:00	6.95	26.7	195.16	42.46
06-01-2024 20:00:00	6.96	26.85	196.4	42.57
06-01-2024 21:00:00	6.97	26.35	192.7	40.52
06-01-2024 22:00:00	6.97	26.07	190.66	39.51
06-01-2024 23:00:00	6.97	25.72	188.24	37.96
07-01-2024 00:00:00	6.98	25.54	186.83	37.26
07-01-2024 01:00:00	6.98	27.36	199.82	45.85
07-01-2024 02:00:00	6.98	27.52	201.29	46.7
07-01-2024 03:00:00	6.99	27.4	200.55	46.4
07-01-2024 04:00:00	6.99	27.33	199.97	46.08
07-01-2024 05:00:00	6.99	26.83	196.12	44.6
07-01-2024 06:00:00	7	26.55	194.28	43.54
07-01-2024 07:00:00	7	26.31	192.69	42.78
07-01-2024 08:00:00	7.01	26.18	191.55	42.07

For Meem Agro Foods Pvt. Ltd

Audit Signatory

07-01-2024 09:00:00	7.01	26.01	190.36	41.36
07-01-2024 10:00:00	7.02	25.99	190.12	41.05
07-01-2024 11:00:00	7.03	25.64	187.65	39.84
07-01-2024 12:00:00	7	24.59	180.18	27.63
07-01-2024 13:00:00	7	23.48	171.66	22.75
07-01-2024 14:00:00	7	23.69	173.13	23.32
07-01-2024 15:00:00	6.99	27.76	202.74	43.18
07-01-2024 16:00:00	6.99	26.53	194.14	38.38
07-01-2024 17:00:00	6.99	25.18	184.1	32.64
07-01-2024 18:00:00	6.99	27.11	198.17	43.68
07-01-2024 19:00:00	7	26.54	194.24	40.49
07-01-2024 20:00:00	7	26.01	190.19	37.84
07-01-2024 21:00:00	7	25.86	189.23	37.05
07-01-2024 22:00:00	7	25.63	187.5	35.93
07-01-2024 23:00:00	7.01	24.96	182.63	33.82
08-01-2024 00:00:00	7.01	25.55	186.73	36.64
08-01-2024 01:00:00	7.01	27.19	198.87	44.77
08-01-2024 02:00:00	7.01	26.93	197	43.7
08-01-2024 03:00:00	7.01	26.7	195.47	42.86
08-01-2024 04:00:00	7.02	26.56	194.28	41.99
08-01-2024 05:00:00	7.02	26.33	192.66	40.98
08-01-2024 06:00:00	7.02	26.1	191.09	40.03
08-01-2024 07:00:00	7.02	25.89	189.26	38.91
08-01-2024 08:00:00	7.02	25.59	187.16	37.61
08-01-2024 09:00:00	7.03	25.93	189.51	37.94
08-01-2024 10:00:00	7.03	26.64	194.88	39.99
08-01-2024 11:00:00	7.03	26.99	197.24	44.42
08-01-2024 12:00:00	7.01	25.92	189.65	32.43
08-01-2024 13:00:00	7	25.22	184.6	28.17
08-01-2024 14:00:00	7.02	25.43	186.14	31.29
08-01-2024 15:00:00	7.03	26.84	195.87	39.94
08-01-2024 16:00:00	7.02	27.64	202.17	43.99
08-01-2024 17:00:00	6.98	25.49	186.33	29.01

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

08-01-2024 18:00:00	6.99	29.6	216.55	46.67
08-01-2024 19:00:00	6.99	28.78	210.49	46.32
08-01-2024 20:00:00	6.98	28.53	208.68	45.34
08-01-2024 21:00:00	6.98	28.32	207.24	44.51
08-01-2024 22:00:00	6.98	28.06	205.35	43.33
08-01-2024 23:00:00	6.98	27.57	201.67	41.18
09-01-2024 00:00:00	6.98	27.52	201.36	40.99
09-01-2024 01:00:00	6.98	29.07	212.65	48.58
09-01-2024 02:00:00	6.98	29.35	214.69	50.07
09-01-2024 03:00:00	6.99	29.28	214.06	49.68
09-01-2024 04:00:00	6.99	29.18	213.49	49.43
09-01-2024 05:00:00	6.99	29.05	212.67	48.95
09-01-2024 06:00:00	6.99	28.88	211.38	48.25
09-01-2024 07:00:00	6.99	28.67	209.76	47.49
09-01-2024 08:00:00	7	28.42	208.13	46.73
09-01-2024 09:00:00	7	28.18	206.07	45.84
09-01-2024 10:00:00	7	27.91	204.15	44.8
09-01-2024 11:00:00	7.01	27.67	202.44	43.79
09-01-2024 12:00:00	7.01	27.4	200.54	42.65
09-01-2024 13:00:00	7.01	27.37	200.23	42.12
09-01-2024 14:00:00	7	27.76	203.12	41.52
09-01-2024 15:00:00	6.99	26.04	190.66	30.92
09-01-2024 16:00:00	6.98	28.03	204.73	41.76
09-01-2024 17:00:00	6.98	27.98	204.78	42.46
09-01-2024 18:00:00	6.97	27.82	203.7	41.87
09-01-2024 19:00:00	6.96	27.58	201.69	40.73
09-01-2024 20:00:00	6.96	27.21	199.07	39.2
09-01-2024 21:00:00	6.95	26.86	196.61	37.67
09-01-2024 22:00:00	6.95	26.83	196.32	37.29
09-01-2024 23:00:00	6.94	27.18	198.61	40.11
10-01-2024 00:00:00	6.94	27.91	204.22	44.86
10-01-2024 01:00:00	6.94	27.43	200.76	42.88
10-01-2024 02:00:00	6.94	27.58	201.72	43.81

For Mserm Agro Foods Pvt. Ltd

Avit. Signatory

10-01-2024 03:00:00	6.94	29.38	214.87	51.88
10-01-2024 04:00:00	6.93	29.41	215.33	54.4
10-01-2024 05:00:00	6.94	29.43	215.38	54.38
10-01-2024 06:00:00	6.94	29.43	215.37	54.39
10-01-2024 07:00:00	6.94	29.44	215.42	54.43
10-01-2024 08:00:00	6.94	29.4	215.25	54.26
10-01-2024 09:00:00	6.94	29.4	215.3	54.33
10-01-2024 10:00:00	6.95	29.43	215.39	54.42
10-01-2024 11:00:00	6.95	29.43	215.4	54.42
10-01-2024 12:00:00	6.95	29.4	215.32	54.33
10-01-2024 13:00:00	6.93	28.63	209.67	42.17
10-01-2024 14:00:00	6.92	24.73	180.87	29.11
10-01-2024 15:00:00	6.92	26.88	196.65	40.27
10-01-2024 16:00:00	6.92	27.25	199.45	40.01
10-01-2024 17:00:00	6.91	26.09	190.62	34.71
10-01-2024 18:00:00	6.9	27.61	202.06	42.98
10-01-2024 19:00:00	6.89	28.63	209.28	48.43
10-01-2024 20:00:00	6.91	29.13	213.2	47.95
10-01-2024 21:00:00	6.91	28.94	211.74	47.19
10-01-2024 22:00:00	6.91	29.12	213.03	47.32
10-01-2024 23:00:00	6.91	29.04	212.48	46.49
11-01-2024 00:00:00	6.91	28.68	209.86	45.13
11-01-2024 01:00:00	6.91	28.49	208.39	44.08
11-01-2024 02:00:00	6.91	27.8	203.38	41.15
11-01-2024 03:00:00	6.91	26.99	197.54	38.04
11-01-2024 04:00:00	6.92	28.28	206.66	44.09
11-01-2024 05:00:00	6.92	29.32	214.52	49.71
11-01-2024 06:00:00	6.92	29.03	212.37	48.66
11-01-2024 07:00:00	6.92	28.8	210.65	47.62
11-01-2024 08:00:00	6.93	28.63	209.39	46.84
11-01-2024 09:00:00	6.93	28.21	206.31	45.24
11-01-2024 10:00:00	6.94	27.83	203.55	44.32
11-01-2024 11:00:00	6.94	27.98	204.55	46.34

For Measm Agro Foods Pvt. Ltd

Audit of Inventory

11-01-2024 12:00:00	6.94	30.47	222.67	56.47
11-01-2024 13:00:00	6.95	27.83	203.84	42.9
11-01-2024 14:00:00	6.96	27.82	203.61	43.5
11-01-2024 15:00:00	6.96	29.1	212.96	50.4
11-01-2024 16:00:00	6.97	28.75	210.39	48.95
11-01-2024 17:00:00	6.98	28.32	207.28	47.17
11-01-2024 18:00:00	6.98	27.75	203.1	44.78
11-01-2024 19:00:00	6.98	27.08	198.35	41.77
11-01-2024 20:00:00	6.98	27.21	198.93	43.34
11-01-2024 21:00:00	6.98	29.07	212.66	52.23
11-01-2024 22:00:00	6.99	29.16	213.26	52.58
11-01-2024 23:00:00	6.99	29.1	213.2	52.51
12-01-2024 00:00:00	7	29.13	213.23	52.55
12-01-2024 01:00:00	7	29.11	213.18	52.54
12-01-2024 02:00:00	7.01	29.1	213.11	52.5
12-01-2024 03:00:00	7.01	29.1	213.15	52.52
12-01-2024 04:00:00	7.01	29.1	213.09	52.55
12-01-2024 05:00:00	7.01	29.1	213.1	52.51
12-01-2024 06:00:00	7.02	29.11	213.14	52.53
12-01-2024 07:00:00	7.02	29.1	213.14	52.55
12-01-2024 08:00:00	7.02	29.1	213.11	52.53
12-01-2024 09:00:00	7.03	29.1	213.12	52.53
12-01-2024 10:00:00	7.03	29.1	213.14	52.51
12-01-2024 11:00:00	7.03	29.1	213.16	52.53
12-01-2024 12:00:00	7.03	27.8	203.93	45.82
12-01-2024 13:00:00	7.03	26.33	192.07	37.17
12-01-2024 14:00:00	7.04	27.61	201.95	43.25
12-01-2024 15:00:00	7.05	28.48	208.4	48.65
12-01-2024 16:00:00	7.06	28.32	207.21	47.7
12-01-2024 17:00:00	7.07	27.76	203.22	45.73
12-01-2024 18:00:00	7.06	27.04	197.89	42.75
12-01-2024 19:00:00	7.06	26.52	194	40.37
12-01-2024 20:00:00	7.06	26.16	191.49	38.76

Far Meem Agro Foods Pvt. Ltd

Auth. Signatory

12-01-2024 21:00:00	7.07	25.62	187.54	36.19
12-01-2024 22:00:00	7.07	26.76	195.56	41.73
12-01-2024 23:00:00	7.07	28	204.73	47.82
13-01-2024 00:00:00	7.07	28	204.76	47.83
13-01-2024 01:00:00	7.07	28	204.81	47.89
13-01-2024 02:00:00	7.07	28	204.79	47.85
13-01-2024 03:00:00	7.07	28	204.78	47.86
13-01-2024 04:00:00	7.08	28	204.77	47.87
13-01-2024 05:00:00	7.08	28	204.87	47.9
13-01-2024 06:00:00	7.08	28	204.86	47.9
13-01-2024 07:00:00	7.08	28	204.8	47.9
13-01-2024 08:00:00	7.08	28	204.84	47.9
13-01-2024 09:00:00	7.09	28	204.8	47.9
13-01-2024 10:00:00	7.09	28	204.89	47.91
13-01-2024 11:00:00	7.1	28	204.91	47.93
13-01-2024 12:00:00	7.1	27.79	203.16	44.17
13-01-2024 13:00:00	7.1	26.83	196.38	39.41
13-01-2024 14:00:00	7.1	25.94	189.71	34.81
13-01-2024 15:00:00	7.11	26.41	193.28	39.09
13-01-2024 16:00:00	7.12	27.64	202.01	45.17
13-01-2024 17:00:00	7.12	28.53	208.86	49.5
13-01-2024 18:00:00	7.11	28.5	208.82	49.5
13-01-2024 19:00:00	7.11	28.59	208.9	49.57
13-01-2024 20:00:00	7.1	28.58	208.95	49.59
13-01-2024 21:00:00	7.1	28.6	208.94	49.6
13-01-2024 22:00:00	7.1	28.6	209	49.6
13-01-2024 23:00:00	7.1	28.6	209.04	49.64
14-01-2024 00:00:00	7.1	28.6	209.02	49.64
14-01-2024 01:00:00	7.1	28.6	209.04	49.69
14-01-2024 02:00:00	7.1	28.6	209.06	49.67
14-01-2024 03:00:00	7.11	28.6	209.03	49.69
14-01-2024 04:00:00	7.11	28.6	209.1	49.7
14-01-2024 05:00:00	7.11	28.6	209.09	49.7

For Masam Agro Foods Pvt. Ltd

Auth: Secretary

14-01-2024 06:00:00	7.11	28.6	209.05	49.7
14-01-2024 07:00:00	7.11	28.6	209.05	49.7
14-01-2024 08:00:00	7.11	28.6	209.11	49.73
14-01-2024 09:00:00	7.11	28.6	209.1	49.7
14-01-2024 10:00:00	7.11	28.6	209.1	49.7
14-01-2024 11:00:00	7.11	28.6	209.1	49.72
14-01-2024 12:00:00	7.12	28.6	209.11	49.7
14-01-2024 13:00:00	7.12	28.6	209.1	49.7
14-01-2024 14:00:00	7.12	28.6	209.08	49.68
14-01-2024 15:00:00	7.13	28.6	209.1	49.7
14-01-2024 16:00:00	7.09	26.84	196.72	37.42
14-01-2024 17:00:00	7.09	26.32	192.38	36.95
14-01-2024 18:00:00	7.09	26.45	193.46	38.84
14-01-2024 19:00:00	7.07	29.13	213.17	51.8
14-01-2024 20:00:00	7.06	29.19	213.37	51.9
14-01-2024 21:00:00	7.05	29.12	213.18	51.83
14-01-2024 22:00:00	7.04	29.1	213.04	51.74
14-01-2024 23:00:00	7.02	29.1	212.9	51.7
15-01-2024 00:00:00	7.02	29.1	212.85	51.68
15-01-2024 01:00:00	7.01	29.1	212.77	51.6
15-01-2024 02:00:00	7	29.1	212.81	51.67
15-01-2024 03:00:00	6.99	29.1	212.77	51.6
15-01-2024 04:00:00	6.98	29.1	212.78	51.65
15-01-2024 05:00:00	6.98	29.1	212.77	51.64
15-01-2024 06:00:00	6.99	29.1	212.84	51.67
15-01-2024 07:00:00	6.99	29.1	212.76	51.64
15-01-2024 08:00:00	7	29.1	212.78	51.62
15-01-2024 09:00:00	6.99	29.1	212.83	51.68
15-01-2024 10:00:00	6.98	29.1	212.8	51.7
15-01-2024 11:00:00	6.96	29.84	218.24	50.22
15-01-2024 12:00:00	6.94	27.98	204.63	43.48
15-01-2024 13:00:00	6.94	27.43	201.33	40.37
15-01-2024 14:00:00	6.93	26.06	190.84	33.92

For Meem Agro Foods Pvt. Ltd

Auth: Signatory

15-01-2024 15:00:00	6.93	27.5	201.5	42.4
15-01-2024 16:00:00	6.92	28.72	209.89	48.54
15-01-2024 17:00:00	6.91	28.2	206.48	45.36
15-01-2024 18:00:00	6.91	26.05	190.8	35.53
15-01-2024 19:00:00	6.9	24.78	181.45	29.88
15-01-2024 20:00:00	6.9	26.8	196	40.36
15-01-2024 21:00:00	6.9	26.87	196.5	40.47
15-01-2024 22:00:00	6.91	26.56	194.34	39.06
15-01-2024 23:00:00	6.9	26.46	193.73	38.8
16-01-2024 00:00:00	6.91	26.33	192.47	37.9
16-01-2024 01:00:00	6.91	26.8	196.06	38.96
16-01-2024 02:00:00	6.91	27.03	197.58	41.47
16-01-2024 03:00:00	6.92	28.93	211.67	51
16-01-2024 04:00:00	6.92	29	211.98	51.13
16-01-2024 05:00:00	6.92	29	211.97	51.15
16-01-2024 06:00:00	6.93	29	212	51.12
16-01-2024 07:00:00	6.93	29.02	212.38	51.26
16-01-2024 08:00:00	6.93	29	212.15	51.15
16-01-2024 09:00:00	6.93	29	212.17	51.2
16-01-2024 10:00:00	6.93	26.02	190.88	33.78
16-01-2024 11:00:00	6.94	24.97	182.67	27.47
16-01-2024 12:00:00	6.94	26.05	190.22	33.26
16-01-2024 13:00:00	6.95	28.08	205.31	44.4
16-01-2024 14:00:00	6.95	29.28	214.28	48.06
16-01-2024 15:00:00	6.93	27.27	199.68	35.12
16-01-2024 16:00:00	6.93	26.48	193.75	32.28
16-01-2024 17:00:00	6.92	27.48	201.02	43.62
16-01-2024 18:00:00	6.92	28	204.85	47.45
16-01-2024 19:00:00	6.93	26.78	196.22	39.93
16-01-2024 20:00:00	6.93	25.44	186.08	32.64
16-01-2024 21:00:00	6.93	25.97	189.91	35.31
16-01-2024 22:00:00	6.93	27.72	202.6	43.73
16-01-2024 23:00:00	6.93	27.58	201.82	43.22

For Meeam Agro Foods Pvt. Ltd

Auth: Signatory



17-01-2024 00:00:00	6.94	27.44	200.59	42.83
17-01-2024 01:00:00	6.94	27.33	200	42.35
17-01-2024 02:00:00	6.95	27.25	199.35	42.22
17-01-2024 03:00:00	6.95	27.22	199.12	41.88
17-01-2024 04:00:00	6.95	27.06	198.07	41.3
17-01-2024 05:00:00	6.96	27.1	198.27	41.2
17-01-2024 06:00:00	6.96	26.83	196.29	39.96
17-01-2024 07:00:00	6.96	26.64	195.02	39.08
17-01-2024 08:00:00	6.97	26.29	192.2	37.64
17-01-2024 09:00:00	6.97	25.96	189.88	36.34
17-01-2024 10:00:00	6.98	26.38	192.88	38.95
17-01-2024 11:00:00	6.98	27.97	204.6	47.17
17-01-2024 12:00:00	6.97	27.85	203.97	41.03
17-01-2024 13:00:00	6.96	24.71	180.87	25.74
17-01-2024 14:00:00	6.96	24.78	181.21	25.81
17-01-2024 15:00:00	6.96	25.51	186.5	28.4
17-01-2024 16:00:00	6.95	26.1	190.88	30.43
17-01-2024 17:00:00	6.95	27.87	203.43	39.67
17-01-2024 18:00:00	6.96	27.23	199.27	39.39
17-01-2024 19:00:00	6.96	28.67	209.5	46.84
17-01-2024 20:00:00	6.96	28.75	210.33	47.49
17-01-2024 21:00:00	6.96	28.33	207.38	45.75
17-01-2024 22:00:00	6.96	27.96	204.62	44.02
17-01-2024 23:00:00	6.96	27.33	199.93	40.9
18-01-2024 00:00:00	6.97	27.53	201	43.03
18-01-2024 01:00:00	6.97	29	211.88	50.7
18-01-2024 02:00:00	6.98	29	211.98	50.72
18-01-2024 03:00:00	6.98	29	212	50.73
18-01-2024 04:00:00	6.99	29	212.02	50.8
18-01-2024 05:00:00	6.99	29	212.08	50.76
18-01-2024 06:00:00	7	29	212.12	50.8
18-01-2024 07:00:00	7	29	212.2	50.85
18-01-2024 08:00:00	7.01	29	212.13	50.82

For Measim Agro Foods Pvt. Ltd

Audit Signatory

18-01-2024 09:00:00	7.01	29	212.15	50.9
18-01-2024 10:00:00	7.02	29	212.17	50.88
18-01-2024 11:00:00	6.98	26.71	195.59	32.76
18-01-2024 12:00:00	6.99	25.17	184.2	26.57
18-01-2024 13:00:00	6.99	25.65	187.63	29.37
18-01-2024 14:00:00	6.99	25.34	185.48	30.55
18-01-2024 15:00:00	6.99	26.95	196.65	38.22
18-01-2024 16:00:00	6.97	25.4	185.93	27.33
18-01-2024 17:00:00	6.97	25.59	187.1	27.87
18-01-2024 18:00:00	6.96	25.63	187.4	27.9
18-01-2024 19:00:00	6.96	26.38	193.05	32.35
18-01-2024 20:00:00	6.96	28.25	206.8	41.85
18-01-2024 21:00:00	6.96	27.98	204.68	40.6
18-01-2024 22:00:00	6.96	28.34	207.3	42.59
18-01-2024 23:00:00	6.96	29.49	215.66	48.15
19-01-2024 00:00:00	6.96	29.7	217.42	49.15
19-01-2024 01:00:00	6.96	29.66	217.09	48.79
19-01-2024 02:00:00	6.97	29.5	215.77	48.4
19-01-2024 03:00:00	6.97	29.37	214.87	47.75
19-01-2024 04:00:00	6.97	29.16	213.49	47.04
19-01-2024 05:00:00	6.97	28.93	211.65	45.96
19-01-2024 06:00:00	6.98	28.66	209.7	44.96
19-01-2024 07:00:00	6.98	28.44	208.04	43.96
19-01-2024 08:00:00	6.99	28.3	207.08	43.15
19-01-2024 09:00:00	6.99	27.96	204.54	41.77
19-01-2024 10:00:00	6.99	27.61	202.01	40.53
19-01-2024 11:00:00	6.98	28.47	207.49	42.81
19-01-2024 12:00:00	6.96	30.1	220.74	45.54
19-01-2024 13:00:00	6.97	27.8	203.46	36.91
19-01-2024 14:00:00	NA	NA	NA	NA
19-01-2024 15:00:00	NA	NA	NA	NA
19-01-2024 16:00:00	NA	NA	NA	NA
19-01-2024 17:00:00	NA	NA	NA	NA

For Meeam Agro Foods Pvt. Ltd

[Signature]
Audit Signatory

19-01-2024 18:00:00	NA	NA	NA	NA
19-01-2024 19:00:00	6.93	27.2	198.9	36.8
19-01-2024 20:00:00	6.93	26.8	196.08	35.6
19-01-2024 21:00:00	6.93	27.1	198.16	36.75
19-01-2024 22:00:00	6.92	29.06	212.4	46.36
19-01-2024 23:00:00	6.92	29.57	216.35	49.28
20-01-2024 00:00:00	6.92	29.6	216.69	49.51
20-01-2024 01:00:00	6.92	29.6	216.81	49.57
20-01-2024 02:00:00	6.92	29.7	216.92	49.7
20-01-2024 03:00:00	6.91	29.7	217.06	49.76
20-01-2024 04:00:00	6.91	29.7	217.12	49.79
20-01-2024 05:00:00	6.91	29.7	217.17	49.78
20-01-2024 06:00:00	6.92	29.7	217.22	49.8
20-01-2024 07:00:00	6.92	29.7	217.18	49.76
20-01-2024 08:00:00	6.93	29.7	217.17	49.8
20-01-2024 09:00:00	6.93	29.7	217.23	49.8
20-01-2024 10:00:00	6.93	29.7	217.28	49.81
20-01-2024 11:00:00	6.93	29.7	217.3	49.8
20-01-2024 12:00:00	6.92	28.97	212.43	43.53
20-01-2024 13:00:00	6.91	26.43	193.8	31.17
20-01-2024 14:00:00	6.9	25.27	184.9	26.1
20-01-2024 15:00:00	6.9	26.33	192.43	30.82
20-01-2024 16:00:00	6.89	27.28	199.63	39.05
20-01-2024 17:00:00	6.88	28.52	208.92	46.52
20-01-2024 18:00:00	6.88	25.77	188.83	28.77
20-01-2024 19:00:00	6.87	27	197.33	39.5
20-01-2024 20:00:00	6.87	28.6	209.18	47.93
20-01-2024 21:00:00	6.87	28.6	209.33	47.98
20-01-2024 22:00:00	6.87	28.6	209.5	48.04
20-01-2024 23:00:00	6.87	28.64	209.59	48.13
21-01-2024 00:00:00	6.87	28.68	209.67	48.15
21-01-2024 01:00:00	6.88	28.7	209.7	48.2
21-01-2024 02:00:00	6.88	28.7	209.7	48.17

For Maseem Agro Foods Pvt. Ltd

Audit Signature

21-01-2024 03:00:00	6.88	28.7	209.9	48.28
21-01-2024 04:00:00	6.89	28.7	209.8	48.2
21-01-2024 05:00:00	6.89	28.7	209.8	48.25
21-01-2024 06:00:00	6.9	28.7	209.86	48.28
21-01-2024 07:00:00	NA	NA	NA	NA
21-01-2024 08:00:00	6.9	28.7	209.9	48.3
21-01-2024 09:00:00	6.92	28.7	209.88	48.3
21-01-2024 10:00:00	6.91	28.7	209.9	48.3
21-01-2024 11:00:00	6.91	28.7	210	48.33
21-01-2024 12:00:00	6.91	27.6	201.92	40.68
21-01-2024 13:00:00	6.89	25.33	185.33	26.83
21-01-2024 14:00:00	6.89	25.58	187	27.75
21-01-2024 15:00:00	6.88	27.9	203.4	37.93
21-01-2024 16:00:00	6.89	30.4	222.8	49.95
21-01-2024 17:00:00	6.87	25.98	190.33	29.45
21-01-2024 18:00:00	6.87	28.8	210.85	48.4
21-01-2024 19:00:00	6.88	28.8	210.9	48.45
21-01-2024 20:00:00	6.88	28.8	211	48.5
21-01-2024 21:00:00	6.88	28.8	210.95	48.5
21-01-2024 22:00:00	6.88	28.9	211.23	48.5
21-01-2024 23:00:00	6.88	28.9	211.33	48.5
22-01-2024 00:00:00	6.89	28.9	211.33	48.5
22-01-2024 01:00:00	6.89	28.9	211.35	48.5
22-01-2024 02:00:00	6.9	28.9	211.38	48.52
22-01-2024 03:00:00	6.9	28.9	211.37	48.57
22-01-2024 04:00:00	6.92	28.9	211.4	48.5
22-01-2024 05:00:00	6.9	28.9	211.47	48.57
22-01-2024 06:00:00	6.9	28.9	211.5	48.55
22-01-2024 07:00:00	6.9	28.9	211.42	48.57
22-01-2024 08:00:00	6.9	28.9	211.47	48.57
22-01-2024 09:00:00	6.91	28.9	211.5	48.6
22-01-2024 10:00:00	6.91	28.9	211.5	48.6
22-01-2024 11:00:00	6.91	28.9	211.53	48.6

For Maam Agro Foods Pvt. Ltd

Aktm. Signatory

22-01-2024 12:00:00	6.91	28.9	211.6	48.6
22-01-2024 13:00:00	6.91	28.9	211.52	48.6
22-01-2024 14:00:00	6.9	28.13	205.93	42.33
22-01-2024 15:00:00	6.87	25.5	186.61	26.87
22-01-2024 16:00:00	6.87	25.92	189.66	28.9
22-01-2024 17:00:00	6.87	26.83	196.17	36.75
22-01-2024 18:00:00	6.86	26.65	195.06	33.81
22-01-2024 19:00:00	6.85	29.96	218.74	44.65
22-01-2024 20:00:00	6.87	26.53	194.13	33.08
22-01-2024 21:00:00	6.86	26.22	192.02	31.9
22-01-2024 22:00:00	6.86	25.91	189.61	30.39
22-01-2024 23:00:00	6.86	25.4	185.86	28.16
23-01-2024 00:00:00	6.86	24.99	182.84	26.39
23-01-2024 01:00:00	6.87	26.72	195.08	36.13
23-01-2024 02:00:00	6.87	26.95	197.22	37.16
23-01-2024 03:00:00	6.88	28.9	211.4	48.6
23-01-2024 04:00:00	6.89	28.9	211.59	48.7
23-01-2024 05:00:00	6.89	28.9	211.66	48.76
23-01-2024 06:00:00	6.89	28.93	211.77	48.87
23-01-2024 07:00:00	6.9	28.92	211.78	48.86
23-01-2024 08:00:00	6.9	28.9	211.6	48.8
23-01-2024 09:00:00	6.9	28.9	211.74	48.9
23-01-2024 10:00:00	6.91	28.93	211.74	48.9
23-01-2024 11:00:00	6.89	27.86	204.06	38.04
23-01-2024 12:00:00	6.87	27.98	204.61	36.44
23-01-2024 13:00:00	6.88	28.24	206.54	44.87
23-01-2024 14:00:00	6.87	27.88	204.28	39.22
23-01-2024 15:00:00	6.86	27.55	201.49	34.79
23-01-2024 16:00:00	6.85	27.64	202.24	35.24
23-01-2024 17:00:00	6.84	27.96	204.48	36.46
23-01-2024 18:00:00	6.84	28.24	206.74	37.66
23-01-2024 19:00:00	6.85	25.3	185.28	27.28
23-01-2024 20:00:00	6.85	24.89	182	25.38

For Masam Agro Foods PVT. Ltd

Auth: Signatory

23-01-2024 21:00:00	6.86	24.65	180.37	26.05
23-01-2024 22:00:00	6.86	25.96	189.6	34.42
23-01-2024 23:00:00	6.87	25.22	184.53	36.33
24-01-2024 00:00:00	6.88	28.77	210.33	47.89
24-01-2024 01:00:00	6.88	28.8	210.94	48.29
24-01-2024 02:00:00	6.89	28.82	211	48.33
24-01-2024 03:00:00	6.9	28.9	211.33	48.57
24-01-2024 04:00:00	6.91	28.9	211.35	48.61
24-01-2024 05:00:00	6.91	28.9	211.46	48.66
24-01-2024 06:00:00	6.92	28.9	211.53	48.7
24-01-2024 07:00:00	6.92	28.9	211.57	48.7
24-01-2024 08:00:00	6.93	28.9	211.58	48.7
24-01-2024 09:00:00	6.93	28.9	211.55	48.71
24-01-2024 10:00:00	6.94	28.9	211.59	48.73
24-01-2024 11:00:00	6.95	28.9	211.55	48.75
24-01-2024 12:00:00	6.91	26.59	194.67	31.87
24-01-2024 13:00:00	6.91	26.7	195.2	30.9
24-01-2024 14:00:00	6.91	26.75	195.85	31.15
24-01-2024 15:00:00	6.9	26.74	195.77	31.09
24-01-2024 16:00:00	6.9	28.97	212.1	41.55
24-01-2024 17:00:00	6.9	28.64	209.28	40.96
24-01-2024 18:00:00	6.89	29.24	213.84	43.68
24-01-2024 19:00:00	6.89	28.73	210.25	46.75
24-01-2024 20:00:00	6.89	27.42	200.57	40.6
24-01-2024 21:00:00	6.9	28.73	210.23	46.38
24-01-2024 22:00:00	6.9	29	211.97	47.89
24-01-2024 23:00:00	6.9	29	212.13	48
25-01-2024 00:00:00	6.9	29	212.17	48.05
25-01-2024 01:00:00	6.9	29	212.24	48.1
25-01-2024 02:00:00	6.92	29	212.4	48.2
25-01-2024 03:00:00	6.93	29.1	213	48.7
25-01-2024 04:00:00	6.92	29.1	213.13	48.78
25-01-2024 05:00:00	6.92	29.19	213.29	48.84

For Maem Agro Foods Pte. Ltd

Audit: Semblong

M

25-01-2024 06:00:00	6.92	29.18	213.3	48.88
25-01-2024 07:00:00	6.92	29.2	213.3	48.9
25-01-2024 08:00:00	6.92	29.16	213.32	48.9
25-01-2024 09:00:00	6.92	29.2	213.34	48.9
25-01-2024 10:00:00	6.93	29.2	213.37	48.93
25-01-2024 11:00:00	6.93	29.2	213.4	48.93
25-01-2024 12:00:00	6.94	29.2	213.35	48.9
25-01-2024 13:00:00	6.92	28.32	207.12	42.02
25-01-2024 14:00:00	6.9	26.48	193.8	29.63
25-01-2024 15:00:00	6.9	26.42	193.48	29.4
25-01-2024 16:00:00	6.89	26.5	193.6	29.5
25-01-2024 17:00:00	6.88	26.55	194.3	29.72
25-01-2024 18:00:00	6.87	25.8	189.9	27.2
25-01-2024 19:00:00	6.88	26.83	197.23	34.25
25-01-2024 20:00:00	6.88	24.9	182.45	25.25
25-01-2024 21:00:00	6.87	28.46	207.94	42.59
25-01-2024 22:00:00	6.88	29.23	213.91	48.26
25-01-2024 23:00:00	6.88	29.3	214.17	48.47
26-01-2024 00:00:00	6.89	29.3	214.55	48.72
26-01-2024 01:00:00	6.89	29.4	215.04	49.1
26-01-2024 02:00:00	6.89	29.4	215.1	49.13
26-01-2024 03:00:00	6.9	29.4	215.15	49.2
26-01-2024 04:00:00	6.9	29.4	215.22	49.22
26-01-2024 05:00:00	6.91	29.4	215.32	49.3
26-01-2024 06:00:00	6.92	29.4	215.3	49.25
26-01-2024 07:00:00	6.92	29.4	215.3	49.3
26-01-2024 08:00:00	6.92	29.42	215.4	49.32
26-01-2024 09:00:00	6.92	29.4	215.3	49.3
26-01-2024 10:00:00	6.93	29.42	215.36	49.34
26-01-2024 11:00:00	6.94	29.4	215.4	49.3
26-01-2024 12:00:00	6.95	29.4	215.3	49.3
26-01-2024 13:00:00	6.91	26.43	193.2	28.67
26-01-2024 14:00:00	6.91	26.07	190.67	27.23

For Masam Agro Foods PVT. Ltd

Auth. Secretary

6

Company Name	Meem Agro Foods Pvt. Ltd				
Station Name	Effluent Treatment Plant				
Parameter Name		pH	BOD	COD	TSS
Permissible Range		5.5-9.0 (pH)	30 (Mg/l)	250 (Mg/l)	100 (Mg/l)
27-01-2024	11:55:00	7.23	19.16	150.95	28.64
27-01-2024	11:45:00	7.23	19.12	150.60	28.59
27-01-2024	11:35:00	7.23	19.09	150.40	28.56
27-01-2024	11:25:00	7.24	19.09	150.34	28.55
27-01-2024	11:15:00	7.23	19.05	150.06	28.50
27-01-2024	11:05:00	7.23	19.03	149.94	28.47
27-01-2024	10:55:00	7.24	18.98	149.53	28.41
27-01-2024	10:45:00	7.24	18.96	149.34	28.39
27-01-2024	10:35:00	7.24	18.91	148.90	28.31
27-01-2024	10:25:00	7.26	18.83	148.33	28.21
27-01-2024	10:15:00	7.24	18.80	148.09	28.17
27-01-2024	10:05:00	7.24	18.76	147.84	28.10
27-01-2024	9:55:00	7.24	18.76	147.77	28.09
27-01-2024	9:45:00	7.24	18.72	147.49	28.05
27-01-2024	9:35:00	7.24	18.68	147.15	27.99
27-01-2024	8:36:00	7.25	18.62	146.75	27.91
27-01-2024	8:26:00	7.25	18.61	146.63	27.90
27-01-2024	8:16:00	7.25	18.60	146.53	27.89
27-01-2024	8:06:00	7.25	18.59	146.48	27.88
27-01-2024	7:56:00	7.25	18.56	146.23	27.84
27-01-2024	7:46:00	7.26	18.57	146.31	27.84
27-01-2024	7:36:00	7.26	18.55	146.16	27.82
27-01-2024	7:26:00	7.26	18.53	145.99	27.79
27-01-2024	7:16:00	7.26	18.51	145.85	27.75
27-01-2024	7:06:00	7.26	18.48	145.57	27.72
27-01-2024	6:56:00	7.26	18.45	145.34	27.68
27-01-2024	6:34:00	7.26	18.39	144.89	27.57
27-01-2024	6:24:00	7.27	18.37	144.73	27.55
27-01-2024	5:46:00	7.27	18.28	144.06	27.43
27-01-2024	5:36:00	7.27	18.28	144.05	27.41
27-01-2024	5:26:00	7.27	18.25	143.82	27.37
27-01-2024	5:16:00	7.28	18.24	143.77	27.36
27-01-2024	5:06:00	7.28	18.24	143.74	27.36
27-01-2024	4:56:00	7.28	18.18	143.28	27.29
27-01-2024	4:46:00	7.29	18.18	143.32	27.26
27-01-2024	4:36:00	7.29	18.19	143.38	27.25
27-01-2024	4:26:00	7.29	18.18	143.30	27.24
27-01-2024	4:16:00	7.30	18.15	143.04	27.21
27-01-2024	4:06:00	7.30	18.13	142.86	27.17
27-01-2024	3:56:00	7.31	18.09	142.56	27.12
27-01-2024	3:46:00	7.31	18.06	142.38	27.09
27-01-2024	3:36:00	7.32	18.15	143.25	27.24
27-01-2024	3:26:00	7.32	18.36	144.68	27.63

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

27-01-2024	3:16:00	7.33	18.31	144.28	27.55
27-01-2024	3:06:00	7.34	18.23	143.60	27.44
27-01-2024	2:56:00	7.34	18.14	142.92	27.33
27-01-2024	2:46:00	7.35	18.06	142.32	27.24
27-01-2024	2:36:00	7.36	17.96	141.52	27.14
27-01-2024	2:26:00	7.37	17.87	140.84	27.05
27-01-2024	2:16:00	7.38	17.77	140.01	26.92
27-01-2024	2:06:00	7.40	17.64	139.01	26.81
27-01-2024	1:56:00	7.41	17.49	137.81	26.65
27-01-2024	1:46:00	7.43	17.37	136.88	26.55
27-01-2024	1:36:00	7.45	17.23	135.77	26.40
27-01-2024	1:26:00	7.48	17.10	134.79	26.26
27-01-2024	1:16:00	7.53	17.07	134.71	26.26
27-01-2024	1:06:00	7.59	17.51	138.10	26.65
27-01-2024	12:56:00	7.62	17.50	137.95	26.59
27-01-2024	12:46:00	7.67	17.47	137.92	26.52
27-01-2024	12:36:00	7.80	18.31	146.73	27.57
27-01-2024	12:26:00	6.64	24.38	191.69	35.30
27-01-2024	12:16:00	6.64	24.33	191.32	35.21
27-01-2024	12:06:00	6.64	24.20	190.24	35.18
27-01-2024	11:56:00	6.64	24.07	189.26	35.10
27-01-2024	11:46:00	6.64	24.01	188.80	35.03
27-01-2024	11:27:00	6.64	23.78	187.00	34.72
27-01-2024	11:17:00	6.65	23.65	185.99	34.56
27-01-2024	11:07:00	6.65	23.60	185.65	34.49
27-01-2024	10:57:00	6.65	23.57	185.32	34.43
27-01-2024	10:47:00	6.65	23.46	184.46	34.29
27-01-2024	10:37:00	6.65	23.35	183.69	34.15
27-01-2024	10:27:00	6.65	23.47	184.79	34.26
27-01-2024	10:17:00	6.65	23.63	185.87	34.43
27-01-2024	10:07:00	6.66	23.63	185.83	34.41
27-01-2024	9:57:00	6.65	23.62	185.79	34.36
27-01-2024	9:47:00	6.65	23.56	185.30	34.29
27-01-2024	9:37:00	6.65	23.52	184.95	34.24
27-01-2024	9:27:00	6.65	23.45	184.41	34.15
27-01-2024	9:17:00	6.65	23.38	183.92	34.07
27-01-2024	9:07:00	6.66	23.35	183.64	34.05
27-01-2024	8:57:00	6.65	23.30	183.22	33.97
27-01-2024	8:47:00	6.65	23.30	183.25	33.97
27-01-2024	8:37:00	6.65	23.21	182.55	33.87
27-01-2024	8:27:00	6.65	23.05	181.26	33.69
27-01-2024	8:17:00	6.65	22.96	180.55	33.59
27-01-2024	5:44:00	6.64	21.87	172.10	32.13
27-01-2024	5:34:00	6.64	21.84	171.86	32.11
27-01-2024	5:24:00	6.64	21.78	171.38	32.03
27-01-2024	5:14:00	6.64	21.69	170.67	31.95
27-01-2024	5:04:00	6.64	21.64	170.27	31.88

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

27-01-2024	4:54:00	6.64	21.55	169.54	31.79
27-01-2024	4:44:00	6.64	21.45	168.83	31.67
27-01-2024	4:34:00	6.63	21.41	168.52	31.62
27-01-2024	4:24:00	6.63	21.41	168.47	31.61
27-01-2024	4:14:00	6.63	21.32	167.78	31.52
27-01-2024	4:04:00	6.63	21.26	167.36	31.41
27-01-2024	3:54:00	6.63	21.26	167.28	31.39
27-01-2024	3:44:00	6.63	21.16	166.55	31.26
27-01-2024	3:34:00	6.63	21.13	166.33	31.22
27-01-2024	3:24:00	6.63	21.09	166.00	31.17
27-01-2024	3:14:00	6.63	21.04	165.58	31.11
27-01-2024	3:04:00	6.63	20.99	165.22	31.04
27-01-2024	2:54:00	6.63	20.94	164.80	30.98
27-01-2024	2:44:00	6.63	20.90	164.53	30.94
27-01-2024	2:34:00	6.63	20.88	164.38	30.91
27-01-2024	2:24:00	6.63	20.84	164.00	30.83
27-01-2024	2:14:00	6.63	20.75	163.33	30.74
27-01-2024	2:04:00	6.63	20.72	163.09	30.70
27-01-2024	1:54:00	6.63	20.66	162.63	30.61
27-01-2024	1:44:00	6.63	20.65	162.50	30.58
27-01-2024	1:34:00	6.63	20.57	161.90	30.48
27-01-2024	1:24:00	6.63	20.51	161.48	30.39
27-01-2024	1:14:00	6.63	20.45	160.95	30.31
27-01-2024	1:04:00	6.63	20.36	160.27	30.20
27-01-2024	12:54:00	6.62	20.30	159.85	30.12
27-01-2024	12:44:00	6.62	20.32	160.00	30.15
27-01-2024	12:34:00	6.62	20.29	159.77	30.07
27-01-2024	12:24:00	6.62	20.23	159.29	30.01
27-01-2024	12:14:00	6.62	20.17	158.82	29.93
27-01-2024	12:04:00	6.62	20.09	158.17	29.84

For Meem Agro Foods Pvt. Ltd

Auth. Signatory

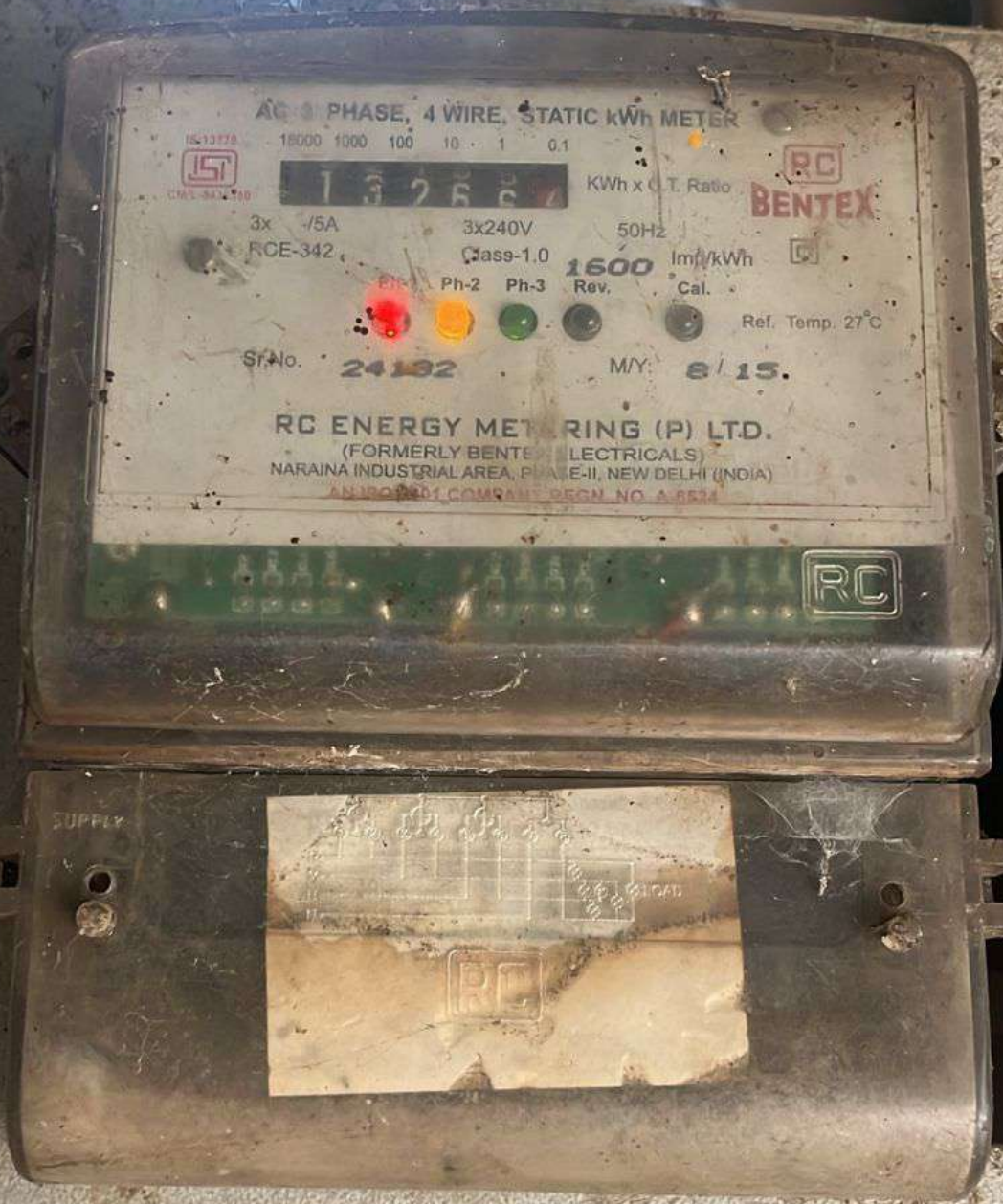


1292

134







AC 3 PHASE, 4 WIRE, STATIC kWh METER



18000 1000 100 10 1 0.1

13266.7

KWh x C.T. Ratio



3x 5A
RCE-342

3x240V
Class-1.0

50Hz

Ph-1 Ph-2 Ph-3

1600 Rev.

Imp/kWh
Cal.

Ref. Temp. 27°C

Sr.No. 24132

M/Y: 8/15.

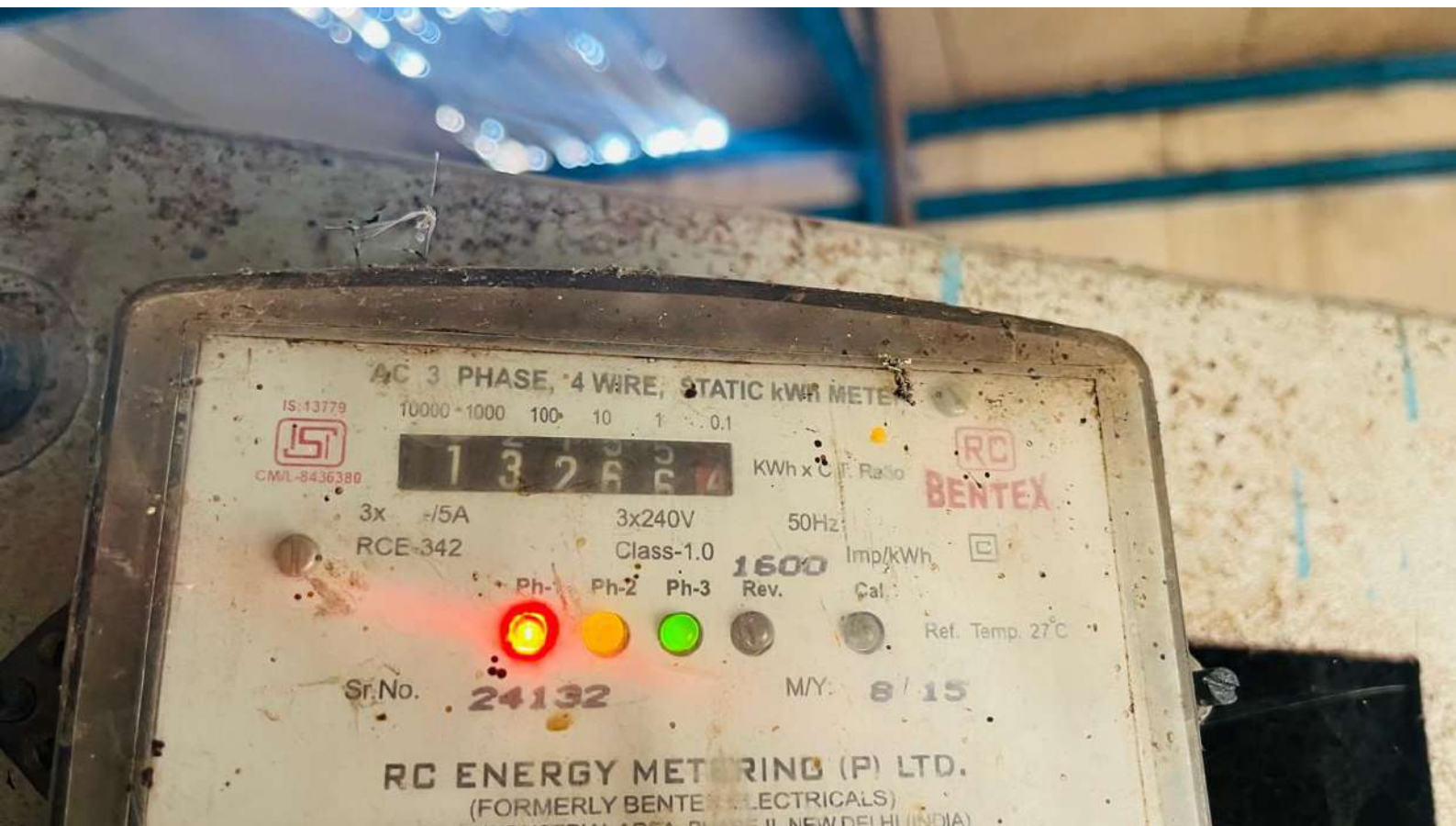
RC ENERGY METERING (P) LTD.
(FORMERLY BENTELECTRICALS)
NARAINA INDUSTRIAL AREA, PHASE-II, NEW DELHI (INDIA)

AN ISO 9001 CERTIFIED COMPANY REGN. NO. A-5534



SUPPLY





AC 3 PHASE, 4 WIRE, STATIC kWh METER

IS:13779
CML-8436380

10000 1000 100 10 1 0.1

1 3 2 6 6 4

kWh x C.F. Ratio

RC
BENTEX

3x 5A
RCE-342

3x240V
Class-1.0

50Hz

1600

Imp/kWh

Ph-1 Ph-2 Ph-3

Rev.

Cal.

Ref. Temp. 27°C

Sr.No. 24132

M/Y: 8 / 15

RC ENERGY METERING (P) LTD.
(FORMERLY BENTELECTRICALS)
INDUSTRIAL AREA, PHASE II, NEW DELHI (INDIA)



Newcon Consultants & Laboratories

(GOVERNMENT APPROVED TESTING LABORATORIES)
An ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Laboratory

TEST REPORT

Page No.: 1 of 1

TEST REPORT No. NCL/ED-017/21/05/24

DATE OF REPORT : 25/05/2024

Name and Address of Customer

M/S MEEM AGRO FOODS PVT. LTD.
Unit-993-1005, Kandhla Road, Kairana, District-Shamli (U.P.) India

SAMPLING DETAILS

Sample Name : EFFLUENT WATER
 Analysis Start Date : 21/05/2024
 Date of Sampling : 20/05/2024
 Time of Sampling : --
 Sampling Done By : Customer
 Sample Description : EFFLUENT WATER AFTER TREATMENT
 Sampling Location : ETP OUTLET
 Sampling Protocol : IS : 17614 (P-1)
 Packing Condition : Sealed
 Analysis End Date : 25/05/2024
 Sample ID No. : NCL/ED-017/21/05/24
 Sample Receipt Date : 21/05/2024
 Environmental Condition : 25±2°C
 Sample Quantity : 2 Ltr
 Packing : PVC CANE

TEST RESULT

S.No.	Test Parameters	Unit	Test Method	Results	Specification As per CPCB (Max.)	
					Inland Surface Water	Public Sewer
1	pH	-	IS : 3025 (P-11)	7.38	5.5-9.0	5.5-9.0
2	Total Suspended Solids (TSS)	mg/L	IS : 3025 (P-17)	42	100	600
3	Bio Chemical Oxygen Demand (3 Days at 27°C)	mg/L	IS : 3025 (P-44)	26	30	350
4	Chemical Oxygen Demand (COD)	mg/L	APHA-5220 B	130	250	Not Specified
5	Oil & Grease	mg/L	IS : 3025 (P-39)	BDL(DL-1.0)	10	20

End of Report

Remarks : BDL=Below Detection Limit.

ED-017/21/05/24-1



Checked by

FOR NEWCON CONSULTANTS & LABORATORIES



1. The test report refers only to the particular sample/s submitted for testing and listed parameters.
2. Endorsement of the same is neither inferred nor implied.
3. Laboratory shall maintain the confidentiality of all information related to the samples & test reports.
4. Complaints about this report should be communicated within 10 days of the issue date of this report.
5. The report is not to be produced wholly or in part without prior permission of the Managing Partner. All disputes subject to Ghaziabad Jurisdiction.

Laboratory : A-1/156, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)
 Mobile : 9810430345, 9205501788 | Website : www.newconlab.in
 E-mail : newconlab@gmail.com, newconlabfinance@gmail.com



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TEST REPORT

Page No.: 1 of 1

TEST REPORT No. NCL/ED-017/21/05/24		DATE OF REPORT : 25/05/2024
Name and Address of Customer	M/S MEEM AGRO FOODS PVT. LTD. Unit-993-1005, Kandhla Road, Kairana, District-Shamli (U.P.) India	

SAMPLING DETAILS

Sample Name : EFFLUENT WATER
 Analysis Start Date : 21/05/2024
 Date of Sampling : 20/05/2024
 Time of Sampling : --
 Sampling Done By : Customer
 Sample Description : EFFLUENT WATER AFTER TREATMENT
 Sampling Location : ETP OUTLET
 Sampling Protocol : IS : 17614 (P-1)
 Packing Condition : Sealed

Analysis End Date : 25/05/2024
 Sample ID No. : NCL/ED-017/21/05/24
 Sample Receipt Date : 21/05/2024
 Environmental Condition : 25±2°C

Sample Quantity : 2 Ltr
 Packing : PVC CANE

TEST RESULT

S.No.	Test Parameters	Unit	Test Method	Results	Specification As per CPCB (Max.)	
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4	Chemical Oxygen Demand (COD)	mg/L	APHA-5220 B	130	250	Not Specified
5	Oil & Grease	mg/L	IS : 3025 (P-39)	BDL(DL-1.0)	10	20

End of Report

Remarks : BDL=Below Detection Limit.

ED-017/21/05/24-1



Checked by

FOR NEWCON CONSULTANTS & LABORATORIES

Authorized Signatory



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Laboratory : A-1/156, Sector-17, (Swadeshi Compound) Kavi Nagar Industrial Area, GHAZIABAD - 201 002 (U.P.)
 Mobile : 9810430345, 9205501788 | Website : www.newconlab.in
 E-mail : newconlab@gmail.com, newconlabfinance@gmail.com



REGIONAL LABORATORY MuzaffarNagar
UTTAR PRADESH POLLUTION CONTROL BOARD

Kamal Cinema Building, Railway Road, Muzaffarnagar

TEST REPORT: WASTE WATER LABORATORY

Ref No: 28413969/MuzaffarNagar/2024

Date: 28/09/2024

- 1- **Name of Industry:** MEEM AGRO FOODS PVT LTD, 993 to 1005, Kandhla Road, Kairana, Shamli ,SHAMLI,247774
- 2- **Address of Industry:** 993 to 1005, Kandhla Road, Kairana, Shamli ,SHAMLI,247774
- 3- **District:** Shamli
- 4- **Description about sampling point:** Final Outlet Discharge of E.T.P.
- 5- **Type of Sample (Grab/Composite/Integrated):** Grab
- 6- **Sample Collected By:** (1)Imraan Ali; Environment Engineer (2)Maneesh Kumar; J.R.F
- 7- **Colour and Odour:** Colourless Odourfree
- 8- **Quantity and Packing:** 2.0 Ltrs PVC
- 9- **Date of Sample Collection:** 20/09/2024
- 10- **Analysis Indented by:** RO MuzaffarNagar
- 11- **Date of sample receipt in Lab:** 20/09/2024

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH, APHA 24th Ed. 4500B: 2023	-	7.3	7.0-8.5	02-12
Suspended Solids , APHA 24th Ed. 2540 D Total Suspended Solids dried at 103-105 °C 2023	mg/l	20	50	10-20000 mg/l
Dissolved Solids, APHA 24th Ed. 2540 C Total Dissolved Solids dried at 180 °C 2023	mg/l	1248	2000	10- 50000 mg/l
Total Solids, APHA 24th Ed.2540 B: 2023	mg/l	1268	Not Specified	10- 50000 mg/l
BOD, APHA 24th Ed. 3 day 27 °C IS 3025 (Part 44): 1993 Bio 2023	mg/l	19.0	30	1.0 -50000 mg/l
COD, APHA 24th Ed. 5220 B Open Reflux Method 2023	mg/l	144	250	5.0 -100000 mg/l

Reference- (1) General Standards for discharge of environmental pollutants are as part-A Effluent (Schedule-VI). The Environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards, refer EPA standards for specific purpose

*Non-NABL Parameters.

Note : 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

Remark: NA

Analysed by-
[Diwakar Dev Gahlot(JRF)]

Authorized by

Ankit Singh (RO)

Ankit Singh
Digitally signed by Ankit Singh
Date: 2024.09.28 19:26:29 +05'30'
Regional Officer



141 ITS TESTING LABORATORY PRIVATE LIMITED



Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)
(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)
Website: www.itslab.in, Email: itrlclab@gmail.com, info@itslab.in, contact@itslab.in
+91 9911659800, 9305780312, 09958849764

TEST REPORT

Water Sample Analysis

Issue Date: 07/09/2024

Report Code-W-040924-92

Issue To: M/S. MEEM AGRO FOODS PVT LTD
KANDHIA ROAD, KAIRANA, DISTT-SHAMLI (U.P) INDIA

SAMPLING & ANALYSIS DATA


Sample Description : Ground Water Sample
Sample Drawn On : 04/09/2024
Sample Drawn By : Mr. Prakash Sahu (ITS Representative)
Sampling Plan & Procedure : IS:17614 (Part-1):2021
Sample Quantity : 2.0 Liter in Pet Bottle
Sample Received On : 04/09/2024
Analysis Duration : 04/09/2024 To 07/09/2024


TEST RESULTS

Chemical Analysis						
S. No.	Parameter	Test Method	Results	Units	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
1.	pH	IS:3025(Part-11)	7.34	-	6.5 - 8.5	-
2.	Colour	IS:3025(Part-4)	<5.0	Hazen	5	15
3.	Turbidity	IS:3025(Part-10)	<1.0	NTU	1	5
4.	Total Hardness (as CaCO ₃)	IS:3025(Part-21)	162	mg/l	200	600
5.	Chloride(as Cl)	IS:3025(Part-32)	86.5	mg/l	250	1000
6.	Calcium (as Ca)	IS: 3025 (P- 40)	36.07	mg/l	75	200
7.	Iron (as Fe)	IS:3025(Part-53)	0.096	mg/l	1.0	-
8.	Nitrate (as NO ₃)	IS: 3025 (P- 34)	2.09	mg/l	45	No Relaxation
9.	Total Dissolved Solid	IS:3025(Part-16)	388	mg/l	500	2000
10.	Alkalinity (as CaCO ₃)	IS: 3025 (P- 23)	170	mg/l	200	600
11.	Fluoride (as F)	IS: 3025 (P- 60)	0.32	mg/l	1.0	1.5
12.	Sulphate (as SO ₄)	IS:3025 (P-24)	24.9	mg/l	200	400
13.	Magnesium (as Mg)	IS:3025 (P-46)	17.50	mg/l	30	100

Microbiological Analysis

RESULTS				
S.No.	Parameter	Test Method	Results	Required as per IS-10500:2018
1.	<i>Escherichia coli</i>	IS-15185:2016	Absent	Absent/100ml
2.	<i>Coliform Bacteria</i>	IS-15185:2016	Absent	Absent/100ml


Authorized Signatory
(Microbiologist)


Authorized Signatory
(Chemical Analyst)



Terms & Conditions :

1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability of our laboratory is limited to invoiced amount.